10th August, 1!>7 . m an undertria] u/s 151/107 Cr. P.C., lias been released from Jail to-day forent MI, the 18th August, 1970, in complia kre with the orders of the Sub-Divisiona Magistrate, Jamui."

SHRI BHUPESH GUPTA (West Ben gal : Sir. von nec< not have read it. He is physically presei 'iere. Here, I should like to bring to your notice that these arrests under the D-called provisions of the Cr. P.C. . .

MR. DEPUTY CHAIRMAN: This is under section 151.

SURI BHUPESH GUPTA: Yes, section !.r)I of the Cr. P.C. You are a practising er; von know fetter. Now these ai absolutely mal ISeie and gross misuse and abuse of aulh nity and power. This is one way of deg) ding the law. Now section 151 was never meant for this kind of thing. To-day we I tid that in sonic States. especially in Uttar Pradesh and Tamil Nadu, especially in Outr Fradesh and Tamil Nadu, this provisio i is being used by the Gov eminent. I should like to know what the Central Govert ment is doing. That is wfr I have got w>. The Indian Penal Code and the Criminal Procedure Code arc Central Acts. And low the law is administered is also some ing which should interact the Central ing which should interest the Central ttqvernntenf, although it may be implement! d at the State level. My submission here is that these laws are being used by the State Governments con-trarj to the spirit and letter of the Constitution. Let u roi just wait for the Supreme Court to ay so. Whatever may be the position techn cally, morally and poli-tically and in ; i 1 road sense, even legally, these laws and in it i foad sense, even legarly, these faws are beii ; used mala fide with a view to suppressii ; legitimate movements. I am surprised Chi t the Prime Minister of the country, Slirii ati Indira Gandhi, who has condemned oi : movement as unconstitutional and unl wful or illegal, does not say a word agains this kind of misuse of law in the variou States of the Indian Union. Yet she presides over the Union Government of the country. Therefore, I take serious exception to it. The Prime Minister, on the (unitary, should not, only call a conference of Chief Ministers to thrash out as to what should be immediately done for rnd reforms and for redistribution of lai d, but should also call a conference of representatives of parties and other leade s who are interested in radical land reforms in order to Work out a common approa h, a common line of action. It is a stran e thing, Sir, that in the sovereign Parliament we are completely ignored. We have got the Foreign Minister here; the Food Minister is here.

.MR. DEPUTY ill AIRMAN: That point has ahead) been made a number of times.

SHRI BHUPESH GUPTA: Otherwise, every day you would be reading these messages. Your time will be wasted on that.

SHRI MULKA GOVINDA REDDY Mysore): T

(Mysore): The Government is not coming forward with any explanation. That is why it is being raised.

SHRI BHUPESH GUPTA: The Central Government should not be sitting on the fence in the manner it is doing. PSP leaders are in Jail, and their supporters anil followers are in jail. Members of our party and supporters of our party are in jail, SSP and other responsible leaders are also in jail.

SHRI ANANT PRASAD SHARMA (Bihar): Sir, on a point of order, When popular Governments are functioning in the two States, Bihar and U.P.—I am supported by nn friend on this point—especially in Bihar, if something is happening there, what can be done here? The matter should be taken up there.

SHRI BHUPESH GUPTA: The matter is being taken up there. But the Central Government cannot be indifferent to the developments there. The Central Government, whether we look at it from an economic point of view or from a political point of view, has an important function and a responsibility to discharge. That is what 1 am pointing out. Unfortunately the Central Government has assumed an ostrich-like policy of sitting on the fence and allowing things to happen as if each State is left to the Chief Minister concerned. We protest against this attitude of the Central Government.

MO HON RE INTERNATIONAL SITUATION—confd.

I'ROE. SA1YID NURUL HASAN: Mr. Deputy Chairman, I heard with great respect and attention the speech of the honourable the Leader of the Opposition. It was only expected that it would be an example of opposition tor the sake of opposition. It was not unexpected. But what really disappointed me in that speech was . . .

SHRI BHUPESH GUPTA: Have all Members of the Opposition gone?

SHRI SHERKHAN (Mysore): No, we arc here.

MR. DEPUTY CHAIRMAN: Mr. Bhupesh Gupta, do you not belong to the Opposition?

SHRI BHUPESH GUPTA: I do. but what about those benches? I do not find anybody there.

SHRI B. K. KAUL (Rajasthan): Mr. Bhupcsh Gupta, you are the entire opposition.

VROF. SAIY1D NURUL HASAN: But those of us who expected that the Leader of the Opposition would spell out an a! tcrnative foreign policy would feel deeply disappointed. It was a speech which seem cd to have accepted the fundamentals of the Government's foreign policy. Secondly, the criticism was only of petty matters and was full of contradictions. For example, there was a talk of subservience to the Soviet Union, but a few seconds later the Government was accused of by-satellitism. There was an appeal for aid-diplomacy which in other words means that we should try to placate both the super powers in order to obtain aid so that we are no longer dependent on only one bloc; and at the same time by-satellitism was sought to be attacked. From a scholar in English language and literature I found it rathei difficult to follow the mixed metaphor of the tri-polar system. What tri-polar system is, I cannot understand.

SHRI BHUPESH GUPTA: Don't do.

SHRI A. D. MANI: English is not out language.

PROF. SAIYID NURUL HASAN: I am in favour of speaking in our own language. 1 have no difficulty about that, Mr. Mani. But since we speak in that language, we ha\e at least not to mix metaphors. The Government was accused of not taking into account the tripolar system; yet, at the same time, the argument was made out that the world was being divided into spheres of influence by the two super powers and presumably we must keep ourselves aloof from either of the two spheres of influence.

Perhaps the only way in which the honourable gentleman wants us to keep aloof is to keep aloof from the rest of the world because unfortunately the test of the world does not look at every problem the way some of the hon. Members sitting in this House look at international issues. This would be a total negative foreign policy. Our purpose is to make friends and influence the thinking of other countries and thereby not only to project our national Interests, but also to ensure that we arc, broadly speaking, able In carry the sympathies and understanding of a large number of other countries.

The most important charge which the honourable Leader of the Opposition made against the Government was that the foreign policy was being used in pursuance of narrow party interests. Unfortunately, on major issues, the opposition has sought to use the foreign policy issues not to improve India's international image, but in order to bring down the Government. Ibis is tire example set by the opposition itself. 1 need hardly refer to the issue of the June 1967 war or the Rabat conference. The whole purpose was to bring down the Government rather than ad-<u>lancing</u> the national interests, Sir, actually speaking, my complaint is that the Government is far more sensitive to criticisms from certain honourable gentlemen on the opposition than it need be. Consequently, a carefully worked out foreign policy cannot be implemented because for the implementation of any foreign policy a certain degree of inner consistency is essential. But if in order to satisfy the sensibilities of certain opposition groups, the Government starts making compromises, then the result is that our national image is sullied and the purpose of achieving certain results from our international policy is defeated.

The most important basis of India's foreign policy from the very beginning was that India, having fought against the imperialism and having fought for her own national liberation, stood quite clearly in opposition to imperialism in every part of the world and stood by the people fighting for their freedom and liberation from the yoke of imperialism. Consequently, it also took up a definite stand on issues like racialism or indirect colonialism. This policy, I submit, was the correct policy and 1 have no doubt it still is the basic policy of the Government. But unfortunately it is not being implemented wholeheartedly because the Government seeks to become too sensitive to certain opposition voices.

Sir, let us take the questions of Vietnam and Cambodia. On the issue of Cambodia and on the issue of Vietnam, even the former Secretary of Defence of the United States has given an unequivocal call for the withdrawal of all American troops—a time-bound schedule. We have also said that which is good. But what we should have done was more to recoginse that the struggle for nationalism and for socialism of the people of South-East Asia is not going to be defeated by any power, any super-power or any triangular combination or whatever that may be. We should have seen that in the struggle of the Vietnamese people who arc having the same urge which we have honoured in our own country and, in all countries of Asia and <u>-\frira</u>.

Secondly, our voice should have been on tin side of the people of Vietnam. We should have recognised the Democratic Republic of North Vietnam as the authentic voice of the people of North Vietnam at least. I am glad that the Minister of External Affairs resisted the pressures from

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certain sections in >ut country and abroad and welcomed Mad line Binh, the Foreign Minister of the Pn visional Revolutionary Government. But, i am disappointed that the recognition of ihe Democratic Republic of. North Vietn; n is being unnecessarily delayed. I am also disappointed that on Cambodia we ar not taking as clear-cut a stand as we shoi Id have taken. Nobody today, outside a small narrow circle of conservatives, really recognises that the Lon Nol regime represents the will of the whole of Cambodia and everybody knows how the coup in Cambodia was brought about and sustained by the US imperialist tioops. And, I nee< not give any evidence more than the evidence of the intellectuals of the United State; itself, the professors and the students oi innumerable American universities and colleges who have taken a determined stand o i Indo-China.

Sir, in West Asia, it is a matter for gratification that the C.t rernment of India have taken a consistent^ correct stand. The Security Council R'solution of 22nd November 1967 was, in no small measure, passed due to the effons of India. The principles enunciated tin rein are all important principles and quit< rightly we stand by those principles. I ut the most important point therein is ti it there should be, as a first step, a complete withdrawal of Israeli forces from the territories occupied by Israel in June 1 (17. It is ; Iso important that the question r the Palestinian people should be equitably solved. We in this country are proud >f the fact that Gandhi-ji had made his po ition on Palestine absolutely clear from the very beginning.

Many of us won I lemember the demonstrations and meeti lgs that we organised in defence of the ights of the people of Palestine from 1936 onwards. For us to forget the rights of t) e people of Palestine would, I think, be nost unfortunate. Within the framework i f the resolution of the Security Council of November 1967, the Government of In lia, in my opinion, should do whatever lies in its power to ensure that justice is done to the people of Palestine. I would also like to remind the Government of India of another responsibility. We, the pet pie of India, were the first to liquidate tie Portuguese authority from one of its ol lest colonies, namely, Goa. Are we forgetting to-day that there are many colonies >f Portugal still left, at least there are ihree major colonies of Mozambique, Angola and Guinea Bissau and there is also Macao and unfortunately the People's Government of China does not seem to be interest xl in liberating. I do hope that the Gtrvernment of India will take a determined stand to express its solidarity with the struggle by the people of the colonies of Portugal for freedom and for liberation. The Government of India have been consistently fighting against apartheid in all its forms and they have also opposed the British attitude towards Rhodesia and towards racialism in British itself, bin there (3 a danger that there might be a sliding back on this also. An impression is being deliberately created to create misunderstanding about India in certain foreign quarters and this impression is that now India is no longer interested in championing the cause of the down-trodden people. In the interest of this country the Government should pursue a more vigorous policy in this respect. I would also urge on the Government to take note of the Soviet-German Treaty. Even West Germany has, by implication, recognised the GDR but perhaps our Government is waiting for the day when the Federal Government of Germany would grant diplomatic recognition and then, in accordance with the practice followed by our Foreign Office in the case of Algeria, four days later we will also give diplomatic recognition to the GDR. I hope we do not keep up that tradition.

SHRI BHUPESH GUPTA: They have applied for clearance to the West. It is on the American desk.

PROF. SAIYID NURUL HASAN: I was a little surprised that the Leader of the Opposition seemed to be a little worried about (he Soviet-German Treaty. The whole world has welcomed it. I am surprised. Does the Leader of the Opposition want that an impression should be created that India does not want world peace?

SHRI N. G. GORAY: I do not think the Professor is correct.

AN HON. MEMBER: Why not Israel ateo?

MR. DEPUTY CHAIRMAN: Let him express his opinion.

PROF. SAIYID NURUL HASAN: If the hon. Leader of the Opposition did not say that, I withdraw my criticism. But I have got a distinct impression that he said that now that this matter of the West is settled, Russia would put the heat on in the East.

SHRI N. G. GORAY: He was trying to interpret it.

PROF. SAIYID NURUL HASAN: The hon. leader of the Opposition observed, as far as my recollection goes, that he was unhappy, and the hon. Member, with all his experience of public life much more than mine, must have seen that he was in no way welcoming a treaty which is being welcomed in the whole world as a treaty contributing to peace.

SHRI N.G. GORAY: I will answer you afterwards.

MR. DEPUTY CHAIRMAN: You should conclude now please.

PROF. SAIYID NURUL HASAN: I feel that the Government should not allow India's policy to be put in a strait jacket in which we Save permanent enmity on all fronts, especially with two of our major neighbours. Every effort should be made to MI that some elasticity is introduced so that we have some manoeuvring and there is no arm-twisting. I would therefore, Sir, conclude hv appealing to the Government that it should boldly pursue its policy of working for world peace, for anti-imperialism and anti colonialism, and consciously working for the economic development of the underdeveloped and the backward countries.

SHRI R. K. KAUL: Also anti-alignment.

PROF. SAIYID NURUL HASAN: Therefore, for this purpose the most important instrument of these policies would be working firstly through the non-aligned countries by bringing about their solidarity and secondly by working through Afro-Asian countries and adding to them the Latin American countries because, on the issue of economic development, as we know in the case of UNCTAD, it is possible to unite all these developing countries. I therefore earnestly hope that the Government would not be deflected from its well-considered policy that it would modify and adapt its policy in the light of changing circumstances, and that it would steadfastly try-to interpret and to take out those urges and support those urges of the common people in different parts of the world for which India had earned a proud place.

Thank you, Sir.

शी तिरंजन वर्मा : श्रीयत्. लगभग एक वर्ष हो गया. तब से भारत की अंतर्राष्ट्रीय स्थिति पर इस सदन में विचार विमर्ण नहीं हुन्रा । हमारे पिछले मंत्री महोदय इस बात में संतोष करते थे कि जब किसी मित्र ने एक साध प्रश्न पूछ लिया तो उसका उन्होंने भी एकाध उत्तर दे दिया और संग्रजते थे कि उनके कार्य की इतिश्री हो गई । हम समझते है कि पिछले समय से खब तक अंतर्राष्ट्रीय स्थिति में बहुत परिवर्तन हो गया है और उसके अनुसार भारवर्ष का दृष्टिकोण बया है और भारतवर्ष का ब्रंतर्राष्ट्रीय स्थिति में वया स्थान है, इसमें भी बहुत वडा परिवर्तन हो गया है । हमारे कांग्रेसी मित्र इस सरकार की तारीफ करने में अधाते नहीं है ... श्री झर्जुन झरोड़ा : क्या ग्राप वृराई करते-करते थक जाते है ?

भी निरंजन वर्माः भाई अर्जुन अरोड़ा जी तो जावने की खानापुरी करते हैं, हम, जो सच्चाई है उसको जनता के सामने रखते हैं। इतना ही हम में और आप में अन्तर है।

अभी हमारे मित्र प्रोफेसर साहब ने कहा कि सरकार की विदेश नीति बड़ी अच्छी है, सरकार को छट कर उससे चिपके रहना चाहिये । दूसरे णव्दों में वह अपनी सरकार को यह सलाह दे रहे थे कि सरकार को प्रजातंत्रीय बान न सुन कर के डिक्टेटरथिप पर यह जाना चाहिये । सम्भवतः उनका मत यह हो सकता है । जैसे एक उदाहरण उन्होंने और दिया कि जो मिडिल ईस्ट की पालिसी है, उसमें सिनाइ के मैदान से हट जाना चाहिये, कब्जा नहीं करना चाहिये । तो मैं अपने योग्य मित्र प्रोफेसर साहब से पूछुं, बड़े विद्वान हैं वह कि क्रेपा करके यह बताओ, क्या यू० ए० आर ने भी कोई प्रपोजल कभी पास किया है कि चीन को भी हिन्द्स्तान की भूमि से हट जाना चाहिये ?

श्रापको उनकी बडी फिक्र पड गई चाहे हमारी उनको फिक पडी हो या न पडी हो । इसी को कहते हैं दरिया दिली और पिछले वर्षों से जो दरिया दिली हमारी सरकार ने की उसको भी हमने देखा। हमारे बहत से मिव नये कांग्रेसी बन गये हैं, दस, बीस वर्षों से कांग्रेसी हो गये हैं, लेकिन में यह निवेदन करना चाहता हं कि 1947 में जब हमारे देश को स्वतंत्रता मिली थी, तो श्री जवाहरलाल नेहरू ने दिल्ली में एक एणियाई कांफ्रेंस बलाई थी। उस सम्मेलन में 60, 80 देश के प्रतिनिधि यहां धाये थे और वे हिन्दस्तान को झपना मखिया मानने के लिए तैयार थे। उस परिस्थिति को हमने ग्रच्छी तरह से देखा ग्रीर उसकी थोडी बहत यातें जानते भी हैं। उसके बाद हमारी स्थिति और हमारी इज्जत दबती ही चली गई जब कि सुरक्षा परिषद में पाकिस्तान के मुकाबले में हमारी दुर्गति हुई । यहां पर जितने तारीफ करने

बाले हैं, वे इस वात को ग्रच्छी तरह से दिल में जानते हैं कि सुरक्षा परिषद में पाकिस्तान को 8 वोट मिले थे ग्रीग हिन्दुस्तान को केवल एक बोट मिला था और वह वोट भी एक छोटे से देश मलयेशिया ने दिया था। मगर हम यहां पर यह देख रहे हैं कि लोग फिर भी तारीक करना नहीं छोड़ते हैं, परन्तु हम चारण ग्रौर भाट की तरह प्रसंशा करने वाले नहीं हैं । पिछले कुछ वर्षों से हमारी हालत और भी खराब हो गई और इसी तरह के आगे जीके आते रहे तो संसार में हिन्दूस्तान को एक भी दोस्त मिलने वाला नहीं है. क्योंकि हमने अपने व्यवहार से सारे दोस्तों को नाराज कर दिया है। हमारी सरकार को छठे सवार बनने की जबर्दस्त इच्छा रहती है और सब जानते हैं कि दूलिया की राजनीति में हमारा क्या स्थान है। हम यह बात अच्छी तरह से जानते हैं, लेकिन तब भी जिस बात में हमारा दखल न हो, जहां पर हमारी आवश्यकतः न हो, वहां पर भी हम ग्रपनी राय सवश्य प्रकट कर देंगे ग्रीर कनजोर होने के कारण जो डमारे दुब्मन हैं, वे तो मित्र नहीं बन पाते, बल्कि जो हमारे मिल हैं, वे भी दूश्मन बन जाते हैं । आप पड़ौसी देशों का उदाहरण वैं लीजिये ग्रौर शुरू से आप देख लीजिये । स्राज हमारे देश को स्राजाद हुए करीब 23 वर्ष हो गये हैं। इन 23 वर्षों से हमारी सीमाओं का ग्रभी तक माप नहीं हो सका है ग्रीर सीमा के बाहर हमने दो, चार देशों को ग्रपने हाथ से निकाल दिया।

भारवर्ष में जब प्रंग्रेज ग्राये थे, तो भारतवर्ष की सत्ता को पक्का करने के लिए एक सहायक प्रया चलाई थी । हर राज्य को अधिकार था ग्रौर उसको बाध्य किया जाता था कि वह हिन्दुस्तान के राज्य को मजबूत बनाने के लिए एक स्टेंडिंग ग्रामीं रखे ग्रौर उसके साथ ही बाहर के देशों के लोग या रूस वाले हिन्दुस्तान में कभी न ग्रा जायं, इसलिए वहां की सीमाग्रों की वे सुरक्षा करें। उस समय से लेकर ग्रंग्रेजों का राज्य गया, 1947 तक, और तब तक इन देशों की परराष्ट्र नीति यही थी कि भारत की सीमाग्रों को सुरक्षित रखा जाय । इसके लिए उन्होंने एक बार तहों, दो वार नहों बल्कि कई बार सीमाग्रों को सुरक्षित रखने के लिए चढ़ाई भी की । एक बार तो अंग्रेजों ने काबुल पर चढ़ाई की, जिसमें 15,999 सिपाही मारे गये और केवल एक डा० ब्राइटन ही बच पाये । इसके वाद भी हमारी सरकार ने इस बारे में कोई सबक नहीं सीखा ।

श्वीमान, हमारी आंखों के सामने तिब्बत का हलाक हो गया और हमारी सरकार बीणा बजाती रह गई, फिर भी बाज हमारे कांग्रेंस के भाई इस सरकार की तारीफ के पुल बांध रहे हैं। इसके बाद नैपाल में टैक्नीशियनों के नाम पर वहां से हम भगाये जा रहे हैं और वहां भी हमको धक्का दिया गया है। यह हमारी सरकार की दूसरी कामयावी है।

तीसरी कामयाबी श्रीमान, हमारी सरकार की यह है कि पाकिस्तान के मुकाबले में हम कच्छ से बहादुरी के साथ पीछे लौट ग्राये थ्रौर उसके बाद पाकिस्तान के साथ जो ताशकन्द का समझौता हुग्रा, उसके बारे में दुनिया को मालूम है हमारी ग्रक्लमंदी, हमारी ताकत ग्रौर हमारी अक्ति के बारे में । उसके बाद चीन के साथ जिलकी सीमा हमारे मित्र श्री शर्मा के राज्य से लगी हई है ।

(Interruptions)

श्री ग्रनन्त प्रसाद शर्मा (बिहार) : आप तो हर जीत को हार ही बतलाया करते हैं।

श्री निरंजन वर्मा: यह तो मस्तिष्क की वात है। हमारी तो आंखें खुली हुई हैं ग्रीर हम ची जों को साफ देखते हैं, लेकिन हम उन मित्रों से दु:खी हैं जिनकी आंखें खुली रहती हैं, परन्तु जिनका मस्तिष्क वंद रहता है। उनको देख कर हमें बड़ा ग्रानन्द आ रहा है। हमारे भाई शर्मा जी का राज्य सीमा से लगा हुआ है, लेकिन थोड़ा अन्तर पड़ गया है।

चीन भी हमारे देश में ग्राया ब्रौर हमारी सरकार बहादुरी के साथ भागी तो हमारे मित्र ने, त्यागी जी ने जवाहरलाल नेहरू से कहा था कि

[श्री निरंजन वर्मा]

Motion re.

ग्रगर मेरे सिर पर बाल नहीं हैं, तो क्या चीन यहां पर भी ग्राकर कब्जा कर लेगा । महाराष्ट्र के शिवाजी बनने को सेकिन्ड शिवाजी ग्राए थे, वे प्रतिज्ञा करके ग्राए, जैसे पेशवा भारतवर्ष का राज्य लेने ग्राये थे, वैसे हम भी लेंगे, लेकिन भगवान की इत्पा से उनकी पेशवाई समाप्त हो गई ग्रीर वे कुछ भी नहीं रहे ग्रौर चीन को नहीं निकाल सके ।

इसके बाद बर्मा की बहादुरी का नमूना ग्राप देखिए-पड़ौसी देशों की बात हम कर रहे हैं--वर्मा में से जितने हिन्दुस्तानी थे, वे बड़े कायदे के साथ भगा दिए गए । उनके जो रत्त थे, ग्राभूषण थे सोने के, वे एम्बेसी में रखवा लिए गए ग्रीर वर्मा के साथ हमारी सीमाग्रों का ग्रव मापांकन शुरू हुग्रा है, ग्रव जांच हो रही है । ग्रगर एक-ग्राध सीमा के ऊपर विवाद हो गया तो बर्मा भी लड़ने को तैयार है ।

वहां से चलते के बाद समुद्र की तरफ लंका या गया, बहुत छोटा सा देश है, हमारा देश है, प्रपना देश हम मानते हैं, भाइयों का देश है। लंका के साथ हमारा सीमांकन, हमारी नौकाओं का समुद्र में कितना भाग है, इसके बारे में अभी तक जांच नहीं हुई, यहां तक कि सरकार ने कच्चातिबू नामक एक छोटे टापू के ऊपर अपना प्रधिकार छोड़ने में बहादुरी समझी और उसके लिए बता दिया कि मेले के समय लंकावासी वहां ग्रा जाते हैं। हम आपकी वहादुरी का अभिनन्दन करने लगे।

हमारे पड़ौसी देशों की गणना हो गई, अब पड़ौसी देश कौन सा रहा ? अब थोड़े झागे बढ़ें--मिडिल ईस्ट । मैं इस सरकार को चार्ज करता हूं, इस सरकार पर दोपारोधण करता हूं कि इतनी भयंकर साम्प्रदायिक यह सरकार है कि भारतवर्ष के बाहर संसार में कोई ऐसी सरकार नहीं है । वह हर वात में हिन्दू-मुस्लिम का प्रश्न लेती है, ब्रन्तर्राष्ट्रीय राजनीति में हिन्दू-मुस्लिम दृष्टि-कोण रखती है । रवात सम्मेलन में हमारी जो दुर्दशा हई, वह दुनिया को मालुम है । मगलों के समय में जब किसी का सम्मान किया जाता था तो उसको मन्सवदार बनाया जाता था, सिरोपाव दिया जाता था, सिरोपाव देने की प्रथा थी यानी पगड़ी देना, अगर हमारी सरकार और उनके साथी समझते हैं कि रवात के सम्मेलन ने उनके हाथों में कंगण पहनाए हैं, तो उनको बहुत बधाई है । वहां से हारने के बाद भी हम सरकार से, भाई स्वर्ण सिंह जी से दो बातें पूछते हैं कि रवात के सम्मेलन में किसी हिन्दू को क्यों नहीं भेजा, मुसलमान को क्यों भेजा ?

सरदार स्वर्ग सिंह : सूरेन्द्र पाल सिंह गए थे।

श्री निरंजन वर्भाः वन्धु मुरेन्द्र पाल सिंह केविनेट मंत्री नहीं हैं। मैं पूछना चाहता हूं कि जनाव फखरुद्दीन अली साहब कैसे गए थे ? दूसरी बात पूछता हूं कि पिछले साल लंका में कुरान का 1400वां सम्मेलन हुआ था, जनाब फखरुद्दीन अली साहब लंका में कैसे पहुंच गए, स्वर्ण सिंह जी क्यों नहीं गए ?

सरदार स्वर्ण सिंह : ग्राप जानना चाहते हैं ?

श्री निरंजन वर्मा : आप अपनी बताइए । जब आप परराष्ट्र मंती नहीं रहेंगे, तब हम अपनी बात सोचेंगे । हम आपको थोड़े ही कह रहे हैं, जब तक आप यहां कुर्सी पर बैठे हैं, देश का भार अपने ऊपर रखे हुए हैं और देश मिटता है तो वह जिम्मेदारी आपक्वी है, इसलिए हम आपसे कह रहे हैं, नहीं तो कोई आवश्यकता नहीं थी । आप यहां से चले जाएंगे तो घर पर खेती करेंगे, हम बकालत करेंगे, लेकिन जब तक इस देश की विदेश नीति की जिम्पेदारी आपके कन्धों पर है, तव तक आपको नाराज नहीं होना चाहिए ।

सरदार स्वर्ण सिंह : नाराज विलकुल नहीं हूं।

श्री निरंजन वर्माः ग्रब इजराइल की समस्या देख लीजिये । ग्राप दुनिया के देशों को मान्यता देते हैं, लेकिन इजराइल को मान्यता नहीं दे सकते, क्योंकि हमारे मुसलमान दोस्त नाराज हो जाएंगे । मैं ग्रापसे पूछता हं कि पिछले मसय

जव हमारा पाकिस्तान के साथ युद्ध हुआ था, उस समय---ईनानदारी से आप बताइए--कि इज-राइल ने ग्रापको शस्रों से सहायता दी थी या नहीं ? जिस समय उसका युद्ध हुआ तब आपने गालियों से सहायता दी । एक मित्र और होता जिसे आपने खो दिया ।

इजिप्ट, मिश्र देश के जहाज सुधरने के लिए बम्बई के बन्दरगाह में आते हैं और चले जाते हैं, यह ग्रापने देखा है या ग्रंधेरे में हैं? वे कुछ ग्रापको पैसा देते हैं या नहीं ? ग्रीर ग्राप बताइये कि पाकिस्तान ने जब ग्रापका 70 करोड रुपये का माल, लगभग एक अरब रुपये का माल रख लिया था, तो उस वक्त आपके परम मित्र नासिर ने जहाजों को स्वेज नहर से क्यों नहीं ग्राने दिया ग्रीर क्यों ब्लाकेड कर दिया और हमारा माल वहां फंस गया ? मित्र वह होता है जो समय पर काम ग्राये । तुलसीदास जी ने कहा है : धीरज धर्म मित्र अय नारी. ग्रापतकाल परखिये चारी ।' लेकिन दु:ख की बात तो यह है कि दिल में वह सब समझते हैं, लेकिन कहते नहीं हैं । अरोडा साहब समझते हैं । जो हमारा यापत्ति कान में मिल होता है वही हमारा सच्चा मित्र है और जो हमारे वभव और बडण्पन में हमारी हां में हां मिलाते हैं वह कभी हमारे मित्र नहीं हो सकते । मैं निवेदन करता हं कि युनाइटेड स्टेट्स प्राफ ग्रमरीका, ब्रिटेन, फ्रांस और इसके साथ ही रूस से भी हमारा किसी प्रकार का मनोमालिन्य नहीं है । कोसीजिन अपने देग का हित करने में सबसे श्रेष्ठ व्यक्ति हैं, निक्सन साहब अपने देश का हित करने में सबसे श्रेष्ठ व्यक्ति हैं । वे ग्रपने देशों का हित साधन करने के लिए जब कभी कोई आपत्ति आयेगी तो भारतवर्ष का हित साधन करने नहीं ग्रायेंग ग्रीर हमारे भारतवर्ष के लोग हैं कि जो उनके हित में अपना हित समझ कर चाहे भारतवर्ष का सत्यानाश हो जाय, उन देशों के पीछे चलने वाले, उनके पिछलग्गूबन जाते हैं। यह नीति संसार में ग्रच्छी नहीं मानी जायगी । कोरिया की बात हमारे डाक्टर साहव ने कही । उत्तरी

कोरिया की तारीफ की और मादाम बिन के लिए कहा कि वे यहां ग्रायीं . . .

श्री शीलभद्र याजी (बिहार) : कोरिया का नाम उन्होंने नहीं लिया।

श्वी निरंजन वर्माः उनका ग्रागय उसी से था, लेकिन ग्रगर उन्होंने नाम नहीं लिया तो मैं उनका धन्यवाद देता हूं। उन्होंने एक चीज छोड़ दी जिसके लिए मैं ग्राशा करता था कि वे जरूर कहेंगे। ग्रगर ग्रापके फिजो साहब चीन और ग्रमरीका चले जायें और उनका सम्मान वहां किया जाय तो ग्रापके दिल में क्या बैठेगा? नागा विद्रोही वहां चले जायं और उनका संम्मान वहां किया जाय, तो ग्रापके दिल में क्या होगा?

(Interruptions)

उनसे मझे प्रेरणा मिलती है, उनके पीछे कुछ इतिहास तो है, लेकिन दुःख तो उनसे होता है कि जिनके पीछे कोई इतिहास नहीं है. लेकिन सदन में ग्राकर जो ग्रंतर्राष्ट्रीय राजनीति के पंडित बनते हैं, उनसे सबसे ज्यादा संकट होता है। तो मैं निवेदन कर रहा था कि ग्रब हम रूस और अमरीका के वारे में भी थोड़ा सा विचार कर लें। रूस हमारा मित्र है और ग्रमरीका भी हमारा मिन्न है। सबसे ग्रच्छी पालिसी हमारे लिये यह है कि हम दोनों की मित्रताई कायम रखें ग्रीर मित्रताई कायम रखने के लिए संतुलन करें --वैलेन्स ग्राफ पावर, ब्रिट्रेन की पालिसी ग्रच्छी थी, उस समय जब टाम्स वुल्जे नाम के वहां एक प्राइम मिनिस्टर थे। उनकी पालिसी शक्ति संतलन के सिद्धांत पर निर्भर करती थी । उसको हम देखें और उससे लाभ उठायें । ऐसा आपने नहीं देखा होगा कि कोई राष्ट्र उस पार्टी का साथ दे कि जिसके साथ के कारण अंततोगत्वा उस राष्ट्र का नाश हो जाय। अपगर आप शक्ति-जाली हैं, तो किसी की सहायता कर सकते हैं थौर ग्रगर शक्तिशाली नहीं है तो ग्राप महात्मा गांधी से लेकर उनके पहले जगदुगुरु शंकराचार्य श्रौर महात्मा **बुढ स्रौर राम के** सारे उपदेश उनको सुनाइये, लेकिन कोई उनको सुनने वाला नहीं है । आपकी बातें सुनने के लिए कोई तैयार नहीं होगा ।

[श्री निरंजन वर्मा]

आ़ पदेखें कि पिछले दिनों जब चीन के साथ आपका युद्ध हुग्राथा तो रूस ने क्या कहाथा। उसकी बात ग्राप भूल गये? रूस वालों ने कहाथा कि इस लड़ाई में दुःख की बात यह है कि एक हमारा मित्र है ग्रीर दूसरी तरफ हमारा भाई है...

श्री शीलमद्र याजी : 'चाइनीज ऐक्शन इज ए स्टुपिड ऐक्शन' यह उन्होंने कहा था ।

श्री निरंजन वर्मा : ग्रंतर्राष्ट्रीय राजनीति का तकाजा यह है कि संसार में हमारे मित्र रहें । अभागी राजनीति वह होती है कि जिसमें देश के कोई मित्र नहीं होते और भाग्यवान वह राष्ट्र होता है, जिसक बहुत से मिन्न होते हैं । इस समय हम संसार में ग्रकेले खड़े हैं। हमारे पास ग्रच्छे ब्रस-गस्र नहीं हैं, हमारा कोई मित्र नहीं है और जैसा कहा जाता है उसके अनुसार कल अगर पाकिस्तान या चीन हमसे यद्ध छेड दे तो हमें ग्रपनी रक्षा के लिए बड़े राष्ट्रों की शरण में जाना पड़ेगा। ग्रीर अब तो जनाब ग्रापने ग्रमेरिका को इतना नाराज कर लिया है कि जो उसने बडे-बड़े जहाजों में सहायता की सामग्री भेजी थी, किसी भी प्रकार से भेजी थी, वह भी शायद ग्रापको सहायता न करे । ग्रीर रूस हमारा मित्र है, सहृदयता और सत्यता उसके हृदय में कितनी हो. लेकिन चीन के खिलाफ लड़ने में एक बार हिचकेंगा और धापकी सहायता में नहीं झायेगा । कभी-कभी ये हमारे कच्चे मित्र यह समझ लेते हैं कि चीन और रूस की सीमा पर जो झड्वें हो गईं, इसलिए चीन से रूस नाराज हो गया और चीन की हिन्दुस्तान से झड़प हुई तो रूस चीन से सब मिलता तोड़ कर के उसके मुकाबिले में भारत से मिवता करेगा, भारत की सहायता करेगा, हम उन मिल्नों को भी चेतावनी देते हैं कि यह भी सम्भव नहीं होगा । हमको ग्रन्तर्राष्ट्रीय स्थिति पर विचार करते हये बिलकुल देखना चाहिये कि हम कितने गहरे पानी में हैं ग्रीर हमारा कौन-कौन मित्र है ग्रीर कौन-कौन दुण्मन है। हमारे देश में एक सबसे बडा, ग्रच्छा राजनीति का पण्डित हम्रा है, श्रीमान, जिसे

चाणक्य कहते हैं। चाणक्य का एक वाक्य था श्रीर चाणक्य के उस वाक्य में यह था कि जो शत्रु का शत्रु होता है वह ही अपना मिल होता है। इस अन्तर्राष्ट्रीय राजनीति के वाक्य को भी हमने छोड़ दिया। अगर हमारा शतु है श्रीर उसके शतु हैं तो उससे हमको मित्रता करनी चाहिये थी। हमने अपनी आंखों के सामने देखा मिडिल ईस्ट की पालिसी में, पाकिस्तान को 47 नम्बर के टैंक देने में, पाकिस्तान को हवाई जहाज देने में कि ईरान, टर्की, बिलन सबने साथ दिया...

श्री ग्रर्जुन अरोड़ा : बलिन नहीं, बान ने ।

श्री निरंजन वर्माः वैस्ट जर्मनी ।

श्री ग्रर्जुन ग्ररोड़ा : बॉलन ईस्ट जर्मनी में है ।

श्री निरंजन वर्मा : वर्लिन आधा ईस्ट जर्मनी में श्रीर श्राधा उसमें है ।

श्री क्रर्जुन ग्ररोड़ा : नहीं, नहीं, बलिकुल नहीं । वैस्ट जर्मनी में बीलन बिलकुल नहीं है । बीलन थोड़ा एक सिटी स्टेट है ग्रौर थोड़ा एक ईस्ट जर्मनी में है ।

श्री निरंजन वमी : मैं पूर्वी जर्मनी की वात नहीं कह रहा था, पूर्वी जर्मनी का ग्रंतर्राष्ट्रीय स्थिति में ग्रभी इतना कोई स्थान नहीं है, ऐसा ग्रभी हमारे मित्र ने कहा। तो, श्रीमन्, जब वह ग्रामं स दे सकते हैं तो उनसे हमारी सहानुभूति क्यों होनी चाहिये । हमारी सहानुभूति तो उस पर होनी चाहिये जो हमारे साथ सद्व्यवहार करे। जो हमारे साथ सदव्यवहार करे उसके साथ हम सद्व्यवहार करें और जो हमारे साथ बरा व्यवहार करे उसके लिये उसी प्रकार से करें, शठे शाठ्यम् समाचरेत, जो शठ है उसके साथ उसी प्रकार का बर्ताव करें, मगर हमारी राजनीति वर्तमान में यह हो गई है कि हम संधानुकरण कर रहे हैं, नानएला-इनमेंट का नाम लेते हैं, हम गांधी जी का नाम लेते हैं, लेकिन कार्य करते हैं यह कि थोड़े से दस-पांच हमारे व्यक्ति हैं, जिनका रूस की तरफ दिल

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ग्रौर दिमाग है श्रौर वह हमारे हाउस पर छाये हुये हैं ग्रौर हमारी सरकार की पालिसी का निर्घारण करते हैं । ग्रगर कोई बात रूस वाले ने कह दी तो इस सदन में ग्रौर सरकार में रूस के सिवाय ग्रौर कोई कुछ है नहीं, ऐसा वह समझते हैं । हम रूस के प्रति कुतज्ञ हैं, उनके प्रति हमारी धारणा ग्रच्छी है, क्योंकि उन्होंने एक समय गस्रास्र दिया था ।

श्री क्रर्जुन क्ररोड़ाः ध्रब भी दिया है।

श्री निरंजन वर्मा अब तो गस्रास्न नहीं दे रहे हैं, बन्द कर दिया है। "303" की बन्दूक दे दें तो उनको शस्रास्न नहीं मानता, हम उन शस्रों को शस्रास्न मानते हैं. जैसे कि एन्टी-बैलस्टिक मिसाइल या जो अप्णु बम्ब चीन बना रहा है, हमारे पास भी कोई इब तरह की चीज रख दे।

तो, श्रीमन्, हमारा मित्र ग्रमेरिका भी नहीं है ग्रौर रूस भी हमारा मित्र नहीं है । हमारा कोई मित्र नहीं है । हमारा मित्र, श्रीमन्, वह होगा जो कि हमारे गाढ़े में, संकट में, हमारे काम आ सके । उस समय यदि वह मित्र नहीं तो किसी प्रकार से वह हमारा मित्र नहीं है । श्रीमन्, इसी तरह से ताइवान के मामले में आप देखें । ताइवान, फारमोसा वह राष्ट्र है, जिसके चांगकाई शेक ने भारतवर्ष को 1942 ई० में स्वतंत्रता दिलाने के लिये यत्न किया और आज ताइवान की सरकार वह सरकार है, जिसने कि इस समय भी हमारे लिये ताइचुंग किस्म का धान भेजा और सहायता के लिये बराबर तैयार रहता है . . .

श्री ग्रर्जुन ग्ररोड़ा: वह धान फिलीपींस से ग्राया है, मनीला से ग्राया है। फिलीपींस से ग्राया था, ताइवान से नहीं ग्राया था।

श्री उपसभापति : वर्मा जी, ग्रापको समाप्त करना है ।

श्री निरंजन मां: श्रीमन्, मैं जल्दी ही समाप्त करता हूं। श्री ग्रर्जुन अरोडा से कहना चाहूंगा कि ताइचुंग किस्म का जो धान है, वह मनीला से नहीं बल्कि वहां से भी आया।

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और इसी तरह से दूसरे जो छोटे-छोटे देण हैं उन्होंने भी हमें चावल ग्रादि की सहायता दी। तो क्या यह उचित होगा कि जो हमारी सहायता करते हैं, हमारे मित्र हैं, हम उनको भूखे भेड़ियों के भरोसे छोड़ दें। उनकी कोई सहायता न करें, यह बेचारी सरकार, इस सरकार को क्या दया का पाल समझते हैं। इस सरकार को ब्रयनी कुर्सी वचाने के लिये दुनिया में भाट और चारण के किस्से कहने पड़ते हैं, तारीफें करनी पड़ती हैं, कोई आदमी बाहर से आ गया तो उसको छाता लगाने के लिये तैयार हो जाते हैं, लेकिन वस्तु स्थिति में इस सरकार का संसार में कोई मित्र नहीं है...

सरदार स्वर्ण सिंह : सिवाय ग्रापके ।

श्री निरंजन वर्मा: मैं मित्र नहीं हूं, आप गलत समझंते हैं, हमने यह प्रतिज्ञा की है . . .

श्री ग्रनस्त प्रसाद शर्माः जब ग्राप ही मित्र नहीं है तो दूसरे कैसे होंगे ।

श्वी निरंजन वर्माः जरा हमें सुनिये । ग्रर्जुनस्य प्रतिज्ञे है न दैन्यं न पलायनम । हमारी प्रतिज्ञा है कि न हम ग्रापकी तरह दीनता से कोरा लेकर भिक्षा मांगेंगे, ग्रन्तर्राष्ट्रीय क्षेत्र में ऋण की भिक्षा मांगेंगे ग्रौर भारतवर्ष में बहादुरी का वखान करेंगे, न हम उन ग्रादमियों में से हैं, जो मैदान से भाग जाएं । ग्राप में से कड्यों को देखा है मैदान से भागते हुए । ग्रंतर्राष्ट्रीय राजनीति में भी हम ग्रपने मित्रों से यह निवेदन करते हैं कि हम ग्रापके प्रति सदाशयता रखते हैं । कुछ मित्रों को विद्वान भी मानते हैं, लेकिन ग्राप कभी-कभी गलती कर जावें उसको कह तो दिया करें, ऐसा मत मानें जो कह रहे हैं वही सही है ।

श्रीमती विद्यावती चतुर्वेदी (मध्य प्रदेश): ग्राप भी तो जो ग्रच्छे काम करें वह सराह दिया करें ।

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SHRI THILLAI VILLALAN (Tamil Nadu): Mr. Deputy Chairman, Sir, I shall be very brief but very clear in my remarks regarding the foreign policy of this Govern-ment. I have not come here to applaud or decry in toto the foreign policy of this Government, I am here to analyse it in the light of the existing circumstances in the international fields. We can have attacks and counter-attacks in international policies. But we must be one with the policy of our Government in international efforts. So I want to pass my remarks having this in view in my mind, Sir. Within the time at my command I cannot quote instance after instance for the views that I am going to express now. I want to advance the general principles to be followed by this Government in its future conduct in (he field of international relationship and connected problems. Diplomacy which is the corner-stone of foreign policy is not foreign to us. From the days of the Rama-yana and the Mahabharata, we are having instances of the success of our diplomacy in the policy of our country. Diplomacy is conduct of relations between one group of human beings and another. It is older than the concept of Government itself. Sir, the edifice of our foreign policy rests on the pillars of preference for peaceful means for the settlement of international problems, opposition to colonialism and racial discrimination, non-alignment with military blocs and co-operation with the international organisation for peace ami security as well as tire well-being of the people. For this edifice, we must have a foundation that must be this. Our Leader of the Opposition, the hon. Mr. Mishra, stated that we are subservient to one of the power blocs, the USSR.

Sir, we must take the vow that we must not be subservient to anybody in this world. We say in our language:

INDIAN EVARUKKUM THAZHAN INDIAN EVARAYUM THAZTHAN

It means the Indian will not be subservient to any force, to anybody in this world, and at the same lime he will not allow anybody to be subservient to him also. That should be the foundation (or the edifice of our Foreign policy.

In our part there is another saying, Sir:

YADUM OORAY, YAVARUM

KEYLEER

which means all the countries are ours and all the nations are our friends. That does not mean that we will be slaves to anybody. At the same time we do not want any people to be slaves to us. That should be the foundation for our Foreign policy. On that foundation all the pillars should be raised and the edifice should be constructed.

Non-alignment is one of the pillars of our Foreign policy. That does not mean it is in $\ j$

isolation from everything. Pandit Jawaharlal Nehru has once stated:

"Where freedom is in	peril or justice is
threatened, or where	aggression takes
place, we cannot be and tral."	shall not be neu

So it has its own limitation. Non-alignment does not mean that we wdl be away when injustice is being done, or we will be away when aggression takes place. We will fighl against colonialism. We will fight for the rights of all people, but we will follow the policy of non-alignment.

Through the independent non-alignment policy we must seek the preservation of our territorial integrity and security in the world so that with international co-operation an egalitarian society could be created in India and the rest of the world.

Kautilva's first noteworthy aphorism is:

"What produces unfavourable results is a bad policy, that is, a policy to be judged by the results it produces."

So I would like to remind this Government to put its foreign policy in the melting pot eveiv time and test whether it produces good results.

I would also bring to the notice of the Government the following remarks in Indian and Foreign Review and request this Government to follow the general principles in its future conduct. I shall read out the relevant portion and conclude my speech.

From a study of ancient works on diplomacy written by Kautilya, Panini. the Kural (A Tamil classic of the 2nd century) and other literature on the subject, the following generalisations emerge:

"Nothing is gained in diplomacy without paying a price for it and the best diplomat is he who pays only the minimum price. To drive too hard a bargain or to pay too low a price may defeat the end object. It should be the essence of diplomacy to keep both parties satisfied as far as possible.

Too dazzling a success often contains in it seeds of eventual failure. A moderate amount of success should be the aim of a good diplomat.

It is well to remember that in state relations, things are often not what they seem to be. Thus, an apparently solid alliance may conceal deep fissures of rivalry.

Masterly inactivity is not a barren policy in international relations. Excessive activity at a wrong time or in a wrong place may prove disastrous. An Ambassador should sometimes not go out to meet events, and there are advantages in allowing events to come t< him. Very often to temporise is not to h se time but to gain it.

When dealing wit i unfriendly powers the face of a diplom it should be inscrutable and the language conciliatory but clear. An impassive and well-chiselled language employing ill forms of courtesy should be cultivated.

In diplomacy ore must never forget that alter you have gained your point, a chance is always left open for your adversary to feel that his honour has been saved. The best diploi atic success is where both parties can di in to have gained something."

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1 would request (h i Government to follow these principles which have emerged from the Analysis

SHRI LOKANA1 I MISRA (Orisa); That is from his Mil istry; it is a publication by his Ministry.

SHRI THILLAI VILLALAN: Yes, definitely. But that does i rt mean that all they are saying to be opp set I by us.

SHRI LOKANATH MISRA: What is it called?

SHRI THILLAI V LLALAN: It is "Indian and Foreign Review". With these words, I conclude, S .

SHRI ARJUN ARORA: Sir, this debate in the House is beini held after a long time. I(is being held at a very significant moment in international rela ions. Early this month at Moscow, a great treaty was signed between the Federal R < uiblic of Germany and the Soviet Union. T hat treaty is expected, and has already dor so to some extent, to relieve tensions in E nope. As we know, the last two World War started in Europe. And continuation of tensuns in Europe is always ,i threat to world peace. The second most important thing at he moment is the summit conference of non-aligned countries which is going to taile place at Lusaka early next month and which our Foreign Minister and our Prime Minister will attend.

SHRI A. P. CHATTERJEE: Why both?

SHRI ARJUN ARORA: They will both contribute.

SHRI A. P. JAIM (Uttar Pradesh): To put weight.

SHRI ARJUN ARORA: That shows India's great inten |1 in non-alignment and in the success of I le conference. Sir, judging from these two important events, the two speeches made from the Opposition, those of Mr. S. N. Mishra and Mr. Niranjan Varma, were, to say the least, most disappointing.

श्री जगवीश प्रसाद आयुर (राजस्थान): आप इजराइल की बात नहीं कहेंगे:

SHRI ARJUN ARORA : मैं कहूंगा इजराइल

को बात भी, आप घवड़ाइए मत, थोड़ा धैयँ रखिए।

I was particularly, disappointed by the i ii made by my friend and former class-fellow, Mr. Niranjan Varma. We were together at a Kanpur College studying History. He completed his M.A. and I was sent to jail before the examinations. So, I expected greater knowledge from him. His speech reminded me of a harsh one from Tulsidas, which says:

"मूरख हृदय न चत जो गुरु मिले विरंचि सम"

श्री जगवीक प्रसाद गाथुर: फिर भी आपको चेत नहीं हुग्रा।

SHRI ARJUN ARORA: Mr. Niranjan

Varma and Mr. S.N. Mishra are very angry with the So\ict Union because...

SHRI S. N. MISHRA: I did not say that.

SHRI ARJUN ARORA: I am coming to that. They are very angry with the Soviet Union because of a map which has been published by the Times of India in this country. On that account, Mr. Mishra is angry. Mi. Mishra, of course, recognises the great assistance that the Soviet Union has given to our economy and to our defence effort.

Mr. Niranjan Varma does not recognised even that. Mr. Niranjan Varma sang praises of Taiwan. It is very interesting that in one speech he condemns the Soviet Union foi the map and in the same speech he praises Taiwan. Taiwan maps are worse than the Soviet maps. Taiwan never recognised the McMahon Line. Formosa never recognised our frontiers in the north-west with China. So if the Soviet map is a crime, a greater crime has repeatedly been committed by Taiwan and by Komintang. But Mr. Niranjan Varma, like a good Hindu that he is, wants us to break our friendship with the Soviet Union and have Taiwan as our friend. And tiien he says—he is a great scholar of world affairs and history..

SHRI BHUPESH GUPTA: Mr. Vajpayee was sent there to Indianise Chiangkai Shck.

SHRI ARJUN ARORA: The Soviet map has figured so much in the current session of Parliament that a historian may be tempted to call the current session of Parliament the Soviet map session. Somehow our friends are more interested in the Soviet Union than, say, in the United Nations. I have with me a map of this part of the world published by tire United Nations. I am sure my friends, Mr. Niranjan Varma and Prof, Mishra. has also seen it...

SHRI SHEEL BHADRA YAJEE: Now he is not a professor.

SHRI ARJUN ARORA: All right, former Prof. Mishra. Now he is the Leader of the Opposition.

SHRI BHUPESH GUPTA: On a point of order. Once a professor, always a professor even though he preaches bad things.

SHRI ARJUN ARORA: Once a barrister, always a barrister though briefless.

Sir, the map of this part of the world published by the United Nations shows Jaminu and Kashmir as completely separate from India...

SHRI MULKA GOVINDA, REDDY: That should also be protested against to the United Nations.

SHRI ARJUN ARORA: I have got a copy of that map here. I will present this copy to Mr. Mishra...

SHRI MULKA GOVINDA REDDY: Let it be laid on the Table of the House so that we can all see it.

(Interruptions)

MR. DEPUTY CHAIRMAN: Mr. Arora, you continue your speech.

SHRI ARJUN ARORA: Sir, what about these interruptions? I must meet all interruptions . . .

MR. DEPUTY CHAIRMAN: No, you need not answer the interruptions. You continue your speech.

SHRI ARJUN ARORA: Forty years ago I left my school. In the school debating society there were no interruptions.

Then there is a Readers' Digest map called the Great World Atlas. It is in the library of this Parliament as a reference book and it is not issued, but anybody can walk into the airconditioned library and have a look at it. That also does not show Jammu and Kashmir as an Indian territory.

SHRI AWADHESHWAR PRASAD flNHA (Bihar): It was prepared by whom?

SHRI ARJUN ARORA: You know the Readers' Digest is a great American publication.

े **श्री जगदीश प्रसाद माथुर :** यह किसकी कमजोरी है ?

श्री अर्जुंन अरोड़ा: ग्रापकी ग्रौर हमारी, दोनों की ।

श्री जगदीश प्रसाद माथुर : सरदार जी से कहिये, ठीक करायें ।

श्री अर्जुन अपरोड़ा: आप उसके लिए ग्रावाज क्यों नहीं उठाते ?

श्री जगवीश प्रसाद माथुर: हम ग्रापके साथ हैं इस मामले में ।

SHRI ARJUN ARORA: Then, Sir, there is an Atlas very much in circulation called the Philip's Atlas. That also does not show Jammu and Kashmir as Indian territory. My information is that the recent maps published by the State Department of United States the State Department in the United States is like the foreign office plus C. I. A. plus a little more—show the cease-fire line in Janiiiu and Kashmir as the border between India and Pakistan ...

AN HON. MEMBER: Is that also in the Parliament Library?

SHRI ARJUN ARORA: Yes. You go and spend some time there. You are spending too much time in the restaurant.

SHRI BHUPESH GUPTA: That too at the cost of others.

SHRI ARJUN ARORA: It is very interesting that those who cry a great deal about the Soviet map do not speak a word about these maps. I think they will concede that Jammu and Kashmir is as much a part of Indian territory as the area south of the Mc-Mahon line or the Aksai Chin area.

SHRI S. N. MISHRA: One wrong does not justify another wrong.

SHRI ARJUN ARORA: I am pointing out the mistakes committed by Shri Mishra in speaking the half truth. He must speak the truth, the whole truth and nothing but truth.

AN HON. MEMBER: Why don't you call it ignorance?

SHRI ARJUN ARORA: I cannot call him ignorant. That will be contempt of the Lea-ler of the Opposition.

MR. DEPUTY C IAIRMAN: Please continue your speech.

SHRI ARJUN ARORA: As far as the Soviet maps are coicerned, Government has protested to the Soviet Union in Writing four or five times aid in addition to these written protests, many verbal protests have been made. I warn to know from Sardar Swaran Singh who tier any protests have been made to Sta e Department of the United States for I ic heinous crime of publishing this wrong nap and whether we have asked our Ambass idor to the United Nations about the map which I have just shown and which s tows Jaminu and Kashmir as independent ol India and whether we will consider impo ing a ban on the Readers Digest which lias ov\ become a propaganda sheet. In the cold va>' there have been many casualties. Once upon a time Readers Digest and Foreign Quai erly used to be impartial and scholarly join tals. But in the cold war, they have become propaganda sheets wrong map of India in the Great World Atlas is not only allowed to be imported into this country, but it 1 as got certain concessions about collecting idvertisements from India and repatriating he money ...

AN HON. MEMBER: They have got a big office in Bon bay.

SHRI ARJUN ARORA: I do not know. You might have visited that office. You know whether it is big or small. But I think it is a nasty place...

SHRI NIREN GHOSH: May I inform you of another thing?

SHRI A.D. MANI: On a point of order. He cannot sup] lenient when another lum. Member is speal ing.

SHRI NIREI^A GHOSH: I once asked about a British map about India. It was then said that ii would be laid on the Table of the House. Ii\ years have gone by and still it is not laid on the Table of the House. . .

MR. DEPUTY CHAIRMAN: You please sit down. Let bun continue his speech.

SHRI ARJUN ARORA: While I wain the Government to ban the Readers Digest, to protest tci the United Nations and to strongly protest to t re United States, I do not want the Govi rnment to break diplomatic relations with he United States merely because they hav published a wrong map.

Similarly, I lo not want the Government to endanger tl e friendly relations with the Soviet Union and endanger the extensive co-operation existing between the two countries. The Government should launch a protest. It should be careful and not be swept away as a result of the Opposition demands and criticisms so eloquently voiced by Prof. S. N. Mishra.

AN HON. MEMBER: Professor S. N. Mishra?

SHRI ARJUN ARORA: Yes, Prof. S.N. Mishra, because Bhupesh Gupta wants that I should call him so.

Now, Sir, we must realise that no country in the world can live in isolation; not even the great powers can live in isolation. Similarly, Sir, we must realise that we must have friends and the Soviet Union is a dependable friend.

MR. DEPUTY CHAIRMAN: Please conclude now.

SHRI ARJUN ARORA: Yes, Sir. But half of my lime was taken by others. You please give me five more minutes.

MR. DEPUTY CHAIRMAN: You encourage interruptions. That is the whole trouble. Please conclude now.

SHRI ARJUN ARORA: I will take five more minutes now.

Sir, China invariably figures, as it must, in all considerations of world affairs by us. I personally feel that the time has mine when we should take the initiative in breaking the Sino-Indian deadlock and the Government must consider the advisability of sending an Ambassador to Peking so that Peking may also send an Ambassador to Delhi. I say so, because. . .

(Interruptions)

SHRIMATI PURABI MUKHOPADHYAY (West Bengal): What about you?...

(Interruptions)

SHRI ARJUN ARORA: I am not available for sale, Mrs. Mukhopadhyay.

I am not an applicant for any job. I can recommend other people.

I say that we must send an Ambassador first because, as even a conservative paper like the "Times of India" has recently pointed out, we

"Times of India" has recently pointed out, we were the first to withdraw the Ambassador. We must break the deadlock and we must at least take the initiative in breaking the deadlock and if the deadlock is broken, we have quite a lot lo gain and nothing to lose; we have already lost much.

Then, Sir, there is some objection to the Soviet interest in breaking the deadlock between India and Pakistan. Sir. India and Pakistan are the closest neighbours. When [Shri Arjun Arora.] the partition took place, many families were divided, hundreds, thousands, may be tens of thousands, of families were divided. Cordial Indo-Pak. relations should be, for any peace-loving Indian or any person with a human approach, a very desirable objective. If the Soviet Union has some influence or some friendly ties with Pakistan and it utilises, it for improving the Indo-Pak relations) why should we object to it? We should thank them, thank the Soviet Union, for their effort.

Similarly, there had been a very good development in the beginning of this month. Our Foreign Minister chose the forum of the Rajya Sabha to announce the Government decision to accord consular relations between the GDR and India. That is a welcome development. While I congratulate the Minister for that declaration, I feel that he has been hesitant and hall-hearted. As almost all sections of the House haw pointed out, full diplomatic relations must be established between the GDR and India. Now, as we know, a number of talks have been held between the leaders of the GDR and the FDR. Why should we wait for the two Germanies to recognise each other before we have relations at ambassadorial level with the GDR? The Minister must make up his mind quickly and before this session is over, make a fresh announcement. We should not wait and watch to see what others do. As Jawaliadal Nehru repeatedly pointed out, independent decision is the essence of nonalignment. In this matter of the GDR also, we must take an independent decision. I thank you very much.

SHRI S. S. MARISWAMY '(Tamil Nadu): Let me begin my speech with a small story which I am sure will interest the House. A man was found beating his dog incessantly, much to the annoyance and irritation of his neighbours. They all complained to the Police. Finally the man was taken to the station for interrogation. Nothing could be elicited from him and he was sent to a doc-lor. From there he was finally taken to a psychiatrist. He analysed him and gave out a verdict saying: The fellow suffers from suppressed desire. He was asked to explain in the common man's language. He said that the man has a complaint in his house that his wife is heating him which he cannot return back. So instead of beating Ids wife, he is beating the dog. Now, when specific instances are given, complaints are lodged as to how Soviet Russia is indulging in cartographic aggression, my good friend Mr. Avora is coming out with an excuse that America has done this, the Readers' Digest has done it. I am afraid like that husband, Mr. Arora is not in a position to counteract the argument posed by this siue. The point is this. He has tried to mislead the House. He said that in the UN map

Kashmir and Jammu have not been shown as Indian territory. The UN is like a court, We have taken the case to the UN. Pakistan is a party and we are another party. So long as the case is before the court, how can the UN come out with a statement that this territory ...

SHRI ARJUN ARORA: They are not a court.

SHRI S. S. MARISWAMY: It comes under. List of territories presently under dispute'.

SHRI ARJUN ARORA: The fact remains that Jammu and Kashmir has not been shown as Indian territory.

SHRI S. S. MARISWAMY: It is a territory in dispute. Both the parties have gone there. So long as the rase is before the court, any statement given will be considered sub-judice. Another thing he said was that the Readers' Digest has produced a map. The Readers' Digest is a private concern. It is not a Government concern, hut the map—about Which we have been talking-in Soviet Russia was prepared under the orders of the Communist Party of Soviet Russia and the Government (here, and this is what has been brought out by them, and our Foreign Minister lias accepted it as a fact and on the basis of that only the Government has been lodging protests with the Soviet Government. So, Sir, this is a clearcut case, and I want to tell the House that this is not an isolated incident. This has been going on for the last fifteen years. My Son. friend, Mr. Mishra, this morning point-icl it out, and that famous political commentator, Mr. A. G. Noorani, has also written in the 'Indian Express' that this has been going on for the last fifteen years. Not only Soviet Russia, but all the satellite conn tries in the Soviet orbit are also publishing periodically this wrong map showing all the china. Secondly, Sir, I want to know from the lion. Minister what is the abject of the foreign policy which this Government has been pursuing for so many years. This nonalignment, has it brought out any good to the people? Any policy enunciated by a Government should be helpful and beneficial and should bring credit to the country. But I am afraid that: up to now it has not brought any credit to the country. On the other hand, it has brought discredit to our country. Our Indians are suffering a great deal they are outside India. wherever

Take, for example, the case of Ceylon. Our people arc driven away in thousands. They all come to Madras and they are begging for alms, which I see, and the pittance that we are giving them, one rupee or eight annas, does not enable them to make both ends meet. Of course many of the familites

have given shelter. \nd what about our people in Burma? They have been completely driven away. Nc compensation is paid to them. Very recei ly. Sir, a case was brought to my notit: that an ex-employee of Burma Governmei i. has yet to collect his provident fund fron that Government, a sand rupees. And h could not collect it. So many letters he ha 1 written, but not even an acknowledgment as come from Bin ma. To send a man fron here to collect the money is not an ord nary thing. He has to get the visa from the Military Government of Burma. So the min is in a very pitiable condition in Madras. He brought. 11is case to me. I said, "I cai not help you, nor can this Government hci > 0u." So this is ilic position of our India is who went to Burma. 1 like the case, Ugai da. Also very recently it was said by our Fi lance Minister that the properties of our Ii dians, who are there, arc being improperly confiscated withoift any compensation. Now^ Sir, my friend, Dr. Antani, who, all kn m, is in close contact with the African countries, he has given me a piece of news, which is rather shocking. And the shocking news is that-our people in Zanzibar and Tan ania are forced to have inter-racial marriages much against their will or wish, and if they don't do that, they are to be Hogged in pi blic. But the Zanzibai President lias asked the Government to be restrained in this m titer and not to go to the extent of flogging in public. This news, Sir, has come to the notice of my friend, I)i. Antani. I asked ! im whether I can quote him ami whether lb I news is real. He said, "By all means you may quote me. 1 got the news from authi ntic sources." So this is the position of our people, Sir. And I was really surprised to 1 ear Prof. Nurul Hasan when spoke ah ut Madame Binh and North Vietnam. I i B not know wherefrom lie got the inform lion that we stand to benefit by recognisiag North Vietnam. Sir, there is not even a single Indian lixing in North Vietnam. Oi the other hand, we have about three l < four thousand Indians ',i\ing in South Vic nam. and these people are owning 16% o: the total property in Saigon, owning landed property and other immovable property in Saigon. And they are engaged in Inn !. They are living in a peaceful manner at 1 they are given equal rights with all Othe suctions of the people. whereas in Hanoi t lere is, day in and day out, a regular cam taign maligning India, India's foreign pol cy and Indian leaders. Hanoi has proved i) be a confirmed stooge in the hands of China. Now, Sir, when you are at war with Ch na, how can you recognise, how can you nvite, and how can you give diplomatic tec ignition to country which is supposed to be at war? This logic, I cannot understand. This logic I cannot understand. When Dr. Hassan was nominated I was very happy that we are acquiring

a knowledgeable man here. He was a nominated Member but when he joined the Congress (R), I came to the conclusion that he is not only knowledgeable in arts and science but in politics also. Sir, his support to the Government over Madame Binh's visit i. really surprising. Who is lliis lady? What Stre hci credentials? And what has she brought about? She has brought misery to our people who are living in Saigon, as a result of her visit to this country, our people are suffering a great deal in Saigon. For the informal ion of the House I may tell you, Sii. dial out of the 3 to 1 thousand people living there, 3,000 odd people are from Madias; ihcy are from Tanjorc District and other places. I met a number of them in Madras and they told me in horrid details lion the) are persecuted there because of Ibis lady's visit there. That is what we have gained. Her husband is Hanoi's ambassador in Soviet Russia, if not ambassador he is some Charge-d'affaircs or some job he is holding in Russia and I am <|iiilc sine that we base extended this invitation to Madame Binh at the instance of Soviet Russia. Ii was not a spontaneous invitation from here; we ha\c invited her at the instance of Soviet Russia.

My second point is this. Mr. Arjun Arora-I am sorry 1 have again to refer lo him-said that the time has come for us to come to an understanding with China. His was not an isolated speech made b\ a single Member. This is the thinking of the ruling party now. For some time past they are soft-pedalling on our problem with China. Inspired stories are put across in the papers. A lew weeks ago we heard that Mao shook hands with our Charged'affaircs in Peking on May Day and the news was given out in such a manner as if our Charge-d'affaircs was the only person with whom Mao shook hands and made kind enquiries about our President. Prime Minister and so on and so forth. But we have got information that our Charge-d'affaires was not the only person Mao shook hands with; he shook bands with all and sundry there. This was an inspired piece of news given to the people of India. Now two days ago another news tame out that Peking' Radio has stopped abusing India. They make out as if it has come as a great boon that China has slopped abusing us. whereas . . .

SHRI A. P. CHATTERJEE: Why are you flitting those earphones on? Are you hearing your own voice?

SHRI S. S. MARISWAMY: So that I can bear your interruptions.

Now, Sir, as I said, they are soft-pedalling with China. So far as the Indian Government i5 concerned, they have washed their

Mariswamy.] hands off the [Shri S. S. territory tilat China has taken away. 18,000 sq. miles they have occupied. Kerala's area is 15,000 sq. miles; we have given away land more than Kerala State in area. As far as this Government is concerned it is not in their memory at all that such a vast territory of ours has gone into the hands of China. No attempt is made; no mention is made and no effort is made to recover that territory. Could you imagine 1 hat any other independent country would behave in such a callous manner as we are behaving? Could there he any other national priority than the recovery of our territory? Did our Government come out with a clear-cut statement that they will strain their every nerve to see that our territories are taken hack from China? They have for-gotten about it and they want the people also to forget about it. And that I am sure will not happen; they will not have a helpful response from the people to forget about this. So far as the people of this country are concerned, so far as the democratic parties in the country are concerned, they will see that these territories are recovered from the aggressor, that is, China. Whether the Government acts or not we will see that with that slogan we go to the polls and sec that the ruling party is routed in the coming elections in 1972. I would appeal to our sister panics to make this as the only slogan, that is, that we recover and get hack the territories which this Government has lost to China. The present move of the Government is a dangerous one and I warn our people as well as the other parties to be-ware and to sec that they do not succumb to this move.

Thirdly, my friend, Mr. Mishra. this morning told you that the Russian correspondents are using cars with CD numbers. A question was put in the House to which a noncommittal reply was given that they are not aware of it. I do not know whether subsequently they made any enquiries about it but here I have the name; of those Russian correspondents who use these Russian CD cars. For the benefit of the House I shall read out the names.

Let them check it up and if I am wrong let them correct me. Otherwise, they must correct themselves. Details of Soviet correspondents using CD plates are—

1. Bonis A. Kalyagin, Moscow Radio and TV (CD 644).

2. Arkadiv A. Maslennikov, Pravda (CD 812).

3. Alexander A. Obukhov and Vladlen A. Baikow, Tax: (CD 1016).

4. Vladimir A. Simonov, Novosti (CD 3410).

5. Gennadiv N. Tapeshov, Intourijst (CD 3780).

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6. V. N. Matyash, Tass (CD 1084).

These are all the six gentlemen representing the various news agencies of Russia and also Radio Peace and Progress. These people use CD plates on their cars. The numbers and the names I have given. I want the Government...

SHRI ARJUN ARORA: You have been saying that they are a part of the Government.

SHRI A. D. MANI: I said it.

SHRI ARJUN ARORA: You object to Radio Peace and Progress. If they are independent journalists, they are as free as the BBC. If they are not, well then they are entitled to use the CD plates. You contradict yourself.

SHRI S. S. MARISWAMY: Have you ever seen, Mr. Arora, a BBC correspondent or a Columbia Broadasting Corporation correspondent or for that matter any other country's correspondent using these CD plates? Have you even seen it? If so, kindly enlighten me. When we made complaints about Radio' Peace and Progress the Government said that it is an independent news ageni y...

SHRI ARJUN ARORA: You are contradicting yourself.

SHRI S. S. MARISWAMY: If it were true, how could they use the CD car?

Another point which Sardar Swaran Singhji does not know is how much we feel about the matter. In one broadcast made by Radio Peace and Progress, reference was made to our leader Mr. N. G. Ranga. One and a half years ago when the DMK came to powci in Madras, there was a series of fires in a number of slum areas in Madras. At that time Moscow Radio, Peace and Progress Radio gave out a very strange story saying that Mr. Ranga with heartburning, because the DMK had come to power, went to Madras with a lot of American money and contacted Rajaji—of all persons Rajaji —and Rajaji and Rangaji conspired together and started these (ires in Madras. Could you imagine a more fantastic story? This Government does not know how much we feel about it. They have insulted not only Mr. Ranga, but also Rajaji, saying that they had conspired together, they had set hooligans and had started those fires. No other country would tolerate this sort of calumny against our leaders.

Now, Sir, I come to the BBC question. I would not have mentioned it, but thanks to my friend, Mr. Arora, he has reminded me of it. The BBC correspondent had taken some TV shots about India which are derogatory to our country and which have to he condemned. I agree. I join hands with Mr. Arota to condemn it, but to write a letter to the British Government and also to the 181

BBC especially an< ask them to openly apologise or withdra v the films or otherwise they would completely close down their office in India is lot a correct diplomatic move.

AN HON. MEMBER: Why?

SHRI S. S. MARISWAMY A mature Government shoud show restraint. They should not act lik • a schoolboy. That is a very wrong move specially towards a country... (Inierruptioh). So far as our country's honour is concerned, I am second to none in defending it. Whether it is Moscow or London or Washington, I would not lag behind anybody in condemning any country whenever they i iterfere in our internal affairs. This mo ning Mr. Mishra quoted the speech of Mi Keating and condemned him and I welcol led it, I was very happy. Why should I SU] port London or Washington? When I condemn Moscow, I condemn in lhe same breatl Washington and London if they cross the limit and do something which is derogato y 10 India.

MR. DEPUTY CHAIRMAN: Will you please conclude i »w?

SHRI S. S. MARISWAMY: I have taken twelve minutes. 1 have not exhausted my time.

MR. DEPUTY CHAIRMAN: Sixteen minutes you have taken.

SHRI S. S. MARISWAMY: Just two minutes more. Veiy recently in the Saurash-tra area two ai roplanes had come and dropped leaflets. There was direction in the leaflets inciting o< r people against our Government and also lirections to the Naxalites. These pamphlets have come in lakhs and have been districted in Ahmedabad and other areas, and rom there they have gone to Calcutta also.

There is anotli r important matter. Very recently a ship li id come and unloaded in Calcutta weapons I do not know what they were. But Govei anient has denied it. I have reliable information that it was a fact that they had cime there and distributed them. The Government had come to know about the arrival of the ship only after its departure, not ai the time when the ship was there. This i a very reliable news, and I want the Govt nment to probe into the matter. At the ra e at which things are happening I am really afraid how long we would remain as an independent country. The days it seem; are to be counted seeing the way in whir; things are happening. This is a very sei ous matter and I want the Government to p obe into the matter and find out what an the arms that have come, wherefrom they ia\e come, to whom they have gone. Thest are facts the Government should furnish the House with.

With these woids, I conclude.

श्री **सोडे मुराहरि** (उत्तर प्रदेश) : उप-सभाषति महोदय, मैं सरकार की विदेश नीति पर जब बोलना चाहता था बहुत कुछ देर के लिये एक शंका होने लगी कि क्या बोलू, क्योंकि मुझे ऐसा लगा सरकार की कोई नीति ही नहों है, कोई विदेश नीति नहीं है, रोजमर्रा हैन्ड टु माऊथ पालिसी होती है . . .

[THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) in the Chair.]

....इस तरह की पालिसी चलती है तो उसमें बोलना भी बड़ा मुश्किल हो जाता है। पन्डित जी के जमाने में उनकी एक नीति चलती थी, बह कहते थे नान-एलाइनमेन्ट की पालिसी है हमारी । वह सचम्च नान-एलाइन्ड थे या नहीं, उस पर तो हम लोग बोल चुके हैं ग्रीर उसको फिर दोहराने से कोई फायदा नहीं, लेकिन उनका कहना था कि वह एक नान-एवाइन्ड पालिसी चलाते थे । लेकिन झाज कल की जो पतलिसी वह समझ में नहीं साती । न उसकी कोई शुरूग्रात है. न उसकी कोई दम है। ऐसा लगता है न कोई दिया है न कोई किया है, यानी किया विहीन, दिशा विहीन एक पालिसी साज कल चल रही है। कमी कोई चीज हो जाती है तो सरकार एक झटके से उठ कर, कछ करना चाहिये. इस खयाल से कुछ कर जाती है सौर उसके बाद खद उनकी समझ में नहीं ग्राता कि सही किये हैं या गलत किये हैं। बाद में जो कछ भी कार्यवाही हो जाती है सरकार की तरफ से उसकी पुष्टि करने में बह लग जाती है, जैसे कि रवात कान्फ्रेंस की वात हई, कुछ हो गया उनके वाद सारा का सारा रवैया ऐसा रहा कि उसमें जाना सही है, इसी की पण्टि में लगी है। लेकिन उसमें जाने से पहले क्या हुआ, कैसे गये और कैसे बलाये गये. इसका उनको खद पता नहीं, उनको खद साफ नहीं था। इस मामले में जहां तक इन्डोलेकिया के काफ्रोंन्स की बात है वह भी धंसी ही है। लेकिन सरकार ने णायद यह सोचा कि इस पर अब कोई कार्यवाही ही नहीं करनी है, वहां जाना ही नहीं है। तो वहां गए ही नहीं। तो इस तरह की एक उनकी पालिसी चल रही है। मैं इस

[श्री गोडे मुराहरि]

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झगड़े में नहीं पड़ना चाहता, जो अभी सदन में खड़ा हुआ कि रूस वाले दवा रहे हैं या अमरीका वाले दवा रह है; क्योंकि हमारी सरकार की गति तो ऐसी है कि यह सबके दवाव में आ सकती है। यह रूस के भी दवाव में है और अमरीका के भी दवाव में है।

इसलिए यह कहना कि सिर्फ रूस के दबाब में है, यह एक बड़ी गलत बात होगी। जब किसी का दबाव पड़ता है तो सरकार भी दब जाती है (Interruptions) असल में हमारा दबाव पड़ेना तो अच्छा होगा, क्योंकि इससे आप की नीति भी सुधर जायेगी। अगर आप हमारे दबाव में आने लगेंगे, तो आपकी नीति भी सुधर जायेगी, लेकिन अफसोस के साथ फहना पड़ता है कि आप हमारे दबाव में नहीं आते हैं और दूसरों के दबाव में आते रहते हैं।

असल वात तो तोकत की है और जिसके पास ताकत है वह आपको दबा सकता है। आज हिन्दुस्तान के पास कोई ताकत नहीं है और यही कारण है कि वह कोई अपनी स्वतंत्र नीति नहीं बना सकता है। जब तक हम स्वयं ताकत प्रहण नहीं करेंगे, तब तक हम कोई स्वतंत्र नीति नहीं बना पायेंगे। इसलिए जो त कतवर देश होगा, वह दूसरों के ऊपर अपनी ताकत का दबाव डालेगा और अपनी नीति को चला गेगा। मैं इस झगड़े में पड़ना नहीं चाहता हूं कि वे किस के दबाव में आते हैं या नहीं आते हैं।

मैं यह कहना चाहता हूं कि हमारी जो नीति हो वह राष्ट्रीय नीति होनी चाहिये और उसमें देश का हित होना चाहिये । हम जब अपनी सीमाओं की ओर देखते हैं तो पाते हैं कि हिमालय की तरफ जो हमारी सीमा है, वहां हम कुछ खो चुके हैं । चीन का हमारी सीमा में हस्तक्षेप हुआ और उसने हमारी जमीन पर कब्जा कर लिया, उस कब्जे को छुड़ाने के लिए हमने अभी तक कोई कार्यवाही नहीं की है, क्योंकि हमारे पास न इतनी ताकत ही है और न कहीं से कोई सहारा ही है । न रूस ही इस बारे में हमें कोई सहारा दे रहा है और न अमरीका ही कोई सहारा दे 'हा है। इस मामले में दुनिया के जितने देश हैं वे चुपके बैठे हुए हैं और हमसे कहते हैं कि तुम अपना राम नाम जपो और अगर अपनी जमीन ले सकते हो तो ले लो। हमारे पास तो सहारा देने के लिए कुछ नहीं है। असल में सारी बात ताकत पर आ जाती है। जब तक हिन्दुस्तान को अन्दुरुनी ताकत नहीं बढ़ेगी, तब तक आपकी कोई नीति चलने वाली नहीं है। मैं तो यह कहूंगा कि सरकार की जो नीति अब तक रही है वह फेलियर रही है और जब तक वह इन्टर-नेगनज स्ट्रेन्य नहीं बढ़ायेगी, तब तक बह इन्टर-नेगनज स्ट्रेन्य नहीं बढ़ायेगी, तब तक वह इन्टर-नेगन के कब्जे में इस समय है, उसको वह वापस नहीं ले सकेगी ।

इसी सन्दर्भ में मैं यह भी निवेदन करना चाहता हं कि यह कहा जा रहा है कि चीन के साथ हमें वातचीत करनी चाहिये ; क्योंकि माऊ साहव कछ मस्करा दिये हैं। इसके माने यह नहीं हुए कि अगर वह मुस्करा दिये तो हमें भी मुस्कराना चाहिये और यह समझ लेना चाहिये कि हमें वातचीत करनी चाहिये । यह कहना कि हमारे ट्रेड़ मिशन के किसी दूतावास के कर्मचारी को उन्होंने किसी पार्टी में बुलाया और इसलिए हमको भी तैयारी करके वहां पर चला जाना चाहिये । इस तरह की बात करना एक गलत वात होगी। जब तक हमारी जमीन के बारे में कोई ठोस बातचीत नहीं होती झौर ठोस वातचीत होकर कोई न कोई हल नहीं निकल आता, तब तक बातचीत करना ठीक नहीं होगा, यह एक फजूल बात होगी । हाँ, सरकार को इस वारे में कोशिश करते रहना चाहिये और चप बैठा नहीं रहना चाहिये । चप बैठना भी एक गलत बात होगी और सरकार को इस बारे में हर वक्त कोशिश करते रहनी चाहिये । उसे इस बात की कोशिश करनी चाहिये कि इस झगडे के वारे में चीन कोई ठोस कदम उठाये । यह बातचीत चाहे किसी जरिये से हो, ग्रगर कोई तीसरी पार्टी इसमें शामिल हो तो उसका इस्तेमाल कर

सकते हैं और जो हमारी खोई हुई जमीन है, उस जमीन को इस बातचीत के द्वारा वापस ले सकते हैं। इस बारे में अगर चीन के साथ कोई ग्रच्छा समझौता हो सकता है, तो मैं कहूंगा कि आपको करना चाहिये, क्योंकि हम एक में झंझट से तो छुटेंगे।

M iion re.

दूसरी चौज हमारी पाकिस्तान के साथ जो झगड़ा है, उनके संबंध में कहना चाहता हं कि इस झगड़े को मुलझाने तथा इसको हल करने की भी कोशिश होनी चाहिये । अगर यह झगडा हमेत्रा चलता रहा तो इससे हिन्दूस्तान की प्रगति होना नाममकिन है । इसलिए कोशिश यह होनी चाहिये कि पाकिस्तान के साथ जो झगड़ा है. उसको जल्द से जल्द हल करने की कोशिश की जानी चाहिये। मैं इस बात के बारे में इसलिए जोर दे रहा हं;क्योंकि पाकिस्तान कल तक हमारा ही एक हिस्सा था ग्रौर दोनों देशों की जनता भाई की तरह रहा करती थी, जब तक हम उनको ग्रपने साथ नहीं कर लेते, तब तक यह झगड़ा रोनों के लिये ही घातक सिद्ध होगा। इस झगडे को हल करने के लिए अगर रूस मदद करता है तो उसकी मदद लेनी चाहिये श्रीर ग्रगर ताणकन्द एग्रीमेंट के ग्रन्तर्गत यह झगड़ा हल हो सकता है तो उसको ग्रवश्य करना चाहिये या अगर हम सीधे बातचीत के द्वारा इस झगडे को हल कर सकते हैं, तो यह ग्रीर भी ग्रच्छी बात होगी ।

चाहे ग्रमरीका हो या कोई भी देश इसका हल करने के लिए तैयार हो, इसका हल करना चाहिए ग्रौर काश्मीर ग्रौर दूसरे जो भी मामले हैं, उन सबको लेकर परमानेन्ट सोल्यूशन निकालना चाहिए ताकि हमारी जो ग्राज कल की फिजुल खर्ची डिफेंस पर है वह बन्द हो सके ग्रौर लोगों को राइत मिल सके ।

एक बात मैं ब्रिटेन के बारे में भी कहना चाहता था। ब्रिटेन में जो कन्जरवेटिव सरकार आई है, उसके आने से हमारी जो ब्रिटेन के प्रति नीति है, उसमें परिवर्तन जरूर लाना पड़ेगा, क्योंकि जो भी कार्बवाही ब्रिटेन की सरकार

करेगी ग्रीर जो कर चुकी है उससे ऐसा मालुम होता है कि हिन्दूस्तान को अब संाचना पडेगा कि कामनवैल्य में रहना है या नहीं । कई मसलों के ऊपर हम लोगों को यह कहना पड़ा कि हम लोगों को कामनवेल्य से निकल जाना चाहिए। लेकिन सरकार ने हमेशा इस चीज का सामना नहीं करना चाहा, शायद डर की वजह से, पुराने सम्बन्धों की वजह से और दूसरे मेरे खयाल में परम्परागत अंग्रेजों के साथ जुड़ाब का दिमाग बन गया है, उसकी वजह से भी छटकारा नहीं पाना चाहते हैं कामनवैल्य से । मुझे ऐसा लगता है कि कामनवैल्य में रहने से कोई फायदा हिन्दुस्तान को नहीं है । जो फायदा ग्राना था वह शुरू-शुरू में रहा होगा। लेकिन जो ग्रव कन्जरवेटिव सरकार रोडेशिया को और साउथ बफ़ीका को आर्म्स देने वाली है और उनकी इमीग्रेशन पालिसी चल रही है, उन सब चीजों को देखते हुए यह तय करना चाहिए कि ग्रंग्रेजों से कामनवैल्थ से कोई सम्बन्ध न रखा जाय ।

साथ साथ में चीन के बारे में भी कहना चाहंगा । चीन से अभी हाल में खबर निकली थी⊶एक म्राई०सी० बी० एन० हिन्दुस्तान के उसर से उडा कर कहीं जंजीबार में टेस्ट करने वाला है। एक तो उनको हस्तक्षेप पहले से हमारे ऊपर है, ग्रब एक तरह से न्यक्लियर डेंजर का सामना हमको करना पड़ रहा है, क्योंकि वह मिसाइल हमारे ऊपर से उडाएगा और हाइड़ोजन बम्ब का भी एक्सप्लोजन करने वाला है । इन सब चीजों को देखते हुए हम लोगों को भी सावधान होना चाहिए, लेकिन मैं यह नहीं कहता कि हम लोगों को भी बम बनाना चाहिए, क्योंकि मझे इसका ग्रभी तक ठीक उत्तर नहीं मिल रहा है कि ग्रगर हम बम बनाने लगें तो क्या हमारे पास उतने साधन हैं या नहीं । एक तरफ हिन्दुस्तान के लोगों की जो जरूरियात हैं, उनको भी देखना है और जो हमारी इकानामी है उसको भी देखना है। एक बेम बनाने से काम नहीं चलेगा, जब बम बनाने लगें तो बम बनाने के ग्रतिरिक्त

[श्री गोडे मुराहरि]

Motion re.

सारी मग्नीनरी, सारा ग्रार्गेनाइजेशन है, उसके सारे खर्च को भी देखना है। इसकी काविलियत, इसकी ताकत हमारे पास है या नहीं उसके बारे में हमें बहुत शंका है। इसलिए हम नहीं कहेंगे कि न्युकिलयर बम बनाने के चक्कर में हम फंसे, लेकिन साथ-साथ इस डेंजर का सामना करने की भी कोई न कोई तरकीब सोचनी पड़ेगी। हो सकता है ग्रीर देशों से सहायता लें या हम न्युक्लियर ग्रम्ब्रेला के चक्कर में जायं, लेकिन कोई न कोई इसकी हिफाजत होनी चाहिए। इसके बारे में सरकार ग्रभी से सोचना शुरू करे तभी काम बनेगा;क्योंकि इस दिशा में चीन की प्रगति बहत तेजी से हो रही है।

जहां तक मैंप वगैरह की बात है, मैं तो समझता हं कि रूस का वैसा मैप छपवाना गलत था, मैं उसकी निन्दा करता हुं। लेकिन साथ-साथ मैं यह भी कहना चाहता हं कि कई देश हैं जो गलत मैंप छापते रहे हैं ग्रीर कभी-कभी सरकारी इजाजत भी उसमें होती है । कभी यनाइटेड स्टेटस की कंपनीयां ऐसे मैंप छाप देती हैं । हो सकता है कि वे इंडिपेंडेंट-कंपनियां हों, लेकिन कई ऐसी संस्थायें हैं कि जिनके कामों में सरकारी हाथ होता है. तो यह सब चीज बंद होनी चाहिए । लेकिन यह सब क्यों होता है ? यह इसलिए होता है कि हिन्दूस्तान के पास ताकत नहीं है। ताकत न होने की वजह से दुनिया के जो दूसरे देश हैं,वे जो चाहे करते हैं, जैसे चाहते हैं हमारे मैंप्स छाप देते हैं, वे मैंप भी छापेंगे और अपना काम भी करेंगे। इसी संदर्भ में मैं यह भी कहना चाहता हं कि रूस और जर्मनी का जो पैक्ट हुन्ना है, उसका हम सब लोगों को बैलकम करना चाहिए; क्योंकि सबसे बड़ा खतरा दुनिया में जो पिछली वार में हुआ था, वह जर्मनी से था। जर्मनी में जब हिटलर का शासन हुआ तो उसने जो चक चलाया उसके चलते-चलते एक वर्ल्ड वार हई ग्रीर ग्रभी भी योरूप में यह डर रहता है कि कहीं इस तरह का चक्र फिर न चल जाय । तो रूस ग्रौर जर्मनी में जब इस तरह का एक पैक्ट हो जाता है, तो वहां का एक बडा मामला हल हो जाता है और उससे रूस ग्रौर जर्मनी में पीस का वातावरण म्रा जाता है स्रौर वह हमारे लिए फायदेमंद होगा; क्योंकि जब रूस वहां से छटकारा पायेगा ग्रौर जर्मनी उससे छटकारा पायेगा तो वे दूसरे मुल्कों एशिया और अफ्रीका में पीसफुल इंटेंशन्स से ग्रपना काम शरू कर सकते हैं। वे यहां ग्रपनी टेड बढा सकते हैं और ग्रपनी श्राम्स रेस को बंद कर के एशिया और अफ्रीका के लिए एक विशेष दुष्टि ग्रपना सकते हैं । इसलिए हम इस पैक्ट को वैलकम करते हैं ग्रीर हम समझते हैं कि इस पैक्ट के चलते चलते जी०डी०ग्रार० का मसला भी हल होगा और जी०डी०ग्रार० के रिकग्निशन का जो मामला था, उसके सिलसिले में दोनों जर्मनियों में एक ऐसा समझौता हो जायगा, जो योरूप के लिए और सारी दुनिया के लिए ग्रच्छा साबित होगा । इसी संबंध में कहना चाहता हं कि जीo डीo ग्रारo को जो रिकग्निशन दिया गया है, उसमें कंजसीपन क्यों करता गया, यह बात समझ में नहीं ग्रायी। ग्रगर उसको रिकग्निशन देना या तो पूरे डिप्लोमेटिक रिलेशन्स तय कर लेते ग्रीर तव बहत से मामले हल हो जाते । पहले जो विचार था कि वेस्ट जर्मनी उसकी खिलाफत करेगा वह तो समाप्त हो गया। जब ग्रापने काऊंसिलेट स्टेटस मान लिया तो उसकी कोई जरूरत नहीं थी। अगर पुरा दर्जा उनको दिया जाता तो उन का एम्बेसी यहां कायम हो जाता । हमारे जी०डी०ग्रार० से काफी संबंध हैं और मैं कहना चाहंगा कि इस संबंध में केवल जी०डी०ग्रार० की ही बात नहीं है, ताइवान को भी आपको रिकग्नाइज करना चाहिए, इजराइल को भी रिकग्नाइज करना चाहिए, उसके काउंसिलेट को यहां ग्राने दें, उसकी इजाजात ग्रापको देनी चाहिए । और मैं तो इस बारणाका हं कि जहां पर भी जिस सरकार का अधिकार चलता है, जिसके पास जमीन है और जिसकी वहां कुछ स्थिति है, उस सरकार को आपको रिक्कग्नाइज करना चाहिए और उस में कोई कजूंसी नहीं बरतनी

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चाहिए और उसमें कोई फर्क करने की बात नहीं होनी चाहिए; क्योंकि जब ग्राप फर्क करने लगेंगे, तो सारी पालिसी की गडवडी उसमें ग्रा जाती है। इसलिए जैसे ग्रापने जो० डी० ग्रार० के एम्बेसी के रिकग्तिशन को मना कर दिया और कांउसिलेट का रिर्कंग्निशन दिया उसी तरह से आप ताइवान को भी रिकग्निशन दीजिए, साउथ वियतनाम की रिवोल्यणनरी गवनमॅंट को भी, अगर कोई टेरीटोरी है उनके पास तो उनको भी रिकग्निशन दीजिए ग्रौर दूसरे देश जैसे इजराइल है, उसको भी ग्राप रिकग्निंगन दीजिए ताकि ग्रापके ऊपर कोई इल्जाम न आये कि आपने कोई फर्क किया है। तो मैं कहना चाहता हूं कि इस तरह से ग्रापका सनान वर्ताव होना चाहिए यनिवसिलिटी का व्यवहार ग्रापको अपनाना चाहिए ग्रीर जहां पर जिसका अधिकार हो. उसे वहां पर रिकग्निशन देना चाहिए ।

एक चीज मैं कहना चाहता हूं आखिर में ग्रौर वह यह है कि हिन्दुस्तान को अपने सेल्फ इंटरेस्ट में तमाम पड़ौसी देशों को अपने साथ में लेकर चलना चाहिए । उसके आसपास के जो देश हैं जैसे नेपाल, भूटान, अफगानिस्तान या बर्मा । इन सब देशों के साथ हमको खास संबध स्थापित करना चाहिए और उनके साथ मिन्नता बढ़ानी चाहिए और इसके लिए एक स्पेसल टीटमेंट हमको देना पडेगा । और एक

4 P.M. स्पेशल रिलेशनशिप उनके साथ रखना पडेगा ताकि हमारे साथ जो भी उनका

सम्बन्ध रहे वह हमारे लिये बाद में लाभदायक हो। ग्रौर साथ-साथ मारिशज ग्रौर फीजी के बारे में हम लोगों को ग्रभी से ध्यान देना होगा ग्रौर मारिशज ग्रौर फीजी के साथ एक अच्छे तरह से हम लोगों को सम्बन्ध बढ़ाना चाहिये ग्रौर उनके साथ ऐसा सम्बन्ध रखना चाहिये ग्रौर उनके साथ ऐसा सम्बन्ध रखना चाहिये जैसे कि हम दोनों एक देश हैं ग्रौर जैसे कि भाई-भाई हैं ग्रौर जितना भी हम से हो सके उनकी मदद भी करनी चाहिये, ट्रेड में ग्रौर ऐड नगैरह में। ये जो हमारे देश हैं वहां हमारे भाई यहां से जा कर के बसे थे ग्रौर जो कि वहां पर मेजारिटी में हैं थौर जो कि वहां पर सरकार चलाते हैं, आज कल वह अलग देश बन गया है, बहुत जमाना हुआ उनको बहां जा कर के बसे हुये, लेकिन फिर भी उनका हिन्दुस्तान के साथ एक सम्बन्ध रहता है, हिन्दुस्तान के साथ एक भाई चारा रहता है थ्रौर इसका हम लोगों को पूरा उपयोग करना चाहिये । इसलिये मैं चाहता हूं कि इनके साथ πक अच्छा नजदीक का सम्बन्ध रहे ।

SHRI A. P. JAIN: Mr. Vice-Chairman, I take this opportunity to welcome my old friend, Sardar Swaran Singh, in this new assignment. He is an old and experienced Minister, a sort of an all-purpose Minister...

SHRI BHUPESH GUPTA: Multipurpose.

SHRI A. P. JAIN: . . . who can fit in with the Housing Ministry as also with the Foreign Ministry. I am sure that during his term of office the affairs of the Foreign Ministry will get more of steadiness and balance and there shall not be abrasions as there have been in the past like the venture to Rabat.

The foreign policy of India was laid down by Pandit Jawaharlal Nehru on a very sound basis. He had selected three principal items: the first was the support of India in the liberation struggle of the colonial countries; and second was what is known as non-alignment; and the third support to the UNO. Now, we have consistently adhered to these principles and I must say that we have greatly benefited by them. Some of these principles have undergone some changes. For instance, there is not much of colonialism today, and to talk of colonialism in any loud voice means beating a dead or a dying horse. My friend, Mr. Mariswamy, expressed certain doubts about the policy of non-alignment. He went to the length of saying that India has not benefited by it; on the contrary, India has been harmed by it. Perhaps he has not fully understood the implications of the non-alignment policy. I would like to quote the words of the author of the non-alignment policy, Pandit Jawaharlal Nehru:

"According to the general consensus of opinion in this country we should follow a policy independent of this bloc or that bloc. You may, of course, sympathise with one or the other; that is quite a different thing. To become par", of the power blocs means giving up the right to have a foreign policy of our >wn and following that of somebody else Surely that is not the kind of a future that any self-respecting person would like to envisage for our great country." [Shri A. P. Jain.] Now, that is important enough. Every independent country has a foreign policy of its own and it does not subordinate itself to the foreign policy of any other country. It refuses to be dictated to.'If Shri Mariswamy has not benefited from this policy in a positive way, at least he has been saved from the inconvenience of India being aligned with Soviet Russia. So, this policy has been a very sound policy and it has yielded us great dividends.

This policy had another aspect. At the time when the policy was conceived, there was a threat of a nuclear war. That threat no longer exists. The partial test ban agreement has been followed by the non-proliferation treaty and it is just a matter of time for the United States and the Soviet Union to agree on the future nuclear buildup. There are also other changes that have taken place in the world affairs and world politics to which I shall refer later. Here I might enter into an alibi. The Government has acted correctly in regard to non-proliferation treaty by maintaining its future nuclear option. We should not subordinate ourselves to a policy which is not of our making.

There have been both qualitative and quantitative changes on the international scene. The CENTO and SEATO about which we used to hear so much are now as dead as their author, Dulles, himself. NATO is also at the melting point. I welcome the recent treaty between West Germany and Soviet Russia. It has not only lessened the tension, but it has made European politics more rational because the principal partner of NATO, namely, America, will have less and less say in the affairs of Western Europe. Together with this, I welcome the improvement in the relations between West and East Germany. I hope that the day is not far off when these two countries, which are really parts of the same country, will live in peace and amity and will join together. I fully support the action of the Indian Government in raising the status of the East German Representative to a full consulat status. I think that things are taking shape and soon we may have full diplomatic relations with East Germany.

Negotiation between Egypt and Israel is another important step towards lessening bitterness between these two nations, which have been on inimical terms. It is far too raily to say what are going to be the future developments. But the fact that a beginning has been made is a welcome feature.

The changes on the international scene have affected our policy of non-alignment, though not in all its aspects. Non-alignment means not aligning with any of the power blocs and now that the two super-powers which were leading the eastern and western blocs are coming together, there is need for i the review of our policy. Therefore, I would I suggest to the hon. Minister to give thought to as to what are we to do and how are we to give life and dynamism to our foreign policy in the context of the changes that have taken place the world over. In fact these changes are favourable to us. Nevertheless we should not ignore that they have taken the teeth out of the non-alignment policy as it was originally conceived. There was then the threat of cold war. There were then many dependent countries who wanted to liberate themselves. There were two power blocs which were in a perpetual state of cold war with one another. So, we had a particular role to play. Now, nonalignment means quite a different thing in the context of the world affairs. I would like the hon. Minister to thoroughly examine and decide what changes there should be to make this policy live and be dynamic rather than allow it to peter out.

Now, I support the proposal of Shri Godey Murahari that India should pay more attention to its neighbour. Sir, the euphoria given to the foreign policy by the charismatic personality, Pandit Jawaharlal Nehru, is no more and we must remember the wise words which he said and which I am quoting:—

"Foreign policy is not just a declaration of fine principles, nor is it a directive to tell the world how to behave. It is conditioned and controlled by a country's own strength. If the policy does not take the capacity of the country into account, it cannot be followed up. If a country talks bigger than itself, it brings little credit to itself."

I think this applies to Rabat. Sir, I think we should concern ourselves more with our immediate problems. We must realise our limitations, our financial limitations and our military limitations. It is necessary that India should develop much closer relations, relations of friendship, not of bossing over the neighbouring countries like Nepal, Burma, Ceylon, Afghanistan and many others. They will provide us a shield against some of the activities which are threatening this country.

Now, I want to refer to another aspect of the foreign policy of ours and that is the Indian Ocean. Several times the question has come up before this House and the predecessor of the present Foreign Minister, I think, said that there would be no vacuum. Sir, 1 agree that there will be no vacuum. But, how is the Indian Ocean to be treated now? It is very vital for us. I would like again to quote the words of Shri Jawaharlal Nehru. Alter he had returned from the Bandung Conference, he said, referring to the Bandung Declaration:

"The Declaration includes a clause which has a reference to collective defence. The House knows that we are opposed to military blocs and I have repeatedly stated that these blocs, based on the 193

idea of balance of power and negotiation for strength and tl e grouping of nations into rival camps, a e not any contribution to peace. We maintain that view. The Bandung Declaratti n, however, relates to sell-defence in terra of the Charter of the United Nations."

He then quoted difl 'rent articles from the United Nations Clutter which I am not going to repeat. Ne ru further added, "It has been stated in tl e Bandung Declaration in clear terms that i lese rights of collective defence should be n accordance with the Charter. We have not only not any objec tion to this formula! on, but we welcome it. We have subscribed o collective defence for (he purposes define! in the Charter."

Now, that was tl J poliq laid down by our gnat leader. Ci lective defence is not a negation of non-ali nment. There is the virtual withdrawal I ibe British from the Indian Ocean althou h they have now modified their policy, ol nirse, a little. They will keep some installati nb and some ships in Singapore. But the itlier countries, America ami Soviet Russia, a e increasing (heir power in the Indian Ocean. I'hey are setting up, what you may call, refuelling stations; von may call them talk ng points; or you may call them transmit! ag stations. Both of them are doing it. We do not want the Indian Ocean to be made an object of any politics of the fore gn countries, We must preserve iis distinc he Identity and the countries bordering the Indian Ocean, although they are p < r and backward countries, id a large in ruber of them together, can ccrtainh infln w • the world opinion. Thc\ should lorn a collective defence in terms as defined In Pandit Jawaharlal Nehru with referei e to the Charter of the United Nations an 1 tell outside countries, whoever thai may e; 'Rands off the Indian Ocean'. The Indiai Ocean shall be used for peaceful purposes cmlv. It shall not be used for other purposes ll shall gi/e free scope to the peaceful era le and transit of all the nations

I In Prime Mini ui and Foreign Minister are shortly going ti Lusaka. It is good bin I are not sure about the achievements of this conference. There nav be the usual talk or kiting out one's steam against the cs-colonial powers. 1 hal will not be much good because eolo lialism is dead, dead as dodo. It might be n one or two odd places. Then the danger I i nuclear war has also verv much dimini - led. It is time that some of the vital questions which concern us and which concern lhc other non-aligned countries should be lal n up in the lighi of ih< changes that have aken place since ihe idea was conceived. Sin e Bandung the world has very much advani d. In particular, 1 would like the question i I the Indian Ocean to bi taken up ;ii Lusalfc to lonn iIn world opi-

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nion that this area is not interfered with In anybody.

(Time bell rings)

You have rung the bell and I am most afraid of you. So I must stop.

SHRI M. C. CHAGLA (Maharashtra): Mr. Vice-Chairman, I join Mr. Jain in congratulating my old friend," the Minister for External Affairs, for taking his new portfolio or shall I say going back to the old portfolio. He is very well versed in it. I would like to call him a man for all seasons ;IIKI as he knows, that expression was used for a very great man in England, Sir Thomas Moore. He has seen different aspects of administration and I am sure his tenure of office would be a very successful one but there are three lapses in recent times in our international relations to which I would like to draw attention. It was before his time and I do not blame him but 1 want to refer to them so thai they should not happen to him. I he Inst was Rabat. I think we suffered the greatest diplomatic; defeat there. Our secular image was tarnished, our country was humiliated. May. I ask the Minister in future not lo go to conferences ununited and not to go lo religious conferences?

The second is—1 do not know whether my friend will agree with me—think it was a greai mistake not to have gone in the Southeast Avian Security Conference. I think India has a big part to play in Southeast Asia. I have been to Southeast Asia myself as a Minister and I wanl lo assure this House that I was surprised at the wav Southeast Asian countries looked up to India. In main1 countries we have a common culture but apart from that common culture they look upon us as their big brother. The Chinese threat is there and they feel that the only country they can turn to is India, I am not suggesting we should have military alliances. I am against military alliances. I am not suggesting we should send armaments. But there is such a thing as economic support, there is such a thing as political support, but what they fell, at least when I went there, w.i- lien thc\ had been neglected and not looked after. Almost all Foreign Ministers—I am not saving that of my hon. friend usually go to Europe, the United States, countries like that, but the small Southeast Asian countries are neglected, and then fore it is essential in the interests of our sccurit) that we should have much bettci relations with our neighbours. Inc third lapse, which is a very recent one,—I don't attribute ii to iu\ hon. friend because it has ..."ii. on hii some time—is about the Russian maps. I must lake a reasonable view

[Shri M. C. Chaglal

Motion re.

of the situation. There is no doubt that Russia has gone on publishing ihese maps showing a large part of India as belonging to China notwithstanding our so-called protests. Now I do not want to be meek and mild or weakkneed with regard to this matter. I know our friendship with Russia is very intimate and I know that the friendship has been traditional. I know that the friendship has been traditional. I know Iron-Russia has stood by us with regard 10 Kashmir. I appreciate all that. But one feels more hurt when a friend behaves like this than when a stranger does so. My friend, Mr. Arena, said that the United States has been doing the same, that the United Nations Organization has been doing (lie same. But is our friendship with Russia to be compared with that of oui friendship with the United States? Mr. Arora will be the first to say thai there is something special about our relations with Russia. Therefore, when a friend behaves like this, we are entitled to be angry, we are entitled to be indignant and we are entitled to sa). "This will not do. We will itoi put up with ii. We will not tolerate it." lint T do not understand this meek and mild protest, If you protest, protest strongly. Otherwise keep quiet. Sir, I think meek and mild protests do more harm than taking up a strong positive attitude in matters like this.

Ne\l, nia\ (sa\ a lew words ; is In our international relations. International relational change, fluctuate from lime to time, but National interests are permanent. International relations must be judged from the point "I view of national interests and national security.

That is the only touchstone we ran apply to international relations. We cannot be sialic in our international relations because the world is noi sialic but our national Interests do not change, our national security docs noi change. Therefore the touchstone must be lire same to a changing situation, a situation which is changing from month to month, from year to year.

No* lei us see what a great change has come mn ihis world in the lasi few years. We adopted a poliq of non-alignment and I think we were righl in adopting it. Pandit lawaharlal Nehru who was a master of international relations rightly decided in favour of nonalignment. Why? In those days you had the two mighty powers arrayed against • .nli other. The; arc hostile to each cither, lhe\ were on the verge of war. on the verge ill ;i catastrophe and Pandii fawaharlal Nehru right!) decided thai India should not ;ill\ Itself with either of the two powers hut ii Should remain independent. Ii should raise ils voice in favour of justice; it should condemn tyra m>. it should much mn colo nialism and what was the result? Chose

were the glorious clavs when India's voice was heard with attention in the councils of (he world. When India's representatives got up nations listened to India because they realised thai India was not speaking al the behest of Russia or America; it was speaking through its own national voice. But. non-alignment was a dynamic policy. Today I am sorry to say it has ceased lo be dynamic. It has became purely a defensive and negative policy. What change has come over the wot Id today? The most important change that has rome over the world is that instead of Russia and America being arrayed against each other the) arc coming closer and closer together There is a detente between them. As somebod) said, there is a hegeiinmv of these two countries which is read) ruling the world. Just consider for a moment; no important measure can gel through the United Nations or through the councils of the world unless Russia and America agree to it. Take the Middle East. It is only when Russia and America agreed that a peace proposal was put forward and had to be accepted by UAR and Israel. Why is the war in Vietnam going on? That is because RussKi and America for the lime being cannot agree on a solution. He Gaulle tried to bring about what he called an independent European presence so that it should counter-balance this growing power of the two mighty countries which are lr\ ing lo la\ clown the law for the whole world. And recently I think it is an event of great international significance—there was this in.n\ between the German Chancellor and Russia which again establishes that there is ;ui attempt at having a Europe which is not. in this ease completed under the domination of the united States. Therefore the whole conception of non-alignmeait has changed. It is no longer a question of nor belonging to mi. bleu or the' othei. The two bines do not the daw of Pandit Jawa hailal Nehin. these two blocs are coming closer and closer together and trying, well, as 1 said, to las down the law to the world. Now appb this lo what is happening in some parts of the world, lake Russia tend I wanl in deal particularly with Russia. As [said, our friendship with Russia has been traditional, has been very intimate, litis been very close and Russia has stood by us in times of stress. I do not knew what would have happened about Kashmir if Russia had not exercised its veto on more than one occasion. With regard to Pakistan, Russia always sided with us, because Pakistan belonged in the American camp. Ilul teniae there is a change in the Russian attitude anil what is that change in the Russian auturde and kussia today want-, 10 have influence in Pakistan and imt have l'akis-uii entil ii .ii the: mercy of the United Slates, ["hat is the meaning ol Russia having trade neat its with Pakietan and giving Pakistan and giving

aims lo Pakistan because Russia wants to make friends with I ikistan, as I said, to have influence in Palisiin.

A few years back Russia kept Pakistan at arms length becau e she thought that Pakistan was a stooge of America. Things have changed and this is an important change. Now. somebody talked about Tashkent. 1 am the i rsl to admit that both India and Pakistan should be grateful to Russia tor having brought about the Tashkent settlement, but what has happened subsequently? Here 1 would appeal to my hon. friend to bear this in mind. India, ever since til Tashkent agreement, has been ioyal in lei er and in spirit to the Tashkent agreement It has extended her hand of friendship to Pakistan and every time that hand has been rejected and rebuffed. We have c mi everything in our power to see that better relations exist between these two neighbouring countries. The result is what al 01 us know. Now, here is where Russia cat help India il slu is minded to do so and it is where the hon. Minister should put pressure upon Russia. "You brought aboi die fashkenl upon Russia. 'You brought aboi die fashkenl agreement. Why do you i ot see that Pakistan implements it? Il is ii use tinning to us. We have done our best. I am one of those who believe thai we she: ild do nothing and let the initiative route: torn Pakistan, lint it is lor Russia to tell 'akistan: "I was responsible for the fashkent agreement. 1 expect the Tashkent tgreement to be carried out. I expect the two countries to honour the spirit if laslikenl. India has been living lo do it but what has Pakistan done?" It is not enough to make overtures lo Pakistan. These are useless but witli Russia's growing Influence with Pakistan, something can be e in" if Russia really puts pressure on Pakist: i.

Now, Sir. I have a feeling—I may be wrong and 1 hope the hon. Minister will correct me—that (lis continued showing of [Indian territory a Chinese territory in Russian maps is a - HI of Bargaining counter thai Russia wants i > keep against China. Do not forget that in t e future, for the next ten years or the nesi fifteen years the problem will be Russo-Chi i".: relations. For the last icn years it was Russo-American relations. I think the arc being solved or they are being sorted out. America is not afraid of the American threat. As far as Russia is cone er eel. the threat is from China and as far as China is concerned, the threat is from Russ a. Willi regard to China, I agree with tin [on. friend. Mr. Arora— 1 do not know veil the] lie- is here'—that lite relations thai have been frozen should now be delio/e'ii. I w.i reading only recently a hook In Malraux, the French Minister of Culture] who wen in China in 1968. He mel Mao and Mai told him: If the peoples

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of India and China can tome together, they can mould the destiny of Asia . . .

SHRI M. N. KAUL (Nominated): On whose terms?

SHRI M. C. CHAGLA: Now. We are not discussing boundary disputes. This was the dream that Panditji had, that India and China would work together, work hand in hand and bring about a prosperous, affluent Asia. That dream was shattered by China's treachery in li)()2. We all know it. Km it is a mistake in international relations to have long memories. Look at what Dc Gaulle did. As soon as he came to power, he tried to forget friendship with Germany, a German} which had confronted France, a Germany which had committed aggression on France. De Gaulle said: "That is past. I must think of the interests of my country lodav."

Sir, I am very glad that the Prime Minister is going to the Non-aligned Conference, because I think non-alignment musl now take on a dynamic form and shape, and dial can only be dune il ihe non-aligned countries arc economically strong. Then only (an the)' prevent economic exploitation either by America or by Russia or by bold. Non-aligned countries are militarily weak, rii cv have not the arms to fight countries like Russia or America, but economic strength is a ven important strength, ;nid I <u>Mi-li</u> ihe Prime Minister even success in Iter venture to ihis Non-aligned Conference.

Finally, I i h i n k llint in our foreign policy what we have to remember is we should never close our options. It is a mis-lake for any country to have one option. It is equally a mistake for a country lo put all eggs in one basket. I am afraid for some lime we put all eggs in the: Russian basket. That was a good basket at that time, ihe eggs wen- safe, Russia kept them safe for us: but things are changing now, and I think we should consider whether we should not have more than one option when we consider our international relations.

I In oilier thing I would request with respect lo Ihe External Affairs Minister to iciic nibc i is thai we should not consider any nation as an untouchable. We should not have long memories in these things. I know We feel hurt about countries which did not side with us in the: Pakistan tear and the Chinese war, but we cannot carry on international relations like this. I am glad now that we are trying to make friends with finkey, with Persia, and with other countries. I know the) did nol side us. but loin; memory in international relations is i liability, it is nol an asset. U'c musi forget these things and see what our interests arc. and our interests are not to 'pariah' or a Harijan or an untouchable. Our interest is to tty and to make friends with as many countries us possible.

With these words, I wish the Minister a very successful tenure of office, and I am sure in his hands the international relations of our country will strengthen our country, strengthen our national interest and strengthen our security.

SHRI N. G. GORAY: Mr. Vice-Chairman, f rise to speak with some hesitation after Shri Cliagla because he has spoken in such lucid and authoritative tones, and I can say Ihai by and large 1 agree with the views thai he lias expressed. Sir, 1 would like to begin my speech with this observation that it Would have been fair if the Foreign Minister had initiated the debate. Sir, we would have very much appreciated if he had told us what the Government's policy was in Win of ihc rapid changes thai, have taken place in the world situation. Sir, I would like to point out to the opening sentence in ihc Report of the Ministry of External Affairs where they have said: "A decade of significant' changes came to an end during the year under review."

"Man's landing on the moon and his safe return to earth was an event of unparalleled significance. It marked the beginning i>l die snapping of chains that nave bound man to tills planet through the ages. And it marked the beginning ol a whole new set ol ideas and concepts. Even as the world situation kept changing, situation in India also underwent mam changes. Under these circumstances the foreign policy of India could not stand slill and lie rigid."

Sir, therefore, I would have liked the Foreign Minister to spell out in what sense the rigid polii v ol India has undergone a change, what modifications he did in that. sir. many speakers have drawn the attention of the House to the phenomenal changes that have come over in foreign relations. The treat) between West Germany and Moscow was just now mentioned. The Lusaka Conference is going to take place. In the Eastern hemisphere new forces are arising. 1 would like Co mention the emergence of [apan, a small nation, which was humbled in 1945, almost destroyed, just like a phoenix rising again, and it has now become almost a migl iv power or is likely to become a mighty power. 1 lie Indian Ocean is being threatened. Now, Sir. 1 hope \<>11 will agree with me ihai it would have been much better if ii were made known what the Government's thinking about all the changes was. Then it would have been impossibli to join a debate with the Government. But the Government seems to think, here are the Opposition benches who go on speaking, and .ill thai the) have to do is to saj that this

is not correct, that is not correct; here you are wrong, there von are wrong and so on. 1 do not ihink this sort of a debate would be fruitful unless the Government policy is pinpointed and that is what happens in all other Parliaments. It is the Foreign Minister who initiates the debate. He outlines the polic) lliat is likely to be followed within the next two, three or five years, and then the debate is joined.

Sir, first of all 1 would like to question ibis concept of neutrality. As was jusl now pointed out by honourable Shri Ohagla, ibis concept of neutrality had its genesis at the time when there were two blocs confronting each other. and very wisely, ttndci th« leadership of Pandit Nehru, we decided to follow a polici ol neutrality. But these two blocs are vanishing. The two giants who were expected iii join a struggle, a deadly struggle, which might have brought catastrophe to the whole world arc no longer talking in terms of war. Everywhere iln-\ are trying to come to terms to solve their differences and to eliminate the chances of war. That is one thing. The Other thing is, because of these confrontations, there are pacts and treaties. And the attempt of the U.S.A. was io down the might of Russia by throwing a ring round the Russian territory in na\ of SKA If). CENTO, etc. Now these pans also are either dead or are dying. Therefore, altogether a new configuration is taking place in the world and, because of it-India will have to think in new terms nm always talking of neutrality and non-alignment. Those words bad value at those parti cular limes, but those limes have changed. And if those limes have (hanged, the lime lias come now to modify our own point of view, to modifj our own policy, and not to think always in terms of neutrality and non-alignment, because neutrality presupposes thai Mm are nfll aligned with this or that. 1 lien tnusl lie two parties confronting each other. No longer are there two parties. China is emerging. Japan is emerging. There are three or lour super-Powers most likely in dominate the world. In this world in which lln < are mil only two. but more, super-Powers, what does ii mean when you say that you are neutral? Do you mean we are neutral?

Are Mm neutral between the USA on the one hand anil the USSR on the other? Are you neutral between the USSR on the one hand and China on the other? Are you neutral between the USA on the one hand and China on the other hand, or as h. Japan ami China? So, the word has losl its meaning, it has lost its relevance, and we will have to think anew. Thai is my first

plea.

'linn, I would like to come nearer home. Sir, many people have stressed the necessity ol relations between India and Pakistan and India md China. I ilci not (lis-, agree with them. Hat what are the realities of the situation? In he same Report I would like to poini out, vlial this Report has to say on page 31 and page 33. I lie Report says that in spite o our repeated efforts the policy of Pakistan towards India continues to be the same. An I in similar winds it has been said thai Chipa is still indulging in anti-Indian eampai; ns We need not go to the Report at all. Inst look at the flow of refugees constantly pouring into India. Now, this is what is happening, in spite of all our efforts to have the losest possible relations, the most friendly <u>el.iti</u>ons, with Pakistan. Now, those of out friends who hale been advocating a new]. 1 i. > towards Pakistan, ii is up to thetn to | mi! out bow ibis policy could lie evolved, nd it is up lo them to point out what I'; ivan has given by way of concrete proof tfkal ii is ready for a new relationship.

In llu same wa . I dn'ua is bchay ing towards India. Sir, a good deal is being made out of the famous smile ol Mao Tse-tung when he talked t> our Charge d'affairs; when lie met him, most probably be shook hands with him. ibev were at a dinner party; be smiled ml said. "How do von dor" We have ben me so weak, we have lie come so anxious i establish good relationships with China iiat even one laini smile mi the face of that great dictator encourages us to feel that mm be is ready for (he revision of the relatio isbip.

SHRI A. D. M.'NI: Inferiority complex.

SHRI N. G. GORAY: Therefore, 1 am saying this. It was Sbri Mishra who pointed out that Mr. Kca ing said something in Kashmir or thai ic maps were wrongly printed by Russia in spite of all our protests or about the smile in the face of Mao. What does this sum up It sums up lo this thing that we have beet me so weak and so conscious of our wea niss that we try to find out something he e, something there, in order in boost out own morale. This is the sign of weakness \ nd that is why Russia in spite of all our good relationships and our special effort to remain friends with it, continues to print these wrong maps for ten years. It is no for one or two or three or four years. Repi Itedly we have been point ing out that this is not the correct map. And again and ag in they are printing that map. Why does it happen?

Therefore, what I un saving is this. After all, foreign relatiin is the function of our internal strength. \nd if India is not strong enough, then wb ther it is Russia or the USA or Japan or China, they are not going to care whether India feels insullalcd or Whether India is .ironged. So the meaning of foreign relaik iship is to become very independent, to become self-sufficient to increase our own si length. And there I would like to point out that we should take a leaf imi of the Chinese history. China was also isolated. Russia refused all help. It was surrounded by all hostile countries, America did not come to the help of China. Nobody came. And even in spite of that, China bad the courage to accept the challenge and now we are thinking that China has become so great, that it has become so strong, that the gap between I n d ia and China has grown so wide that now we shall have to do something lo improve our relationship with China.

Sir, these nuclear blasts, these ICBM and oilier missiles, China has made out of its own strength. Cannot India do it out of iis own strength? We do not want the nuclear devices. But we must do something and very quickly; otherwise, India's wind in the international 11mit will have no meaning.

Having dealt with India-Pakistan and India-China relations, I would like to point out that our relations niib the Soiitb-East Asian countries also will have to be improved. Mr. Ghagla has ret) correctly pointed out thai we are neglecting these small nations, liul these nations have their self respect. They look to India as a country which is far stronger and which is likely to be the only bulwark against any aggressive designs of China. We must forge very close links with them. Indonesia is there. Burma is there. Malaysia is there along with so many other countries. In this respect, Sir, I would not like to exclude even Taiwan or Japan.

Sir, Taiwan was mentioned here. I do not know what prevents us from having closer relationship with Taiwan. They might have sinue quarrel with Mr. Mao Tse-tung. That does not mean that we should lliink that they are our enemies. When we had hostility wib die Portuguese in Goa, was. not the U.A.R. friendly with the Portuguese? They were.

Sir, we are neglecting Israel. We do not want to have our Embassy there. Why is it? Whenever we happen to have relations with countries like 'Taiwan or Israel, our policy is controEed or moulded by our friendship with other countries. We must have our independent policy. Now Israel and the U.A.R. are coming logcther. They are sitting at a table. At this time if we had our own diplomat and Embassy there, perhaps we would have been able to influence and bring these countries together. So, Sir, I am thinking in these terms. Let us not be obsessed with the strong idea of neutrality. Let us give it up and let us consider that our pohcy in international affairs will be guided solely by our self-interest. Whatever relaUonsto « going lo be of benefit to us we shall follow .bat I would say that our shall follow .bat I would say that our concept.on of neutrality has become irrelevant Let us discard it. There should be no 'ion n doing so. As vou know, Trance and West

Germany, came together. Russia and t.n-many are coning together. You must have yourself read that though West Germany

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was still considered to be a sort, ol Fascist country and they were harbouring Fascism, they were likely' to go Nazi, dial did not prevent Russia to have a treaty with them. In the same manner let India's Foreign policy he realty flexible. We should give up this rigid attitude. I would like the Minister of External Affairs to explain to us in what manner they are going to modify the policy so as to suit the changed situation in world affairs. Thank you.

SHRI BHUPESH GUPTA: Sir, we have had Mime very enlightening, interesting and, if I may sav so, provocative speeches from snmc lion. Members. The Leader of the Opposition here, my friend, Mr. Mishra. iai nil the debate.

SHRI A. 1"). MANI: Dr. Mishra.

SHRI BHUPESH GUPTA: He is not a donor. He sianed the debate with a rather .nidc attack on the Soviet Union anil Indo-Soviel relations. But being an intelligent man. he did no) Indulge in the kind of nnti-Soviclism which we conn- across in the Fascist and reactionary quarters. His target was cleverly chosen, Indo-Soviet. relations, because he knows \cr\ well, being a very learned man that he is, thai once the Indo-Soviel relationship and co-operation between these two countries are disrupted, wrecked and sabotaged, the rest will follow, ft may not take India long to be delivered to the parlour of the imperialist powers.

That is why the entire strategy of the United States in regard to our country, as far as foreign policy is concerned, is one of constantly subverting and undermining Indo-Soviet friendship and co-operaiion. So, 1 SUB not surprised that our friend, Mr. Mishra. should have taken the somewhat discredited line. We are accustomed to it.

Ever since Indian foreign policy tame to be known as non-alignment and a policy ol peace and freedom, it was attacked precisely from the plank of anli-Sovietism in the sense Ihat always India was accused of selling her national inlerests and independence l.i the Soviet Union. The Soviet Union has been accused of trying to enmesh India in its sphere of influence, as they say. The same thing we have heard to day. Now, Mr. Chagla spoke. What my friend. Mr. Mishra, spoke with brutality, Mr. Chagla spoke with studied eloquence, lie sought modifications of the foreign policy but not In1 indulging in antics or by o\eiih taking the position of die tight reactionary camp in this country. What he has actually preached is really that India's foreign policy should now be so changed that it comes away from the moorings of cooperation with the Soviet Union and other soi ialisi count! ies and non aligned countries like the U.A.R., and seeks some other moorings. That IS what il really amounts to. I think it would be a sad day if India were to take this ionise. Ii would indeed mean reversal of our foreign policy, ai least the beginning of its process.

My friend. Mr. Gora\. developed another interesting thesis. Bui the premise on which lie built it up is entirely wrong. We have never understood Indian foreign jiolii v as

being a polity of neutrality. Is it war between two countries thai we have to think in terms of neutrality? Never did l'andii Jawaharlal Nehru encourage this description or definition of foreign policy. Indian foreign policy is one of peace and nOn-align ment.

Now the question is whether the world is so (hanged as to make the policy of non alignment Irrelevant or h ar m ful.' That is the issue before us. A suggestion has been made that the United States and the Soviet Union have come together because they are discussing some of the things sometimes ami the) have reached certain agreement on certain proposals like the proposal in regard lo the Middle East and so on. If thai were so, then the Soviet Union and the United Siaics had on many previous occasions come io common agreement with regard to this or that proposal. For example, the non-proli-feration treaty or the Partial Test Ban Treaty and many other instances from the United Nations Organisation, or otherwise in bilateral relations between the Soviet Union and the United Slates, could be cited io -,how that they had come together and hence the policy of non-alignment had become irrelevant. That would be entirely wrong.

The world is not divided between big powers like that, or shared between the big powers ike that. Our policy was not formulated on the basi-, of two powers occupying two opposite positions. Here was a world in which certain fundamental changes had taken place. On the one hand, there was. and (here is. a world dominated by the imperialist powers, still trading on eolonia lism and neocolonialism, belonging to the world capitalist, system. On the other hand, there lias emerged as a result of the Second World War, and the revolutionary movements of nations which came in its wake, a new world, a socialist world, a community of socialist countries. And there was compe-tiliou. political, ideological, moral and in every other way between the world systems. Mi. question arose as io where a country like India, which had newly won independence and belonged to the developing na 5 pit tions' sllol'bl find its place. In our wisdom we those that we should take a non-aligned position between the two world camps although we have succumbed

to the pressures oi ihe imperialist Cartes mam a time, and m have spurned in the earlier days (lie co- peration of the world ol socialism and free* im, llie world ihai is now mosi friendly to us headed $l \ge 1$ the Soviet Union. Tod $i \le a$ we sav that this fundamental picturi in the world has changed? We cannot sa\ so; hence the validity of the policy of nun ilignment, of friendship and peace, of am -colonialism and anti-imperialism, has not become outdated. In fait, it has to be trengthened and tarried forward-Now I should CO ne to some oi Ihe points that I wanted to i »ke. Man\ of Ihe points I have made in i\ seventy eight amend incuts and I have made them clear to ihe honourable Members of the Mouse. Still I would like to mak some points.

lii-i of all, ni\ main criticism against this Government is this that the Indian Gov ernment toda $\ h$;..... perspective in the sphere of Foreign obey, li lives front hand in mouth, so to s, . ami ii s living on the left-over of what as bequeathed to ii h Pandit Jawaharlal Nehru. Ii has lost its character and dynamism. Ii has no sense of direction either. It is tossed about, depending upon the pn .sures. The moment Ihe rightist pressure ii the country was mounted, immediately a leclaration was made that we have banned nn of the Soviet reap although T do not know how mam encyclopaedias come lo this county from the Soviet Union. T do not link even three encyclopaedias come in i . Vei a declaration was made 10 placate tut rightist friends, but they have not been placated, as it. is clear, from the speech 0 Mr. Nfishra. At the same lime nothing wa done about the United States of America oi other countries which have been shown | chunks of Indian territory as the territi rv of other countries and to which a referc re has been made by my friend, Mr. Arju Anna. Therefore, this kind of an attcm| t 10 play between the two and Irving to pi rate and appease our rightist friends—a id there are many rightists in the Governroi nt also, and around the Government—will not take them verv far. So, first of all, d ^velop a sense of perspective in regard li your foreign policy and then try to work out in the light of this perspective a clear and concrete direction for our foreign p tlicy. Our External Affairs Ministry and oui Government as a whole. including the Pr me Minister, have proved singularly incomp -tent to give either a sense of purpose or a sense of direction to the foreign policy in the changed situation in which the world (s marching today. This is my first point.

The second point that I would like to make is I am a little surprised lhat though our friend spoke so much on foreign poliev. the world has b iled down to the Soviet

encyclopaedia map. Here is a war going on in Vietnam where our Asians are fighting with courage against the forces of American neocolonialism and aggression. While the popular concern against the Nixon Admi-nistration and in support of the Vietnamese freedom lighters could 'he heard in the American senate and the American House of Representatives, here the Leader of the Opposition did not have even a word io sav on this subject. And yet he is our esteem-able Leader of the Opposition. I am surprised what Fullbright says or what Mansfield says, li\ing so far away, when their country is attacking Vietnam.' My criticism is not even of what was said by my friends of the Syndicate party. Well, it is enough for me to saj what an incorrect coluprche'n sion of foreign policy my friends have. Yet. today let it be known that the Vietnamese arc fighting not only for their own sake, foi if they had been fighting for their sake only. there would not have been such an immense interest in all continents, in all the coun-tries, including the United States of America.

Thousands of American citizens, men, women ami children, are demonstrating against the American war of aggression in Vietnam and 220 university campuses have declared their voice of protest in a mighty manner against the Nixon policy. If that is not convincing for them, what else can convince them? Though we are a newly liberated country and though we have our friendship and cultural ties with the Indo-Chinese people and though we have carried these relations down the ages till today, we do not sav anything about them. That shows the degradation in the thinking of some people who are obsessed with the idea of creating a situation1 where they will be able to barrass this Government from the point of view of narrow partisan politics. We are not a party to that.

Mr. Vice-Chairman, Americans have spent 123,000 million dollars on the Vietnamese war ami even todav nearlv 100.000 American troops arc there in the Vietnamese soil equipped with all modern weapons such as weapons of destruction of all kinds, nepalam bombers are flving over Laos and Cambodia threatening the security and peace of these people. Still mv friend did not sav anything against that. What has liapnened to onr Indian friends of imperialism?

There was a time, even before our independence, when at the Calcutta Congress in 1907 We invited the Vietnamese freedom fighters 10 stand side by side with us tame diately after independence. Pandit Tawahar-lal Nehru took the initiative of calling a conference on the freedom of the countries of that rc-rion and that was held in Delhi in in.17, Tint in the year of grace 1970, when

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[Shri Bhupesh Gupta] the great Vietnamese people are fighting with so much courage which would' be a pride ro any country, we do noi even have a word of sympathy for them, lei alone support and solidarity. Yet we talk about foreign policy.

Mr. Vice-Chairman, I should like io point out one thing to the Government in this connection. Thei Government should lake MI\ serious note of the policy of "Victna-misation of the war." What does it mean? It means prolongation of war. It means revival of the Dulles doctrine of making Asians tight Asians. Shri Chagla said or Shri Ajit Prasad Jain said thai SEATO is dead as Dulles is. Yes. Dulles is dead. But Dulles's spirit and Dulles's doctrine are in Nixon's polities and that is why we have found llic revival of the slogan of Vicliianiisation of the war. It means: let Asians light Asians. II means prolongation of this devastating wai wheic Asians will light Asians.

Mr. Vice-Chairman, in Cambodia, South Vietnamese puppet troops were sent in their thousands to attack their neutrality. It is an open, naked invasion conducted by 10,000 United States troops. That is why we say dial llie United States are still engaged in attacking the liberation forces in Laos and helping their enemies with military equipment and other weapons. And this is being opposed even by the people in the United States of America. Why nol say something about that? I should like to know why yon do not raise your voice in protest against that? Well, I expected the leader of the Opposition or others from this side to say something about the freedom for which the Vietnamese are righting. Probably freedom has been banished from their thinking. We arc not for that kind of comprehension or understanding of the foreign policy.

A lot was said about Russia. Many points have been made by our friends here about the map. I should like to say that all wrong maps should be corrected. My friend talked about the other maps. You should talk about all maps. I am all in favour of correction of all maps. It is very desirable and this corrcc-lion of maps should he according to our Indian maps and not maps prepared elsewhere outside the Indian territory.

What about the other things? Now, yba will be surprised to know that Americans do not even admit that Goa is a part of India. Goa is considered by the USA even today, even when I am speaking here, as a pari of Portugal, a province of Portugal. Rut. never have I heard a protest, a voice of proicst, noi do I sec the elegant face of Smt. Tara-keshwari Sinha appearing before the Ameri can Emhassv to protest against such a thing. That also I should like to know. Let Smt. Tarakcsbwari Sinha go wherever she likes to. Rui, certainly she should protest against this!

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): She is not a Member or this Honsi.

SHRI BHUPESH GUPTA: But Dulles is noi a Member of Ihis House: Nixon is not a Member of this House.

SHRI A. P. CHATTERJEE: Is the word 'elegant' unparliamentary? It is only complimentary.

SHRI BHUPESH GUPTA: That is why I say it is a political perversion used in matters of executing the foreign policy. Those who do not protest against those things forfeit their right to protest against the other things and the Government should nol listen to them. But, as you know-, the Jan Sangh-Swatantra Syndicate alliance is there!

Sir, I demand here the recognition of the Provisional Revolutionary Government. Why is il nol being given? T should like to know that. Four-fifth of Vietnam is under their control; tour-fifth of ihc population is under their control. But the puppet regime is there.

Why the decision which had been taken earlier for upgrading our Hanoi Mission to ambassadorial level was shelved? I cannot understand that. I also do not know this: A decision was more or less taken for giving full diplomatic recognition to the GDR: but, it has been down-graded to Consider level. Why? Obviously il has been not due to the qualms of conscience of I he people, the Treasury Benches, bul due to the pressures of Ihe Americans and the West Germans. I say these things because there are many people in the Foreign Ministry who behave, who function, more or less in consultation with the Western diplomats and the Western powers secretly or otherwise. Everybody knows it. Therefore. I demand this thing also.

Now, as far as the Commonwealth is concerned, where do we stand with regard Io the Commonwealth? Nothing is being said. Here, that gentleman has come, the Tory Leader has come to power With the vote based mainly on the racist propaganda of Enoch Powell. Nothing is being said about it. I think the Government should withdraw from the Commonwealth. It is an insult to be there. You, some of you, may like to be photographed together. But we do not like it. Even the Queen does not like M be photographed.

Therefore, I ask why von are not comingout of the Commonwealth. T sav that we should withdraw from the Commonwealth Secretarial. There is much involvement in ihe Commonwealth in many ways. Sir, I give you one instance. Shri Krishnamai hari was there negotiating Hie entry into the 209

Commonwealth Secretariat when Shri I ,il Bahadur was the I' tine Minister at that time. I li ii and asked why talked to Shri Kxishnamachari was doing such a thing; Shri Lai Bahadur S as ri fell surprised and said that he should 101 have done that, bul added thai since ai expert was doing it, there must be some reason Eor it. I do not know whether it wa due to absent-mindedness that he said so He went to the Secretariat because of se ne of our officials and some of our Ministe s and still they arc not coining out of it. Sir, this is also a question of capitulation in il £ matter of the foreign policy.

"Now. a suggestion lias been made that we should have "one to he Djakarta Conference. I think out Goveri mint did well by not going there. It was . show-piece put up by the Americans and lias been exposed and il proved absolutely useless to solve any of ihc problems created 1> the Americans themselves. I think the Government should be congratulated lot oi e it least having taken a right decision of n >t going to the Djakarta Conference.

There is talk about the so-called activisation of the ICC in Indo-China. There cannot be anv aelivisa ion of the Commission so Ionsas the Ame icans continue their aggression in this mai &er, go on bombing the Indo-Chinese countries and so on. Therefore this idea should be ; bondoned. There is also a suggestion that there should be a new type ol Geneva Conferen e on Indo-China. That has no validity whe n America is mounting its aggression in the name of Vietnamisation of the war, when th y are spreading the war and prolonging it on the Indo-China side, when they accepted to take their stand on what is called, the >olicy of the position of strength, when tin y have deadlocked the' Paris talks in the amc of implementing the ir policy of pos ion of strength.

It is absurd to n ake the suggestion that India should suppor any proposal for the so-called new Geneva type of conference to solve the Indo-Chir i problem or any other problem. India shoi Id come out with open, sharp, categorical dc lunciation of the American war of aggression and call upon the Americans to withdraw lock stock and barrel from the Indo-Chii a soil and that is how India should contril ute to bringing peace to that part of the weld.

As far as Lusaka is concerned, many suggestions have been made and I also want to make one. I think this Conference will be successful to the eJ tent India and other countries play a constructive and bold part and you can make it a successful one only by taking a firm stand on anti-imperialism and anti-colonialism . That should be the basis. There, Cambodia should be represented by the Prince Sihanouk Government and India should support it. There the PRG of the- Republic of South Vietnam should be allowed to represent. South Vietnam is the onh authentic, legal representative and the Government should support it. I here the Government should work out a common line of action in concrete terms against American aggression, against the American war. against the policy of blackmail, threat and nco-colo-nialism and India should seek (he cooperation of the Soviet Union and other socialist countries with a view to serving the common end.

infer mil zonal situation

I welcome the Treaty which lias been signed between West Germany and the Soviet Union. It is a great contribution to tin detente in Europe, to the cause of European sec mil) and general improvement in the international situation. I would like to remind my friend that now the Social Demo italic Government is in power. Mr. Brandt is in power, neither Adenaur not the others who had been there-always standing in the way of any kind of understanding anil talk with the Soviet Union.

So, before I sit down I urge upon the Government not to succumb to the pressures on the foreign policy by the rightist forces. This is the thin end of the wedge and the) want to attack you in the name of foreign policy in order that they ran disgrace yon and throw you out, in order that they can come to occupy your position. The foreign policy to-day has become a handy weapon for domestic consumption of the forces of right reaction in order to push through the right reactionary aims to the nation as a wheele.

Therefore, I demand, that the Central Government should not yield to their pressures. It should on the contrary conform to the foreign policy, give up vacillation and inconsistency, give up the traditional cowardice in the matter of implementation and give a proper, consistent, bold direction for the implementation of the foreign policy for advancing the cause of world peace, national independence and world progress and prosperity. That should be the line and I hope the Congress Members to-day will understand why the rightists are attacking and showing so much interest in the foreign policy. They are trying to rouse passions. That is why they are protesting in front of the Soviet Embassy.

Internally their policy is known to the people and thev stand discredited before the eyes of the entire people. That is why the country's foreign policv is being seized by them with a view to creating tension, with a view to whipping up a kind of jintroism so that Ihcv may gain respectability. There!...... I warn the Congress Government against any kind of surrender to the Rightist pressure. The Rightists have to be fought if you have [Shri Bhupesh Gupta] in espouse ami uphold your foreign policy. The foreign policy lias got to be defended, upheld and safeguarded by defeating the Rightist forces, which today have taken this position of a direct and open attack on the foreign policy relying mainly on anti-Soviel-ism.

SHRIMATI YASHODA REDDY (Andhra Pradesh): When Mr. Bhupesh Gupta is guiding the Government of India with regard to its policies, even the Chair has in stand and remain standing helplessly listening to him.

SHRI AWADHESHWAR PRASAD SINHA: Mr. Vice-Chairman, 1 will noi be able to provide the House with cither the eloquence of Mr. S. N. Mishra or that of Mr. Bhupesh Gupta. (Interruptions) I would like to -tali certain facts to the House, and as we have listened to them silently, 1 would beg of them, particularly the charming lad) from Andhra. i<> listen to me, to have thai much patience to listen to me.

SHRIMATI YASHODA REDDY: I promise to listen to him without, an interruption because he will ha\e nothing worth sa\ ing.

SHRI AWADHESHWAR

PRASAD

SINHA: Sir, it was a few months ago. even during this Session last year, that we were sitting here together. II I remember the date aright, it was on the 16th of November, Illil), that we sat apart. He and his followers began sitting there, and we have been sitting where we hart been fitting for the last so many years. (Interruptions.) I never made any remark, Mr. Mishra. You may also please keep quiet, and in spite of our differences, I love and treat you as my younger brother. Keep up that tradition. I beg of you.

Sir. during these fen months and a few davs much water has flown under the lumna. Many things have happened, and there has been a certain polarisation in the country, and the spectacles with which we see things have changed because I see that, so far as the map is concerned, from 1950, Rnssia has been doing it, and all of us, were, tilt this September-October Session, sitting here. Twenty times the Government of India had made representations since 1956. It is not a new thing, and I would like to inform the House that not only the map of Soviet Russia, as my friend. Mr. Bhupesh Gupta, alleged, not only the map of Soviet Russia has been banned: all the maps, which give wrong drawings of India, they have been banned. Not alone the map of Soviet Russia, all the maps have been banned, whether it is from the U.S.A.. whether it. is from Britain, whether it is from Soviet Russia or from any other country. Just now Mr. Arora drew attention about the map from the UNO. T think that also stands

banned. Sir, he said one thing, which pinched me and distressed me very much, that the Governmenl ol India has become—I won't lake up all the points thai he has coveted because the time at. m\ disposal is limited: it distressed me a 541 cat deal mining as it did from my erstwhile colleague and friend that we have become subservient to Soviet Russia.

SHRI S. N. MISHRA: I said there was such an 'impression'.

SHRI AWADHESHWAR

PRASAD

SINHA: If we sav so, .we ate not doing justice to our country. We may hght the Government; the convention in all the demo untie countries is thai in domestic affairs they differ a gnat deal. But in foreign affairs the; try to be as near each other as possible.

CHAIRMAN in the Chair]

In 1927, I'andii Nchrn had been to Mu/affai pin, rm home District and he addressed a youth conference. There I asked him a question: Sir, what is the attitude of the Labour Party of Great Britain: - He said: my dear young man. so far as their internal politics is concerned the conservatives have ill. ii own policy; the labour have their own but when the deal with India both are imperialists. his be fold me in 1027. Now when the Lender of the Opposition s;ivs that wi arc subservient to Soviet Rnssia, it brings down the image of the country to the extent his personality allows it in the eves of the weald. And what crime have we done during, these ten months and a half I want lo know. Dining this period have we not refuted to sign the non-proliferation treaty? Have we not protested again and again very loudly about their assistance to Pakistan? Have we not banned their map? But if friendship is possible with Soviet Russia win should we not have it? Are they not a sort of our neighbour beyond the Himalayas? We are accused of turning everybody info out enemies. Now if someone is becoming our friend, and a deeper and deeper friendship Stows between us, why should we refuse it? Sir. it was said that we are moving into the chiii his of Soviet Russia and the entire case of Mr, Mishra stood demolished when he himself admitted that in the matter of mili-tarv hardware the West has let us down. I think I am quoting him correctly. Now. the West having let us down what other course was left to us than to purchase these things from Soviet Russia? Suppose we had purchased them, where is the question of subservience? Rather we have sewed our country.

Then, Sir, Soviet Russia is a country where communism has come to a stage where it has taken certain democratic colour. (Interruptions), This is my view. It is a very

affluent soch tv nov, nexi to America. My friends have gone here; I never had been there. Though I hive been a Member of Parliament all thesi years I have never car-ed to go anywhere outside our country except to Rhatmandi . I am such a homesick person, ["hough 1 h u had mam opportunities I have not goi e. Now those who have gone there have sci rt a sense of freedom in the young men the re. And what happened here in India? He laid that because we depend on the Conn mnist Party for support therefore we are ti rtng to be friendly with Soviet Russia and i e even subservient to it. Perhaps he has fo gotten history. In 1962, when China invad id us the Communist Party "f India led $b \ Mr$. Dange said that this is an invasion if the country. No Communist Pan\ any* lere in the world had ever criticised a sis p Communist Party like that. So under the leadership of Mr. Dange the patriotic clenn jits of the Communist Patty of India camfl out and the others who were looking to Ciiina said that McMahon Line was a British creation and that McMahon Ente was a British creation and thai it was not an invasion wl en the Chinese were killing our armies in thousands, They then formed themselves into another party and they did not come into the Communist Party led hv Mr. I ange. So this Communist Party has shown il it is a creative for party. And heriday that have it is a patriotic party. And besides that, lave they not opposed us? Only the other da hand in glove with mv friend Mr. Mishra thev blinked the withdrawal of the .Vl\ Kates Bill. In the other House, three or fo ir times, they have voted against us on mai v important issues. During this session, 01 the no-trust motion thev voted for us beca ise it suited them as it was (he electoral Matter of Kerala. So, they are following an 'dependent line. We are following an ind< undent line. (Interruption), Mv dear lady, I request you to listen to me will) patie ice. You have been in Parliament for yea s. Let us develop that sort of conditioning t< listen to others even if we do not like to hear. I did not like even a word of what dr. Mishra said, but I listened to him. Interruption). I thought that you have got some respect for me. Because I love him T expected something belter. but he accused our party, our Government and our Prime Mi lister that they are settling their domestic sc res through their foreign policy. I say they are settling their domestic scores by hitting us below the bell in our foreign policy. ^ hat is mv charge against them. I thought I lat he was incapable of it, but today he has shown that he is capable of doing that. Il has distressed me. When I was the Secreta v of the BPCC in 10(8 a bright voting mai, leaving college, going to jail and beromir [a professor, he came to us and worked with us heart and soid. A verv able man. a i intellectual type of man. but what has wa ped his thinking? That is what T am surpri cd at. I entirely agree with Mr. Bhupesh Gupta when he savs that, the

day of organised right reaction in India has sei in. What we stand for is not onlj to demolish lilt si al u s quo. hut to go forward. You see ihe voting in I he Ltik Sabiia. PSP is sometimes With us and sometimes neutral. But thev have never gone against us on crucial issues because we have progressive poll cics. Even in regard to the SSI", one of their pronounced leaders in the House, has been inimical personally towards the Prime Minister talking all soils of things under the sun. Another Member is not talking so loudly. Many members of the SSP have been mv friends. 1 am a congress socialist. 1 have had the honour to be one of the founder-members of the Congress Socialist Party in Bibar. alter the Gandhi-Irwin Pact in 1930 and subsequently A.I.G.S.P. in 19"!.

SHRI BHUPESH GUPTA: Now, I want you to be the grave-digger of right reaction litre.

SHRI AWADHESHWAR PRASAD si MI \: \o. i believe that one day he will realise il and come here. I am a Gandhian and I am an incorrigible optimist. [do not easily give up my vounger brothers. My love for them is greater than anything else.

श्री निरंजन वर्मा: सिंह साहब, ग्रापको कांग्रेस छोड़ कर सोशलिस्ट पार्टी बनाने की जरूरत क्यों पडी ?

(Intemipuon)

SHRI AWADHESHWAR

PRASAD SI MIA: Acliurva Narendra Dcv, Shri fayapiakash Narayan and Yusuf Meharali came to me in April, 1948 and asked me in April, 1948 to leave the Congress. I respectfully said "No. Congress is like mother to me, I cannot leave the organisation." I was a Congress socialist ihen. I am a Congress socialist now and I will die a Congress socialist.

SHRIMATI YASHODA REDDY: Do not die.

SHRI AWADHESHWAR PRASAD SINHA: I would beg of him. let him not settle scores with the party in foreign policv mailers. Let us have our internal differences. These will go on and the people of India one dav will decide whether they are with him or with us. That is another matter, but in respect of foreign policv they should not hit the Government below the belt. Mv esteemed friend, Mr. Gorav. for whom I have greai regard made some error. He said neutrality. I would like to tell mv verv esteemed friend, for whose friendship I rather pine—I have been always his guest in

[Shri Awadheshwar Prasad .Sinlin]

Poona thai our policy is a positive policy. Non-alignment is not neutrality, li only means not lo be involved in milium blocs. Ir is taking independent decisions and not seeing things through other-.' eyes. We arc friends of Soviet Russia. We are friends of America and so many other countries. We might have differences with America. We might have differences with Soviet Russia and with other countries also, but we see lo the good of our country. The biggest aid we have got is from America. The difference between me and my friends, Mr. Bhupcsh Gupta, Mr. Chatterjee and others, lies in this.

They do noi speak a sentence without saving imperialist America. But that does harm to our country, because whenever America docs a wrong thing cither in North Vietnam r>r in Cambodia or anywhere, we come out with criticism, and vou must see that democratic altitude of America that, in spile of this criticism they are the country who gave us the greatest help and we carmbt be an ungrateful nation. When China invaded us,

ungrateful nation. When China invaded us, Mr. Khrushchev had all friendship for us. but because of the mutual assistance pact with China he could not give ns hardware. It was America, ii was England, which crave us hardware. We cannot forget that. When we fought Pakistan, it was Soviet Russia who helped ns. We cannot forget that also. So. if you say against our friendship with America, we are not going to listen to thai. If you say against our friendship with Soviet Russia, we are not going to listen to that. I assure Mr. Bhupcsh Gupta that we a-e nol going to be pressurised bv rightist or ultra-leflisl forces. We are going to follow, as Buddha said, the middle path whatever happens.

SHRI A. P. CHATTERJEE: Sir. during the entire course of the debate a kind of miasma has been sought to be created, a kind of mist has been sought to be Treated to the cffei I I hat as far as the foreign policy of the Indian Government is concerned that foreign policv is progressive, and to that misconception or misleading idea mv friend. Mr. Bhupcsh Gupta, has also added a lot. Sir. I do not know who plays the game, the Congress ruling party or the Congress organisation, because they sav that thev are progressive, and (he Congress organisation savs in spite of what Shri Awadheshwar Prasad Sinha has said praising Americans, "No, no, whatever you sav, you are too pro-Soviet". I do not know who plays the game for whom. The point is this. If we had an analysis of the history of the foreign relations of India, we find that the attitude of India at the foreign relations level has been ron-sisienllv pro-immerialist. There is not a shade of progresMvism in it. I shall give vou one instance after another, I Sir, going back to the question of Congo, I docs the country forget, have the people of this country forgotten thai when the Belgian imperialists wanted to stage a come-back in Congo with the help of the local reactionaries, ii was our Indian troops -shame of it— who stood b\ and saw to it that Mr. Lumumba was handed over to that gangster 1 shoinbc, and it was our Indian troops who stood by and saw Mr. Lumumba assassinated? Sir. is that an anti-imperialist attitude or is it an altitude of connivance at imperialist slaughter and murder of the patriots in thai pari of the World? That is one instance.

Look at another instance also. Look ai the history of the struggle in South Vietnam or in Vietnam itself. 1 am referring to Vietnam with particular emphasis because Vietnam is the crucible in which vou can lest who is pro imperialist and who is anti-imperialist. In Vietnam we have found when the so-called Vietnam we have found when the so-called [ackej Government of South Vietnam irnii-ed the American and tried to massacre the patriotic forces there, do vou know what happened in 1362? in 1962 in the summer there was a large-scale protest of public opinion againsi interference of American forces in lice internal affairs of Vietnam. There was pressure on the American Government so that the American forces should withdraw from there. At that time Lord Home of the British Government asked the International Control Commission to give immediately a report, and on 2nd June, 1962, as the Indian Government dances to the tunc of the imperialists, the interim report came and in interim report, contrary to what has been said in all Ihe other eleven reports that went before it, contrary to the content of all those eleven reports, in this report the Indian Government representative and the Canadian Government representative said that North Vietnam was committing aggression in South Vietnam, because if that were not said, Lord Home or President Kennedy of America would not have been able to satisfy America on pinion that it been able to satisfy American opinion that it was ncces-sarv in Keep the American forces (here. Lord Home wanted a report and the aekcv that the Indian Government was, its representative prepared the Interim Report, the Report of June 2, 1962. And the allegations were vague allegations, contrary to the North Victor and Allegations, contrary to the North Vietnam's allegations, contrary to the North Vietnam's allegation that the South Vietnamese Government was inviting the Vietnam's American troops. American tanks and American planes. In the External Affairs Mini Report of 1965-65. I think some well-meaning gentleman operating or working in the Foreign Office said that as far as South Vietnam is concerned, the stand of the Indian Government is this that the American forces must be withdrawn. I have go) that Report with nit, You know, Sir— Immediately thereafter there was a furore and 1 think that poor gentleman who wrote that perhaps in the belief that the Indian Government means what it savs, has been, we understand, removed from ihe Foreign

Office for writing I lat. And in the succeeding Reports of the External Affairs Ministry you know, Sir, that i <u>li.it</u> particular passage iias been deleted. ul we do not find in any of the Reports of the External Allans Ministry that Americal and a sentence any longer that the American Ion. have to be withdrawn from Vietnam.

Then, again, we are talking of non-align-ment. What is non-alignment? It is merely ;i talk. II ii is n n ilignment. win ilo we dance to the tune >f the American imperia-lists? Why do we obey their dictates and mandates when they said, "Do not trade with Noi I Vietnam", when they told the I ulian Government not in trade with North Vietnam, when livy told the Indian Go eminent not to when liny told the Indian Go eminent not to trade with Cuba? Mid we an following the dictates of the American imp ri..lists. If we were really non aligned, if it v is true that we would not: take any sides, tin i what prevented us from disobeying the An trican mandate and what prevented us Iron disobeying the order of the American impi jalisls that we should not trade nidi Cuba o thai we should not trade with North Vietn. in? But then the Americans ordered and te obeyed, and still we have to hear voii s from- those Benches, though in a different key, that the Indian Government's pol v has throughout been anti-imperialist.

Then, again, w nn about the Provisional Revolutionary (Jo eminent of South Vietnam?

Revolutionary (Jo eminent of South Vietnam? There has 1 ecu many dragging ol the feet as far as this i uestion is <erned. Now, in a fit of gencros l, I do not know why the Indian Governmei t invited Madame Binh of South Vietnam. And iiumccliatclv when Madame Binh ca ne to India, well, Sardar Swaran Singh wl > was then the External Affairs Minister > rean to develop Sardar Swaran Singn wi > was then the External Affairs Minister, >egan to develop cold feci and the geullemai . . . Well, he Has certainly a gentleman unl »s objective situations or tenets, according ro our theory, no man is a gentleman unless objective situations u* objective conditions compel him to be a gentleman. The biscrive conditions at to be a gentleman. I he bjective conditions at tita> particular mometri were that the American imperialists woul I not like us to invite Madame Binh an 'would not like us to give a proper treatmefcl to her. And so what happened? Sardar Swaran Singh, though sin-was the gin i of ihe External <u>\ffaua</u> Minister, did not have tin- courage to go and meet ond reactive Madame Pinh

meet and receive Madame Binh.

Now. Sir, we have heard so far that as far as the Indian delegation from South Vietnam is con< ined, the Indian delega lion was not reel veil b\ the Prime Minister. Thai was a pose >! the Prime Minister. The Prime Minister uows how to strike poses. ii was also .1 pi ic. Ii was quite dear thai even Mr. Bhupe h Gupta who says so much on so many occa ions in favour ol the Government, even I also criticised hei on the floor of the Hone tin' Mrs, Gandhi refused

to be photographed with Madame Binh. Mrs, Gandhi was willing to be photographed with Nahakumar Sain in Burdwan who, according 10 many of us. is noi a good social element, according to us an anti-social ele-ment. She was willing to be photographed with a man like that.

But as far as Madam Binh was com erned: Mrs. Gandhi was not willing even to be photographed. Even Mi. Bhupesh Gupta has criticised that.

SHRI BHUPESH GUPTA: I did not mention that thing today.

SHRI A. I'. CHATTERJEE: You have mentioned it earlier. Look at the way in which Hie American lours have over-run Cambodia. The American forces made a massive invasion on Cambodia on ihe Boor ol the House. In spile of political differences, main persons heie have spoken for Cambodia. lio». Cambodia was invaded by America in a massive way. But, Sir. when we asked Mr. Swaran Singh here on the door ol the House whether he is going to continue tin recognition ol ihe Sinhanouk Government, is he going to withdraw the representation (o the Con Noi Government, Mr. Swaran Singh kept silent, would not even reply to this. Are these signs of anti-imperialist attitude?

Look ai also the question of raising the Consul.11 representation in North Vietnam to the Ambassadorial level. We haw been crying hoarse over ii. But the Indian Cov-ernnicnl would not do it. Why? Because the Indian Government knows that if it does that, they will make their American masters angry. I am using the word "masters" deli berately. It is true, as Mr. Awadbeshwara Prasad sinha said, because Unerica is giving them verv big aid. therefore, lhe\ cannot afford to make ihe Americans angry, I hey cannot, afford to incur their displeasure by raising Ihe stains of the Indian Mission io the Ambassadorial level in Vietnam.

Sir. this is not all. Look at the wj\ in which Rhodesia and the South African Gov-ernment arc conducting themselves. Rhode-sia and South Africa arc' under iac isi regimes. Unheard of cruelties are being perpetrated. Even then the Indian Government has not (he coinage CO come out of the British Commonwealth. They must sit in the same British Commonwealth with the rascist regime heads like- Mr. Smith and others of Ihe South All ic an Government who indulge in murder and racist cruelties against the \underline{hitan} population there. I am saving all these things in order to show that the Indian Covernnicnl has never had to its credit arn ami imperialist action. It has always compromised with the imperialists I! it has gone sometimes 1.0 the Soviet Union.

ii has gone to the Soviet Union for material help. When the Suharto regime was installed in Indonesia, it came into tone on the heaps of the dead thai he murdered there. The Suharto regime was embraced with obvious glee and joy by ttic Indian Goi'ern-nienr. But we say thai the Indian Govern-meni is against imperialism. This is the kind nl mistaken notion thai is given to ns, 1 do not know in whose int* rest.

As far as I am concerned, Sir. I think thai the C.P.I, may have a design in saying so. I wonder if Hie C.P.I, would say that llie\ do inn understand it. Ii understands that the Indian Government has no anti-imperialist attitude. Hut then the C.P.I, is sliding down the path of revisionism. They say that since Mr. Haksar is the Principal Secretary of Mrs. Indira Gandhi, it must be a socialist Government. If a renegade communist is made the Chief Instice of the Supreme Court, ii is taken as if the judiciary is a socialist judiciary. That is the theory. The whole point is this, this tame out in a speech ol one of the bon'ble Members there. Why actuall; the Indian Government is not as anti-imperialist as it should be? Look at the South Vietnam situation. In the South Viet-nam we find that the Indian commercial community control the entire textile business. They control the entire import export business m South Vietnam. This Indian big business, the Indian hading class, in South Vietnam are reactionaries. Their interest coincides uith the reactionary interest ol die American imperialists, rhesc Ministers in the Government, whom do tire; represent?

The\ do not represent the toiling people. I think that nobody on that bench will say that the Indian Government here represents I he toiling people. The\ certainly represent the monopoly interests of the country. The Congress (Organisation) is representing one set oj monopoly interests and the Riding Congress is representing another set of monopoly interests. I herefore, when the Indian Government is representing the monopoly interests and the big bourgeois of India, at least a certain section of the big bourgeois of India, tliut Governmeni cannot have am progressive foreign policy. It must have the foreign policy of the class which it represents. And that class is the class of the monopolists, the elass of the big bourgeois, die class of the big capitalists.

1 am concluding by saving that I have found in ihis House a conspiracy, a conspir;u\ oi silence oi a conspiracy ol abetment, and in Ihis conspiracy. I found thai Ihe Opposition \mbox{ml} mith the Ruling Congress in trying to create an atmosphere ol make believe, as it ilu Indian Government is following a progressive, anttimperialisi foreign policy. Ihat is a conspiracy which is meant lo deceive the people of India. I know they are feeling the pinch of what I say. On behalf of nn parly, I have to say that it is a misleading attitude, created by them and abetted by the CI'l. the Congress (Organisation) and others. I think. Sir, the people of India will know what js what and what is the kind of foreign polio this GoviTimrnt is pursuing.

PROF. RASHEEDUDDIN KHAN (Nominated): Mi. Deputy Chairman. Sir, while standing to speak for the fust time . . .

SHRI BHUPESH GUPTA.: Mi. Aran Prakash Chatterjee does not seen) to have uad careful!; their own party programme.

MR. DEPUTV CHAIRMAN- No interruptions.

SHRI A. D. MANI: It is his maiden speech.

PROF. RASHEEDUDDIN KHAN: So, while standing to speak for the tost time in ihis national forum, enjoying as it does an unlimited right of speech and sovereign »uthority, I may be pardoned it r stil.l reflect mundane ideas of a common man outside because neither have I the political passion and ilie sanction which goes frith ihai passion, nor have I Ihe mass base which is needed probabU in a systeni of parliamentary democracy. I'.ut what I have I submit with all modesiv in order losnikc a balance in this debate of extreme importance.

Sir, what is needed ai ilu moment probably is thai Ihe foreign policy, as the leader of du-Opposition has lightly pointed out, has to be restored baik lo its national prestige and importance. One of ihe outstanding needs of our limes is to see that certain |>oiiius become policies of National consensus, policies of agreement at least on the essential ingredients. National interest is uppermost in die mind of every party- And 1 should imagine that in this age when the politics if India is die polities of national reconstruction of modernisation and change, and ol building civilisation on egalitarian foundations, ii is possible to find some common consensus, provided objective at tempts are made by all parties, of all ideologic! hues and shades, ft is a tragedy—at least it looks so from Ihe outside—that people here do not attach importance to some il ilu operative principles of a parliamentary democracy, like considering certain policies as being above party lines. Bi-partisanship has been one of Ihe strong planks of traditional democracy like ihe Unite*] Stales of ua, t.n instanir.

I' veil in India dm ing Ihe In I phate, that is, from 1959 foreign policy had

acquired a form of national consensus. I should, therefore, ve j -.trough plead that the politics of sensationalism and polemical passion should give w \ to a policy of sober evaluation and of realistic appraisal of the foreign polk) as a back commitment <>1 all the parties. The pa liamentary system is based unavoidably on the interaction of all ideological parties an I groups. In the Formulation ol an; lore fn polin by am Government belonging to am party, the opinions particularly of i rganised groups, organised interests, organ scd parties, are taken into account.

Sometimes I feel (hit probably the luxury which we are affording of running a parliamentary government has i" be appreciated by (hose who are th : sovereign representatives of the people - tting hen- and in the other House because we just cannol sidetrack the main issue and emphasise issues which arc only of peripheral or partisan value, $M \setminus own$ impi ssion is that if we have a cost analysis made if the time and money spenl on tills sovereign Parliament, probably, we- shall not be able to feel tiapp; and complimented b) tin results.

Much time is occa ionall) taken on issues which are of trhial importance. With due respect to the Oppc it ion parties, f may say, for example, il • question of the map in the Soviet encyclopaedia which has been mentioned here lias taken far too much ol our lime, ti is true iml il is very unfortunate thai even a r< unlry which has been our biggest support r in the international forum let us remember that lad as ii is not a fact of low i iportauce- should hate issued such a map. til as a point of operational politics | would like to ask: should we allow our foreigi policy to be unpaired only because of ccrl in excesses on the pan of the otherwise friendly Soviet Union? From a logical poiri of view ii can be argued differently. VV ten the United Nations maps have shown, ven with an explanatory footnote which has been read out in this House, certain parts of India as disputed territories, an I not as an integral part of the sovereign id< tity of India, then as a loval member of tin UN, the Soviet Union is exactly doing whil others might well lie expected to do. 1 aft just drawing attention to the Fact that one night argue in that line. But the whole poiri is: should so much of time be spent on ueh obviously tertiary issues? Should so i tub of lime be spent, for instance, on rel irences in Professor Gal-braith's book?

May I now dra' the attention of the House to what I v mid like- tu rail as the futile cresendo of si nlinienlalisl nationalists, pampered b> certain political coteries demanding manufacture of nuclear bombs. 1 led unhappy and tlarmed with the whole 2.2.2

proposition that Lite polk) of the Government, of India should be directed towards nuclearization of the defence structure. On the contrary, I .submit that the Government's basic polio should be based on the identification of national interests, on the maximization of national interests, rather than on less basic issues. It is strange that the otherwise sophisticated minds who ought to know better, in season and out of season, implore that India must explode an atom bomb. The; seem to say that the entire prestige of India, the entire stability of India as a world power, depends on the explosion of the nuclear device. Lei us carefully examine this approach. It is from one angle inconsequential. As a matter of Fact, one might attempt to question the wisdom of China in this regard, (hough lhe\ had their own specific problems, and one might try to question the wisdom of those powers who are exploding atom bombs, rather ourselves succumb to this approach than emulate them. All this talk appeals somewhat unrealistic: also particularly when we remember thai the cost of nuclear war-heads is too high. In India some learned professor has calculated it as Rs. 750 crores as if it is too small an amount. Another professor has calculated it as Rs. 12511 crores as if ii is not too large an amount. The whole point is even if we have a delivery system, even if we have intercontinental ballistic missiles, how is it going to solve our national prob lems? Are we thinking seriously that we shall use (he atom bombs on am country? An- we sincerely thinking that it is possible for am other country to use the atom bomb on us? I would say that this sensationalism will build an atmosphere of psychosis "I war. an atmosphere of national alarm and needless tinhappincss. We have been always comparing ourselves with Japan in terms of economic development. Why are we not emulating the example of Japan in terms of its policy towards nuclear armament? The prestige of a country, the power potential of a country, is not equivalent to its lighting power in terms of force. One has to make a distinction between 'power' and 'force'.

Now, let me mention another point. There is a diminution in our Afro-Asian image due to our hesitancy in taking initiatives on large! problems and needless extrication from major challenges, like the completion of the decolonization process. By a mechanistic interpretation of non-alignment we have needlessly withdrawn from our Afro-Asian involvement. Alignment is neither isolate nism, nor withdrawal from responsibility, nor neutrality in the classical sense of the word, but a capacit) lor creative vole in international politics, Non-alignment has been the framework of our foreign policy, but not a substitute for a foreign policy, itself. Tx'ow at a time when the <u>operatinn.il</u>

[Prof, Rashccdudditi Khan]

validity nl non-alignment is more apparent, When the world lias changed from unilinear bipolar block system, to polycentric multipolar system, non-alignment as a framework has acquired a new perspective.

6 I'.M.

We have sometimes abstained from taking a pery active part as was expected of us in the Afro-Asian affairs. I feel that probably the mechanistic interpretation of India's foreign poliq has made us somewhat shy in our attempt!) to take a bold initiative. I am not particularly thinking of West Asia ai i his moment. Évcii in other areas, for instance, in the countries of South East Asia where part of (heir culture and civilization has an Indian origin, we ought to take a more positive interest. There are certain schools of though! and certain political parlies which have certain views about India's involvement in West Asia due to their reservations about the Arabs in particular and the Mamie world in general. For this reason, some people think that the Islamic world oi the Arab bloc is nol to be made a very important pari of our foreign policy operation. Well I don't agree with this, but let us pass on to South East Asia. We are not taking the type of initiative which is expected of us even in Cambodia, Laos or Vietnam. Either we take initiative out of all proportion, lo ilie specific need of the areas, which an nol called for, or we suddenly shy away from taking any initiative at all.

There is, therefore, the necessity of building up, as Shri Bhupcsh Gupta has pointed out, a national perspective and a macro-approach for the conduct of our foreign policy. h in a parliamentary democracy, the political elite is to formulate the policy and bureaucracy, is to implement it, then we cannot depend entirely on the notings of the bureaucracy for all the time. What we are now following is, if I may say so, ad hociim and piecemeal approaches based on the impulses of I he moment, ft is lime that with all the available wisdom and understanding certain actions are taken. But unless we have a broad macro-view of India's national in teresl anil what ought lo be India's regional policies and what ought to be her global strategies, we can neither expect the political elite to formulate a coherent foreign policy nor the bureaucracy to implement it meaningfully.

In the end I would emphasise on the desii ability of building up a regional im.i^e which ought to occupy a very important part of our foreign policy. My own feeling is that in Asia particularly not to speak of Alio Asia or the entire under-developed world we have lo build a credible image. It can be built on two counts [I can be built when we aie able to creatively identify our n.i tional interest with the expanding powei equation in the world. It can also be built when we are capable of linking up our national interests with the larger interests of the developing world struggling against remnants of colonialism, and by building India as a force in the vanguard of modernisation, by building India as an alternative model of growth and by building India as a peaceful democratic country whose strength and power shall not rest on the explosion of atom bombs.

SHRI A. D. MANI: I want to be very brief in my observations. A number of issues have been raised in this debate. There was a reference to the forthcoming Lusaka conference. \fv hon. friend Shri Bhupesh Gupta mentioned that the main issue should be to build up an anti-imperialist front. While I quite agree with him that imperialism is evident in Africa am! in Vietnam, we should not gel over-obsessed with it as African nations had been with this problem of colonialism and anti-imperialism. The main issue before the conference would be lo find a reasonable and exact solution for the middleeast d is pute. As tar as the Mtddle-Easl issue is concerned, it is well known that left to himself, unharassed >>v Ids critics and opponents, President Nasser would like lo reach a just and reasonable settlement with Israel. I do not think dial India should gang up with other people in denouncing him. We have to led Israel to vacate the areas occupied In Ilicni in the six-d ay war, bin we mils! also advise the Arab nations to recognise realities, nameh thai Israel has come to stay, II cannol be <u>\iiishrd</u> a»a\ and ii cannot be destroyed, that U the first poin! I would like to make in the debate.

The second point is this: I have tabled an amendment regarding the treatment of Indians in Great Britain. I want to read only; two or three lines from the "Statesman" which is a paper, associated with the British for a long time :

"... The number ol those who get past the immigration barrier without too much difficult) is decreasing while a growing number are subjected to harassing crossexaminations and even deportation Without apparent reason..."

I am told (hat the Indian High Commissioner in London has been making protests, strong, mild or feeble. I do not think that yvc can rest content with these protests.

According lo a surve) conducted by the Race Relations Board in Great Britain, it is expected ihal the persons of Indian origin in 1B86 would he in the region of about R.00,000. There an- about 2,00,000 persons ol Indian origin in the U.K. We do nol want lo have a third i lass status in the Commonwealth. II. foi am reason, wi un able' in see thai Indians in Great l!i itain are spared from indignities oi ii they an asked to reside in segregated areas, then Britain is also follow ng the policy of apartheid and we should make it clear that we <lii inn wanl to sta) iii the Commonwealth. At least this warnii ; should be uttered by our Government in the interest of our national honour and si 11'- respect. There is very little left in the C< mmonwealth after Mr. Heath's frantic attei ipl to enter the ECM. We arc going to se I tea to Great Britain, whether we are in he Commonwealth or out of it.

And, the third p< nt 1 would like to make is ihis: It is the closing down of the libraries run by Embassies in certain centres as a result of an unfort mate mishap to an unauthorised Soviet building in Trivandium. Sir, on this point I feel that I would have no objection to ih< Soviet Union having Information Centres in various parts of the country, I would a w like the American Em-l^assy in have its i if< rotation Centres and I understand that the closure of the American Information Centre* in various States has already created sei ions problems in Indo-American relations and that talks are going on between the Vanbassador, Mr. Keating and our Foreign Minister, about removing the difficulties (ha have arisen. I feel that in the interest of better international understanding, we s iould re-open these libraries. A large numl er of persons are depending on these libn ries for reading material and it will be a v ry sad day if our relations with the USA ge worsened as a result of the closure of tin libraries which has led actually to the Go ernment taking action on the protest made in various parts of the country.

Sir, in this H< use, a reference was made b my lion, friend, Shri Mariswamy, to the BBC corresponde it. I thoroughly disapprove and deplore ihe .crcening of that film, that horrible film, al nit Calcutta,—I have not seen that on th IV in Great Britain. But, as a journalist, I believe in free information. I object to what he "Radio Peace and Progress" sa\s. Hut I would not like the correspondent to b: expelled. If we think of asking the BRC to wind up their show here and asking theil representative to leave this country, I thinl we will create a very bad image outside I dia, namely, that we are at heart not a democratic country. I want the Moscow Radio; t want the Tass representative also to be here; I want the BBC representative also to send his versions to the BBC network, howe\p inconvenient it may be to us.

You are also a journalist. You remember how we journal sts did not like these restrictions on the fj*e flow' of information. We hope the Minis er of Foreign Affairs will not be stampeded by outcries in England and in our own co intry into taking a false step which will creite a very bad impression of India as a fret country in the democratic

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part of the world. These were the three observations that I wanted to make and—I have confined unbelt to the time-limit which yon lime kindly prescribed for me.

international situation

SHRI HAMID ALI SCHAMNAD (Kerala): Mr. Deputy Chairman, the international policy ol any country would definitely reflect the policy of the world itself. Foreign affairs is the concern of ihc nation as a whole. The lives of the common people all over the world have become inter-connected to-day. 1 he strength of the country does not belong to military strength but the economic si length, its industrial development, its technology and other all-round development of I be country definitely would be the strength of the country as a whole. Pandit Jawaharlal Nehru, the founder of our foreign policy. it is he who has laid down the foreign policv nl India. His main theme was 'Live and let live' and his message of peace was spread throughout the length and breadth of the world when he lived. Even though to-day he is no mare, his message of peace and bis message of 'Live and let live' is quite fresh in the memory of every Indian, every boy or girl. Economic cooperation between nations is absolutely necessary for the success of the peaceful coexistence. In moulding the foreign policy of India, the interests of our country should be the foremost. We need not mould our foreign policy to suit Russia or America. We will have to mould our foreign policy and our international policy not only to suit our conditions but to suit to the policy which would take India to the topmost place of the world map. That policy alone could survive and Pandit Nehru had rightly adopted the policy of non-alignment. Many have said that the world has changed, things are changing and we should also change our foreign policy. I am rightly of the view that even though the world is changing, the time hal not come for us_to changed or foreign policy. Our non-alignment policy should rontinue. Our policy of co-existence should continue so that our country would go to the topmost of the world map. Much has been said about Russia and many have said that we have become the tool of Russia. I am not able to agree with that view. It is true that we are friendly with Russia and it is that country that has helped us when we were desperate with regard to the Kashmir issue. Russia was with us when no other country was helping us and when one country is helping us, definitely in return we should also extend our helping hand to that country. Becoming friendly with one country does not mean that we have become the slave of that country and I am of the view that we should maintain our friendship with Russia so that, as pointed out by learned Mr. Chagla here, it has some tradition, it has history as to how both Russia and India became friends.

That tradition should be maintained for our own benefit,

[Shri Hamid Ali Schamnad]

One word about Pakistan. Sir, it is unfortunate that, in spite of our earnest desire, Pakistan has not extended a friendly hand towards India. Our leaders have done their utmost to be friendly with Pakistan, our next door neighbour, and it is in the interests of Pakistan, Sir, to be friendly with India, so that Pakistan and India could go together hand in hand. Then only both the people of the countries of Pakistan and India could go to the topmost, and it is in the interests of Pakistan that they should extend their hand of friendship, but at the same time I appeal to the Government of India not to sacrifice their fundamental principles, not to sacrifice their basic principles when they go for any talks with Pakistan. Let me also hope that Russia will influence Pakistan. They are today very friendly with Pakistan come round and they also extend their hand of friendship to India. Let me fully support the stand taken by the Government of India today, and say that the time has not come for us to change our nonalignment policy.

SHRI MOHAN LAL GAUTAM (Uttar Pradesh): Mr. Deputy Chairman, Sir I have Pradesn): Mr. Deputy Chairman, Sir I have always been a supporter of the non-alignment policy. I believe in it and I think it is the only policy that India could have ac-itpicd. Friends who have spoken before me have advanced many arguments in favour of non-alignment. But there is another fundamental argument also in favour of it and that is that we accepted socialism and democracy as our ideals, as our objectives. Then, in this world there are the two blocs of powers. On one side there is the bloc of socialists but democracy is not there. On the other side democracy is there but socialism is not there. If we believe in democracy and socialism, both, we, on ideological basis also would not align ourselves with cither this Bloc or that Bloc. Therefore this is a lun-daincnral question. It is not a question of this advantage or that advantage, or this conference or that conference. This is a fundamental question of our ideals, which we cannot forgo. I remember that this policy was very much appreciated in Europe in 1949, 1950 and 1951, when I used to go there, because the Europeans thought that the third World War was nearer and the gai> between the Second World War and the Third World War will not be as long as that between the First World War and "the Second World War. Fortunately, we have passed twenty-five years of peace in that sense, and the credit must go and goes to India also for creating that atmosphere. Sir, at that time, when we adopted this non-alignment policy there was a strong section in India which used to say, "Why should we not align ourselves with (his Bloc or that

Bloc?" And there was some sense in it which we could have understood. After the last World War, West Germany become more devastated than India, but West Germany has built itself up economically more rapidly than India. {Interruptions} But India has not been able to do it. There are more than one reason for this, 1 know. Among other reasons, one reason is that West Germany did not spend much money on its defence, while India had to. Because we were non-aligned, therefore we had to spend money. And if that money had not to be provided in the Budget of the Defence, if that money could be saved and put to use on developmental works, then India might have economically progressed much faster than what has been the case.

But that time is gone. Now the question of an alternative to non-alignment is not there because the world is not in a position and wc are not in a position to align ourselves with anybody. So far as the question of policy is concerned I agree with it. But so far as its implementation is concerned, so far as the details are concerned, there are so many lapses, so many weaknesses and so many defects. I will not go into those details because I have no time to give all those details just now. But what is the fundamental reason that our voice is not heard with that attention and respect with which it used to be heard, that we are unable to influence the opinion of the world as we used to do? To me there are tun reasons and both of them can be linked into one also. One is that we are not as strong as we should have been. If we were strong enough then the world might have listened to us with more attention. In India today politically we are not strong. There are eight or ten political parties, no party with a clear majority, no party in a position in implement what it says; we are politically weak and economically we have not developed that much of strength that the world will listen to its. Therefore the implementation of our policy is bound to be defective or bound to go by default. Now, another reason is this: What are the instruments for implementing our foreign polirv? In the beginning when we won independence we selected as our ambassadors good public men who could express freely without caring what the Government of India thinks of it and who were prepared to suffer the consequences but lately the process has been that in every walk of life the ICS people have replaced all of them. Take for example, the ambassadors: a pretty large number of them are there. This is not an administrative job. this is a political job. What I mean to say is that an ambassador must have the confidence of expressing himself even if the Government of India differs from it. We cannot expect this from the ICS people. They have not been train cd for it; they were not recruited for it.

They were recruited. You will excuse ray strong language it it is-before indepi u dencc and what weft the terms between die employer and the employees? The terms were that they will help the Britishers, support them, allow hem to rule over this country and continue to keep this country slave. These were the terms between the employer and Ihe employees and bow can we expect these 1(S people to go to other countries, become ambassadors and repott from there that ie poliq followed and repott from there that ie poliq followed and pursued $|>\rangle$ the (Dvernment of India is not liked h\ the] eople of those countries? I will give you on* instance. At the time of the Suez Canal di-pute the attitude that we took up was very i inch disliked by the Britishers, the public; i a whole. Thev will spit at our face-, if thi | found us in the streets. Now a public man could give the report even if Pandit Jawahai lal Nehru did not like it thai our policy It' - not been appreciated by the people policy It! - not been appreciated by the people of Eng mil but can we expect the ICS people to w ite like that? They will sa\ thai ii has icui appreciated: only a small section is not in favour: that kind of thing they will s ty. It is a two-way traffic. Unless the Foreign Office in Delhi gets correct reports from those countries, unless they get the in pressions of those Governments correctly, hcv are bound to commit mistakes while laming their politics.

Therefore. mit akes are committed. Firstly, we are not strong enough either politically or economically. Secondly, the formulation of fi id there are ICS people. Now. we fi id there are ICS people. Then, we have t iken a fancy to Judges. Absolutely two mei talities are there. A Judge, a man trained n the judiciary as a Judge, cannot be a dip! (mat to the extent that we want him. Win i they fail as diplomats we appoint ihem ; i Governors and as Governors also they (ill fail because Judges are not trained eitl cr as administrators or as politicians. Th< $\$ will take the balance, th-symbol of the j idiciary, the Supreme Court. Then, they wil start weighing and by the time the whole hing is over and the balance only will be there. Therefore, they are not r-t'ned (hat wi f. I take strong objection to the employment of the Judges of the Supreme Court an< the High Court and durh, the last three A ars the Government of Indie have employed 36 retired Judges in different jobs. I think i is corrupting the judiciary. They should i >! be given any job after retirement. We an raise their age of retirement. Why lould a Judge of the High Court retire at 62 when a Judge of the Supreme Court n tires at 65? Is it because a Judge of the Supreme Court is expected to he less alert th in a Judge of the High Court? A High Cour Judge has to retire at 62. When a Government servant is not good en OUgh at 58, he is good enough to be the fudge of a H eh Court up to 62. When be is not: good en High to be a High Courl Judge

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after 62, he is good enough to be a Judge of the Supreme Court till 65.

international situation

MR. DEPUTY CHAIRMAN: Please conelude.

SHRI MOHAN LAL GAUTAM: I am concluding. I do not want to go into the details, as some of my friends have done. Mr. Arjun Arora gave a list of half-a-dozen lapses on the part of the Government. I think he was supporting indirectly Mr. S. N. Mishra. Mr. Mishia is not so well acquaint-c d and well informed as to give all the information about the lapses of the Government of India. The Leader of the Opposition was not as well informed about the lapses of the Government of India and the Members of the Treasury Benches and he supplied that information.

SARDAR SWARAN SINGH: Mr. Deputy Chairman, Sir, I really do not know how much I should say, as my speech is starling at 6.30 P.M., but in deference to the desire of the Mouse I will try to cover as many points as possible. May be, I would be taxing the patience of hon. Members who have been sitting long hours and who have been sitting long hours and who have been devoting so much time to this debate. Before I say anything. I would like to say, in all humility, that I have been greatly, im-p-cssed by the level of the debate. This House has not debated, for some years. foreign affairs, although certain specific issues have come up here from time to time. Now, altc i several years it has been a full-dress debate.

I myself remember having discussed external affairs in the upper House when I held charge for some years and after a long time I have heard some very informative and valuable speeches from the leaders of the various parties in the House.

Another thing, Mr. Deputy Chairman. that 1 would like to say is that except for some exceptions generally the approach has been very balanced and an attempt has been made to highlight important aspects of our foreign policy and very concrete suggestions have been thrown up for which f am extremely grateful, and 1 will study all these $\ at$ ions aspects in depth and I must say that I have greatly benefited by this debate. There have of course been extremes and I will not start by mentioning the extremes and I will not start by I may say that the Jan Sangh spokesman, my dear friend Shri Niranjan Varma, assisted by the Swatantra leader Shri Mariswamv, on one extreme ot the spectrum and Mr. Chatterjee on the other-although 1 must apologize that was not here to listen to his speech, but 1 have very carefully gone through the copious notes that have been kept of his speech --- if I may say that by applying even the mathematical norm of striking a the normal

[Sardar Swaran Singh]

mean, that is, if Mr Niranjan Varma plus Mr. Mariswamy plus Mr. Chatterjee, if that is divided by three, then probably.

SHRI S. D. MISRA: How can you do that?

SARDAR SWARAN SINGH: Have you forgotten even elementary mathematics? If we did that, probably the truth would be somewhere near that. So, I would like the three speeches to be put in one box and try out their differences because to my to sort mind they are so irreconcilable that it will be futile for me to go into each and every item and then try to contradict the extreme statements that have been made on one side or the other. But it does leave an impression in my mind that such extreme suggestions made on either side do throw up a situation where the realistics of the situation are not properly appreciated, and sometimes although Government is blamed of carrying on a policy and not modulating it or changing it with the changed circumstances, one is amazed at some of these hardened attitudes taken by some of our extremist parties of the right and the left- if I may say, violet on one side and red on the other; if my physics is correct, I think violet is the shortest wavelength and red is the longest wavelength, and somehow the extreme ends of the spectrum do not appear ever to coincide-one feels amazed at the repetition of catch-phrases some of which are found in plenty in foreign news papers of the parties whose slogans influence their judgment, and they repeat absolutely ad nauseum some of those catch-phrases and cliches with which all of us are familiar. I have no intention to indulge in any cliches or slogans and I will try to present as impersonal a picture of the present international situation as possible, and I will also touch upon some of our national interests connected with external affairs and with the foreign policy that we are pursuing.

Several hon. Members have laid stress on improving our relations with neighbours. I would like to say that this aspect is of the highest importance for India and I am personally greatly involved in this thinking and this philosophy. I ardently believe that the central theme in our policy should be to have the best of relations with our neighbours. Let us now see our present state of relationship with our neighbours. We have got on the eastern side Burma. I am very happy to report to the House that our relations with Burma are excellent.

His Excellency. Chairman Ne Win. visited us only a few weeks back and he exchanged ideas with our Prime Minister and other leaders in a very frank manner. And there are no problems between India and Burma and we are living as good neighbours, cooperating with each other in every possible manner. The boundary between India and Burma is being demarcated and there is no boundary dispute between our two countries, and it is a happy thing for me to report that our relations with Burma are in every way excellent. We are cooperating in a variety of ways. Even in the matter of tackling our own problems in our north tastern part which are not very dissimilar to the problems which Burma faces in their northern region, there is an exchange of information and understanding between our two countries on all these issues.

On the northern side we have got Nepal. The House is no doubt aware that the Foreign Minister of Nepal accepted my invitation and he was with us along with a strong team of Secretaries to Government, and we had occasion to discuss matters of mutual interest. We have, as the House is no doubt aware, a unique relationship with Nepal. Our border with Nepal is an open border and Indians can go into Nepal is an open out any restriction, without any passport, And the Nepalese can come to India without any restriction, without any passport. There is free movement of goods between the two countries. And our Treaty on Transit and Trade is due to expire by the end of October and the two countries are now negotiating the Treaty and I have every reason to hope that there will be agreement which will be mutually acceptable to both the countries and which will be to the mutual benefit of the two countries. We are close neighbours and there are old cultural relations, and we are involved in the economic development and industrial growth of Nepal and we will do everything that we can to strengthen this relationship and to work together for the mutual benefit of the two countries. We respect the sovereignty and territorial integrity of Nepal, and whatever may be their system, we, as good neighbours, have got excellent relations with Nepal.

About Ceylon, we have also very friendly relations with them. I am sorry that one hon. Member talked in a manner about Ceylon which does not reflect our traditional friendship with Ceylon. Ceylon, like us, is following a democratic way of life, and which party comes into power there, is their own concern, and we should be prepared to deal in a friendly, good neighbourly manner with whatever may be the government. Mrs. Bandaranaike had been Prime Minister before. And one of the most crucial matters which had been defying solution, the problem of persons of Indian origin, was settled when Mrs. Bandaranaike was the Prime Minister, and she and our late Prime Minister, Lal Bahadur Shastri, signed an agreement about the future of persons of Indian origin there. And we hope, that, this matter having been satisfactorily concluded in the form of an agreement, that our relations in tl c economic field and in the political field in every way will grow from strength to si length.

MoiLn re.

I am sorry that ome lion. Members tried 10 show that there are likely to be any difficulties. I will beg of them not to say things of the type which night unnecessarily create suspicion in the minds of our good neighbours, the Ceyloi se, We have traditional friendship with th«n, and that—is the spirit in which we should always deal with our neighbours and we should never give the impression that we are trying either to dominate them or that we are not careful about their susceptibiliti 8.

Then we have g' i Afghanistan and [ran on the Western side beyond Pakistan. I am purposely not mentioning two countries about which 1 will have to say something in detail later. Our relation with Afghanistan, as the later. Our relatioi House is no doub aware, have always been very friendly and we have always admired the brave Afghan, for their bravery and for their patriot! in and for their fervour independence for national which we greatly admire. I is true that with Iran our relations had not been as close some years back. But f would like to say that we have ove the last few Mare estab tished some years economic field w th Iran. His Imperial Majesty, the Shaii of Iran, paid a visit to us some time I) k We have several projects of collabo ation between our two countries in oi, and in several other fields, and this i^ c reating a sense of understanding between our two countries. It is no doubt cornel that Iran and Pakistan and Turkey are dose to each other and they have, what is called, a Regional Cooperation Union foimed between these three countries. There may also be a military content of that. But there is no reason why we should not the to establish and normalise our relations wit 1 those countries who may be friendly and close to Pakistan. And in this category 1 lai e Iran and Turkey. We are definitely in proving our relations with Iran and I can say that they are much closer, and I do not see why this friendship cannot grow vy latever may be their relationship with Pakistan.

I have accepted an invitation of the Turkish Foreigi Minister to pay a visit to Turkey and 1 ntend to go to Turkey in the course of tl i next two or three months. This is how u intend to improve our relations with the Asian countries.

I would also ike to add what was commented upon I) f my very esteemed friend, Mr. Chagla, wl o has been inv colleague in the Government, that I attach, just as he does, the highest importance to developing close relations with Asian countries, and it will IK my endeavour to pursue a line which would strengthen our relations not only with he immediate neighbour but also with other Asian countries in South-East Asia as also in West Asia.

I would also like to mention in this connection the iccciit visit of the Foreign Minister of |apan. He was here with us for three days and I had long discussions with him extending over several hours. We exchanged views on political problems of Asia and also on problems of world peace. Uc aKo went into bilateral relations and also economic relations between our two countries. The Foreign Minister, on return to his country, after paying a visit to Pakistan, has made very good statements about his stay here and about his talks and discussions with us. We arc trying to establish dose relations with all Asian countries.

While on this issue, I would like to dispose of one point which has been mentioned In several non'ble Members as this relates to this region. They asked why we did not go to Jakarta when some of our Asian friends convened a conference. I would like to sav, Your Excellency...

SOME HUN. MEMBERS: Mr. Deputy Chairman.

SARDAR SWARAN SINGH: As Foreign Minister I use the words "Your Excellency" too much. So sometimes I can take the liberty of addressing the Chair as Your Excellency.

SHRI A. D. MANI: He is real Excellency.

SARDAR SWARAN SINGH: You will put up with me, Mr. Deputy Chairman. An explanation is due as to why we did not go. to Jakarta. Mr. Chagla—he is an old friend and a colleague of mine—wanted to give an impression that I am not responsible for that decision because I was not Foreign Minister at that time.

1 will be quite candid. I do not want to take shelter behind that plea, I was in the Government and I am responsible just as my predecessor, Shri Dincsh Singh, was responsible, for the Governmental decision. not to go to Jakarta. And the more 1 think oi the 'ccision, the more 1 am feeling convince... .iat that was the correct decision and we would have been in a great difficulty and our capacity to do anything substantive and anything effective in relation to Indo-China would not have been there if we had attended the Jakarta Conference, whatever the reasons in.n be. First, I would say that it was not an easy decision to take, partii ularly because Indonesia which is a friendly country was the host, and other friendly country was the host, and other friendly countries were attending it. Then, why did we take this decision? The answer is simple and obvious. We found that Asian countries like Burma, Ceylon, Afghanistan. Nepal and even Pakistan were not attending it. Sccondly, the principal parties to the dispute in Cambodia were not attending the conference. Could such a conference, howsoever' wellintentioned it may be attended by parties

[Sardar Svvaran Singh] which were heavily weighted in pne direction, produce anything worthwhile which might make a move towards restoration ot peace in that troubled part, Cambodia? We weighed this very carefully and we came to the conclusion that going there might give us tin satisfaction of participation, we might subscribe to a formula, we might be a party to a formulation which is not easy to trot out When important diplomats of countries get together, but it will not take the .situation even an inch towards peace. I wisli we were incorrect because we are more interested in peace. But the cruel reality is that our assessment has turned out to be correct. Although the formulation from Jakarta appears lo be unexceptionable, Cambodia has not moved towards peace. Still civil war continues there. The Americans have made a statement that they have witit-drawn their lories. Our information also points to the same fact that they have withdrawn.

SHRI BHUPESH GUPTA: American planes are flying there.

SARDAR SWARAN SINGH: American land forces have been withdrawn. But there is information that even now there are foreign troops in Cambodia itself. We have information that there are South Vietnamese troops there, there are Thai troops there. They are our friends. But it is to be seen that both Thailand and South Vietnam are signatories to the Jakarta Conference formulation and the say that all foreign troops should be withdrawn. But their own troops are inside Cambodia. So, when a situation of that type arises, I would leave it to the judgment of the Iron. House as to whether it was proper for us to go to a conference of that nature, or it was proper for us to preserve our capacity to play an effective role at the crucial moment. When 1 say that. I would like to remind this hon. House that we are in the position of having our contaus with all parties to the dispute in Indo-China. We are in contact with the Lon NoJ Government, We have got our mission in I'hnom Penh. We are also in contact with the representatives of Prince Sihanouk in Peking because we nave our mission there and he is functioning from there.

Now, there are two parties to the dispute in South Viet Nam—the Government in Saigon and the Provisional Revolutionary Government which at one time used to be the National Liberation Front. I would like to sal that it is wrong to suggest that this is a new recognition that we are giving 10 that party which is a very relevant | to the South Vietnam dispute. They are participating in tin discussions in Paris, therefore, the) are im much a relevanl partv. I was searching some of the earliei statements that had been made and 1 now find that when I attended the U.N. General Assembly, I had made a specific suggestion Irom the United Nations forum that bombing of North Vietnam should stop and a conference should take place to which the National Liberation Front should also be invited.

So I can recall with some satisfaction my feeble voice which I had raised at that time in New York and when I had urged that NLF should be represented in the conference, today the NLF is represented...

SHRI A. P. CHATTERJEE: Why feeble voice?

SARDAR SWARAN SINGH: I prefer ...

SHRI A. P. CHATTERJEE: You say the

voice of India is feeble. You have brought India to that pass.

SARDAR SWARAN SINGH: India is powerful. I prefer to be modest rather than bombastic. I believe in achieving results and this is a way of expression. I think my saying that my vi ice is feeble is the strongest statement that I can make. But Mr. Chatterjee cannot understand these expressions

1 was saving that from the very beginning our attitude has been that the National Liberation Front is a necessary party for an. satisfactory solution of the vexed problem of Vietnam. We are in touch with both of tlii in. We have an Ambassador in Laos. We are also in touch with the Pathet Lao. At ill is stage I would like to inform the honourable House that there is some ray of hope in the Laotian situation be-cause the two parties, the Pathet Lao and the Royal Laotian Government, appear to lie willing lo talk. I cannot say that they will talk about the substantive political issiiis straightway. But the very lad that the two ol them are prepared to talk, this time mo; probably in Laos rather than in Paris or in an) other pint of the world, is definite!) .i positive sign in the Laotian situation which we should welcome. And in this our Chairman of the International Control Commission in Laos is playing a veiv good role and the International Control Commission as a whole is providing all possible facilities for the two parties to get together and to start a dialogue. Some con-lac i has already been established and it is hoped that this might develop into a' full-fledged dialogue in which not only the procedural issues but in course of time even the substantive political issues, may be dis-cussed. Similarly, we are in touch with North Vietnam. I have mentioned all this because some honourable Members have tried to depict a picture in which it is suggested that we are not in the picture, that nobidv asks us. that we have no role. That is entirel) Incorrect. We have about half a dozen representatives of a fairly high level

in all these regions of Indo-China. We are the only Asian tou ury, I can claim, who are in touch with all the parties, with all the relevant parties, to the dispute in Indo-China...

(Intt vuptions)

SHRI A. P. CHATTERJEE: Are you going to activate the Commission?

SHRI NIREN GLOSH: Are you in touch with both the aggi rssor and the aggressed?

SARDAR SWAR IN SINGH: We are in touch with all the parties to the dispute. May be, you are not...

SHRI A. P. CHATTERJEE: We are against the aggres: ir.

SARDAR SWARAN SINGH: I am not one-sided as the p; $rl \to p$; $rl \to p$; $rl \to p$; $rl \to p$; $rl \to p$, $rl \to$

SHRI A. P. GI ATTERJEE: We are one-sided. We are against the aggressor.

SARDAR SWARAN SINGH: I concede that. I am only s ipporling you.

So, Sir, we havi to play a role by which we can restore peace in these regions whereas if his views are accepted, he wants an interminable .truggle, he wants this struggle to continue, he wants that the Vietnamese should go on lighting the Vietnamese, that ihe Laotians should go on fighting the Loan ins, that the Cambodians should go on fighting the Cambodians. Rut we want the restoration of peace and it has been our consistent policy... (Interrupt tions). We have >< < n pursuing that policy consistently. And I feel that this is the correct policy to be pursued in Indo-China. II we make any s tong statement, that might satisfy ourselves, ml that does not help the situation. What is most important is that it is the Asian blood, I am pained to report to the House, tli I is spilled there. It is tim: Vietnamese blood, it is the Laotian blood and it is the Cat bodian blood that is being spilt, I feel tabt we should do something to end this terrible war which has gripped our bretliern in Indo-China. Ever since the French colonial rule ended, the\ have not enjoyei even a moment of peace and tranquillity itul we should be with all the forces that i light be conducive to taking the whole p«cblem from the battle field to the conferenc : table. We have been of the view that i te problems have got so much interlink I that the Vietnamese problem has be omp the kingpin in the whole problem. This is being discussed in Vietnam where all the parties are there and we continue to hold the view that the withdrawal of ti >ops from Vietnam starting, with the Amet ran troops followed by a I slightly broad-based Government in South I Vietnam can op< n up international situation

Paris peace talks may make progress. It is in that connection that we have never hesitated to express our viewpoints to all the parties. It is not our policy to say one thing to one party and another thing to other parties. What we say publicly is also what we say in pin ate and in diplomatic encounters <u>MIII</u> all the parties. This is our considered opinion. Otherwise, die whole thing will go on and I do not see any other prospect of restoration ot peace.

I he situation in South East Asia, as I have said, has got some little tinge of hope, particularly in Loas. The fact that the Americans have nominated a new Ambassador for the Paris talks and the talks are continuing are all hopeful signs. But the situation in Cambodia still continues to be a matter of great anxiety and a great deal of patient work will have to be done before the situation takes a shape where one could say with some measure of confidence that we are moving towards peace.

The situation, in West Asia, however, as several lion. Members have noted with satisfaction, has of late shown signs of improvement and let as hope that the cease-fire which is at the moment a temporary cease-fire will get stabilised and the talks, already started in New York under the auspices of the United Nations, will bear fruit. We have already taken the view that the Security Council resolution of 19(57, which spells out the essential elements which have to be ful-lilled t£ peace is to be restored will have to be implemented. Let us hope that these talks will lead to the implementation of the Sccuity Council resolution and thus release the Arab lands which are under the illegal occupation of Israel and restore them to the countries whose rightful lands they are. It is only by implementing the Security Council resolution that lasting peace can be restored to West Asia.

I agree with several hon. Members who have noted with satisfaction the conclusion of the treaty between the Federal Republic of Germany and L.S.S.R. at Moscow. I have already made a statement expressing our satisfaction and happiness at the conclusion of this treaty. I agree with my esteemed friend Shri Chagla when he described this treaty as really historical. These two countries have a long history of hostility and e\ en today the gory tales and memories of the great devastation of wars grip the minds of the generation. If those two countries, casting aside their past history of hostility, in a genuine spirit of give and take, con-elude a treaty which, both of them feel, does guarantee to them the essentials which are necessary for the two countries to normalise their telations, it is a great achievement.

P.M.

And, in this, our admiration should go to the Soviet leaders and also to Chancellor

[Sardar Swaran Singh]

Willy Brandt who has shown a great deal of imagination and this has also been reciprocated by the Soviet leader. In the history of difficult negotiations in the world, I think this Treaty will be a landmark, not only in regard to the contents of the Treaty, but in regard to the speed with which it has been negotiated, which means that the two sides were determined to find a common ground, and it is good not only for those two countries, not only for Europe, but to the entire world in that in the place where unfortunately in our own generation two bloody Wars were generated, there is now a realisation Lhat countries with different ideologies, countries having even difficult problems awaiting settlement, can resobc their difficulties or, at any rale, conclude treaties, which .surmount some of the biggest obstacles known to history. This is a wil positive development and we should all welcome this development.

Several hon. Members, quite naturally, have made a mention ol our two neighbours, besides the lour or five that 1 mentioned in the opening remarks of mine. They are Pakistan and China.

In relation to Pakistan, I would like to say that after the Tashkent Declaration, we on our side have done our best to make not only oral suggestions, but also we have taken concrete decisions, sometimes even unilaterally and sometimes at tha cost of being criticised by friends like Shri Niran-jan Vartna and others, so that the principal objective of normalising the relations might be achieved. But, I am sorry to report that we have not succeeded. We said that we are prepared to resume trade, we are prepared to resume communications between the two countries and we are prepared to arrange flights from one country to another, by airline and whatever may be the other means, even by rail or by boats. But, unfortunate' ly, we have not succeeded.

SHRI BHUPESH GUPTA: Why don't you make a concrete suggestion that trade between East Pakistan and West Bengal should be resumed?

SARDAR SWARAN SINGH: I am in full agreement with the suggestion made by Shri Bhupesh Gupta, but it is not only between East Pakistan and West Bengal or Assam. but between the two countries as a whole, because both tln- countries stand to gain and no country stands to lose. Sometimes one hears stories that Pakistan is paying for its coal four times or three times the price that they will have to pay if they had purchased it from us. Our West Bengal friends are so fond of eating fish and have to pay a high price as East Pakistanis cannot bring lish to West Bengal for consumption by Shri Bhupesh Gupta and others. So, there are several oilier matters in which Pakistan is adopting policies which are sterile and which do not yield any result; but there it is. Sometimes one gets a very uncomfortable feeling that the leaders in Pakistan, some ol them at any rale, have always harped on the atmosphere of con frontation. At this moment, to my thought ionics the moving winds which were uttered in the Central Hall ol Parliament by one ot out great leaders, Shri Trilokyanath Chak-rovart) and when 1 heard—I iniisi confess, alter a long time, a person speaking from his heart—

long time, a person speaking from his heart— 1 thought iiow ardently lie felt about the importance ol relations between India and Pakistan and Inn he described the ucv. forces thai are emerging in Pakis tan, particularly in East Pakistan. I have no doubt, in in\ mind and 1 can sa\, based on my experience ol [he Lndo-Pakistan relations—and I was educated in a college which now is in Pakistan, Lahore, thai the people of Pakistan and the people of India wanl to live in peace but somehow oi the other, theic are certain types ol leaders in Pakistan who always keep tip an atmosphere ol con frontation. One feels amazed at the type ol speeches thai are mack b\ certain leaders but we should be clear in our objectives.

Whereas we should be: prepared to meet any threat thai we might face limn any country Including Pakistan, our objective should be to work patiently for improving the relations because we have got long borders and we are neighbours. Ultimately, we have to live in peace n we look

to live are heighbours. Orlinately, we have to live in peace n we look to other pails of the world, no Inn nations when thev are close neighbours, have remained in perpetual enmity and 1 am very glad lluil once again some very sober voices from different: sections of the House have today been raised which created hope in my mind thai there is a general desire among the people in India thai our relations with Pakistan should improve. Of course the relationship cannot improve by unilateral action. The oilier side has lo reciprocate and it should be oui endeavour to wort in such i manner that the chances of the relations improving are brightened rather than they become dun anei it is in this context that some times one lias to view with concern certain extreme advice they might IK giving when we are faced with particulai problems that might be bedevilling the relation between the two countries.

There was mention of election taking place in Pakistan. It has been postponed but the election might take place.

SHRI M. N. KAUL: It will never be held.

SARDAR SWARAN SIM,II: I do not know. We have to ileal with a Government which is in power. Just as oilier countries can live with certain equation, even though the ideologies may be different, even though the political systems may be different, even though the national objective may be different, even though the national objective may be different, bin still a code of good-neighboirth relation can be worked out. This should be

our objective. 1 V IOVI sonic people might say that I am unnecessarily optimistic in this but in international relations, I am parti-cularly reminded i the advice given by a \ei) senior collcagi e of mine, Mr. Chagla. He said that in nrcmational affairs, we should not nurturi illwill for long just as we should not tak friendship for granted. We should adjust our attitudes with the changes that mighi be in the situation and should take advantage of whatever may be the favourable situation, so long as our objectives are clear a d 1 am quite clear about our long-range ob ictives, even in regard to our relation with 'akistan.

A great deal ha been mentioned about China, Some friei Is have said that we do not fully assess tl e situation that obtains co-da] between li lia ami China, I would like to assure tlia this is one matter about which we give ai tious consideration almost constantly and w< review the situation from time to time, l'h re have been some indication, even press i ports, and therefore, ii is necessary for me to give our present assessment of the situ; tion. In ihi^ connection I would say that w do notice a slight change in the attitude ol China towards and propaganda against li i neighbours, including India of late; bu we have not yet seen any change in the s bstantive mailer so lai as Chinese stand towards India is concerned, We are always p epared to settle all matters with our ueighbc prs including China, peace-full) through b ateral negotiations on the basis of respeel i'or our territorial integrity and sovereignty and the non-use of force or threat of I'OR |. We hope that China will sooner or later fringe her hostile attitude towards India nd revert to the path of peace and reasi i.

Neither Chin; nor India can change the geographical la that both our countries have a long u union border. It is in the interests of boll countries to settle the border question peacefully and normalise relations in oilier elds as well. If and when China is willin to take any concrete steps in this directio i, -he will not find us larking in response However, should China use or threaten to use force, she will find us ready to defeni I every inch of our motherland.

This is pro; .lh our present relationship with China and f would like you to view this with a ce tain measure of realism.

/ terruptions)

Besides (lies, points, several other matters of a peripheral nature were also raised, and I would like I > try, very briefly, to answer some of them. I know that within the short time at my d iposal I cannot answer all of I hem.

I would lik' in thank first of all...

SHRI AR.fl N ARORA: Why not continue tomorrow ?

SHRI MULKA GOVINDA REDDY: Let him continue tomorrow.

international situation

SHRIMATI YASHODA REDDY: It is a very good suggestion.

SARDAR SWARAN SINGH: Now let us linish please

I would like first of all to sas that I was great!) impressed by the speech of the I r a d i i ol the Opposition, and In tried to analyse the situation and, but tor the little contamination that he has contracted by being on (lie Opposition lor about a year, the basic su in lure of his speech appeared to be correct.

SHRI BHUPESH GUPTA: On a point of order. It is a reflection on the Opposition to say that he was contracted contamination

on coining lo the Opposition, Hues il mean

that he has contaminated the Opposition?

SARDAR SWARAN SINGH: He has not contaminated inc or any body else.

SHRI S. V MISHRA: You have been contaminated by Mr. Bhupesh Gupta un the contrary.

SARDAR SWARAN SINGH: I think Mr. Mislna should give me that much credit that 1 can resist, if not more, as much as he can, an such thing.

SHRI A. P. CHA II ERJEE: The gap was never very wide. Is the gap shortening between you and him? The gap was never very wide between you and him.

SARDAR SWARAN SINGH: They are nc.iiei to us than the) are perhaps to you. There is no doubl about it. Even though you might enter into an alliance, you and they will never get together. It has become a fashion now -mac be born out of the grand alliance, or other considerations—to trot out one idea, and this is the one point which. I iliiuk, has somehow or other, clouded the otherwise excellent speech oi Shri Mishra. and this is what I may, for want of a better name, call some sort of Russian-phobia. This has gripped all the constituents oi the grand alliance. In season and out ol season they always try to trot out...

SHRI ARJUN ARORA: Grand alliance thai was to be.

SARDAR SWARAN SINGH: I stand corleclecl. Sir, on this issue I fail to understand— I have given vciv careful consideration to the various points that he has raised—I find that there is no substance at all in what he says.

SHRIMATI YASHODA REDDY: The

pro-Sovielism of the Government in its foreign policy is the reason for the grand alliance.

SARDAR SWARAN SINGH: 1 generally do not contradict a lady Member. So do not place me at a disadvantage.

SHRIMATI YASHODA REDDY: It is very obvious because it is a lady's Cabinet.

SARDAR SWARAN SINGH: That may be one of the reasons.

(Interruptions)

MR. DEPUTY CHAIRMAN: Order, order, please.

SARDAR SWARAN SINGH: Shri Mishra in his speech tried to mention certain matters and he tried to show that we are following a policy which, to use his words, is subservient to the Soviet Union. I would like just to remind him about one aspect. Unfortunately we parted company only about a year ago; I will not remind him of old memories because sometimes it is painful to remind people of old memories.

SHRI BHUPESH GUPTA: But it is pleasant to us.

SARDAR SWARAN SINGH: But I would like him to ponder as to what has happened during this year which has resulted in this greai change in his presentation that he should use all his eloquence and erudition to specify that.

SHRI S. N. MISHRA: I have given two examples.

SARDAR SWARAN SINGH: Take for instance th(question of Soviet maps. That has been with us for a much longer period than it is with us alone; that has been with >:s ever since independence. In (act these maps are nothing but a reproduction of the KuOmintang maps. This is the research that we liii'e made now. At that time thev followed the Kuniiiniang Chinese maps and they are reproducing them again and again. At any rate to this question of maps I shall come again but the point is this question has been with us together niter independence for—how many years—I should say 23 years and on the 24th year has this story of maps become so pungent that he should raise his heavy stiik and try to beat me with it? I think it is not fair.

Then lie mentioned about cultural centres. About cultural centres we are adopting a uniform policy; whether they are the cultural centres of the Soviet Union or of any other country, our considered approach is that they should not be established at places where those countries do not have cither their consulates or their trade representatives or their embassies. If they are in other places we close them. This is the position that we have taken. We are trying to work out a new framework and any cultural centre that fits in with that framework, whether it is of the Soviet Union or the United States or Germany or U.K., it will function; otherwise it will not be permitted to function.

Then mention has been made about a trade centre building which is coming up in Malabar Hill. This is a matter about which— because something has appeared in the press -I would like to take the House into confidence. With regard to this I would like to say.-.

SOME HON. MEMBERS: It is already late; we can have it tomorrow.

SARDAR SWARAN SINGH:... even without referring to any paper that this was an area which was leased by the Soviets quite some lime back and it is known to everybody that there is no restriction on the purchase of land by foreign missions. Only they cannot purchase in prohibited areas. Thereafter they got the permission of the Corporation of Bombay lor putting up a building Tin \ submitted a plan like any individual and...

SHRI A. D. MANI. Very surprising.

SARDAR SWARAN SINGH: . . . permission was granted to them. This was known to the Government of Maharashtra, this was known to the Corporation. And there are trade centres ot other countries in all manner of localities and I do not see why tlure should be any objection to the USSR having a Hade centre at that place. They have not contravened any law; they have tint grabbed anj land. They acquired the lease of the land, got the permission to construct a building and they are constructing it.

SUR! S. N. MISHRA: The Maharashtra Government wrote to you one year back; what have you done with regard to that?

SARDAR SWARAN SINGH: We wrote back to them; we are in touch with the Maharashtra Government.

SHRI S. N. MISHRA: Inform us about all that.

SARDAR SWARAN SINGH: The law of the land is that land can be purchased at any place unless it is a prohibited area and mere proximity to the house >l a dig-nit; * howsoever high he may be is no g omul at all. I would like hon. Members to recall the juxtaposition of the Indonesian Embassy to the house which was occupy el by Prime Minister Jawaharlal Nehru. It wis just next door to that. There are several othei ambassadorial buildings next to the houses of other people.

SHRI S. N. MISHJ.A: So you do not find an;1 point in the Maharashtra Government's protest t

SARDAR SWARAN SINGH: This is the law of the land and we should not try to import considt aliens which do not exist.

SHRI S. D. MISRA: Would you tell us whether there was any piotest from the Maharashtra Governi ent?

SARDAR SWARA; SINGH: I will tell jou later on. When the building came up, they did not look into the history of that and suddenly they I [ought that perhaps the juxtaposition of tins was not here. Then, they said thi $\$ would try and see whether anything could be clone, but we pointed out cteariy to them that this is (In law of the land 1 hcv have purchased it openly. The) go their plans approved In the Corporation and they constructed the building. By the time . . .

श्री निरंजन बर्मा: मिश्र जी का कहना यह है कि महाराष्ट्र सरकार को आपत्ति क्या थी वह बता दीजिए

सरवार स्वर्ण सिंह : बर्मा जी, वह बहत ग्रच्छी तरह खुद कह सकते हैं। वह श्रापको बकील नहीं बनाना बाहते हैं ।

So, in the matte of their Trade Repre-sentative's building, it is a thing which is absolutely straight^A rward and, if I may say so, there is no in propriety involved.

It is true that I the natter of the use of CD numbers, t Soviet journalists were not following the orrect rules in this con-nection and as sot i is ihi. matter came to our notice

we pi t*t d it out to them. rhey have assurei us three or four weeks hack that they ha e discontinued that practice and they wi i not use it. Now, 1 appeal to the lion. Leader of the Opposition, who has bom my colleague, and we have worked together on several occasions, that in this background . . .

SHRI S. N. MISHRA: What about the interview? Would you tell the American Ambassador that the kind of interview that he gn\r to tin New York Times is not done and he should have behaved better?

SARDAR SW. RAN SINGH: I am at the present moment on the Soviet Union, r will come to that just now. I might as well, at this stage, give my views about the Soviet map[^] also in a very brief manner, because thi matter has been engaging the attention of the House.

MR. DEPUTY CHAIRMAN: You should please wind up now.

international situation

SARDAR SWARAN SINGH: I am winding up. I his may be the last point that I am mentioning.

SHRI S. \. MISHRA: What about my point?

SARDAR SWARAN SINGH: I would lifei to say that in their depiction of the Ind a-China boundary, the Soviet maps and atlases broadly follow the Chinese aligu-mtnt. However, these maps ha\c been consistently adhering merely to the pre-1947 Kuomiotang alignment than to the alignment indicated m tin maps published by To.pie's China in 1953, 1950, 1962. The Russian maps thus show the Chang Chenino valley within India, whereas the Chinese Communist maps push the alignment from the Karalcoram Pass to Dcmchok farther west to include more areas of India within China. With the exception, the Soviet maps follow generally the Chinese alignment of the boundary. I might bring to the attention of the House that all Soviet maps and atlases show Jammu and Kashmir entirely within India.

! his erroneous depiction of India-China boundary is of deep concern to the Government of India. The Government had been taking it up at the appropriate level with the Soviet Government since 1956, Apart from several verbal representations matte through diplomatic channels, both in Delhi and in Moscow, written representations had also been made to the Soviet Government in 1956, 1958, 1966 and 1968. Further, during official and ministerial visits. the Government have been urging the Soviet Government to correct these erroneous depictions even as recently as June, 1970. The Soviet Government have also been supplied with Survey of India maps on scale 1 = 70 miles. This Government have thus been utilising in a sustained manner diplomatic and official channels for representing or protesting to the Soviet Government on this question. It would, therefore, be wholly wrong to charge the Government with inaction in this matter. Even a few days ago, our Ambassador m Moscow took up the matter strongly with the Soviet Deputy Foreign Minister and our Ministry took up with the Soviet Embassy here. The Soviet Government, in response to our representations, both vcr-ba! and written, have conveyed to us that delineation on the maps had no political significance and that there should be no doubt about the Soviet Union's respect for India's territorial integrity; they also promised to look into the matter further. The Government proposes to take up this question with the Soviet Government again and to convey to them the degree of feeling in

iv-

While we have ever; right to take objection to this wrong depiction and persevere with the Soviet Government to depict India's northern boundary in confoimuy with the Indian alignment, it is not in our national interest to mix up this issue with Uie general question of our relations with the Soviet Union. As Parliament is aware, we have extensive cooperation witB Soviet Union in the held of economic and industrial development, in cultural and political matters, and in the defence fields. These constitute the substance of our relations with the Soviet Union and it would be unwise to undermine or endanger this basic friendship. At the same time this friendship and our desire to maintain and expand relations with the Soviet Union cannot inhibit or deter this Government from taking this question of wrong maps fiunly and serious-

A mention has been made of some other wrong foreign maps also. We have been inking up with the U.S. Government also the wrong depiction . . .

SHRI BHUPESH GUPTA: With regard to that also it may be kindly read out.

SARDAR SWARAN SINGH: I may in this connection draw the attention of the House to the fact that all foreign maps and atlases which depict our boundaries erroneously, including those from the Soviet Union, attract the provisions of our laws which prohibit their entry into India. I would like to add that we have taken up strongly with the U.S. Government about the wrong depiction of our houndary.

SHRI BHUPESH GUPTA: U.S. maps show Goa as a Portuguese province.

SARDAR SHARAN SINGH: there fore, naturally we should express concern. Rut at the same time there should be some measure of balance while formulating our views in this matter. After all, mere depiction by third parties, howsoever irritating it might be, cannot alter the hard facts about, our boundaries which we arc determined to defend and which nobody can violate. So mere lines on other people's maps or portfolios should not excite our feelings beyond a point and should not be used to spoil relations which otherwise are of an excellent nature.

I know, Mr. Deputy Chairman, that dutin« this short period I have not been able to cover all matters.

SHRI BHUPESH GUPTA: What about Goa which I specifically mentioned? America recognises Goa as a Portuguese province. It does not recognise, and it has

been reiterated, that Goa is a part of India.

SARDAR SHARAN SINGH: Goa is a part of India. Whether anybody recognises it or not I do not care, just as I do not care what they depict in their maps. Goa is a part of India. Goa is represented in this Parliament. Why should we bother as to what other people talk about Goa?

SHRI S. D. MISRA: On a point of larification . . .

SARDAR SHARAN SINGH: Having said this, Mr. Deputy Chairman, 1 do not want tq tire the patience of the House any more. I will accept amendment No. 1 and oppose every other amendment.

SHRI A. P. CHATTERJEE: One point

SHRI S. D. MISRA: One important point has been omitted . . .

MR. DEPUTY CHAIRMAN: The hon. Minister is prepared to accept amendment No. $1 \, \ldots \, .$

SHRI S. N. MISHRA: Are we having dim rent scales here? If anybody from this side stands up, you are not able to give him any chance. 1 do not envy him, but the moment one of our men stands up...

MR. DEPUTY CHAIRMAN: I have not allowed him. I mentioned about amendment No. 1.

SHRI S. N. MISHRA: There is a very important point which he is raising.

MR. DEPUTY CHAIRMAN: On the ontrary I have allowed more time lor your group.'

SHRI S. D. MISRA: Only one minute.

SHRI S. N. MISHRA: It is very unfair

SHRI S. D. MISRA: He will remembei •hat the Leader of the Opposition has raised one very important pqint. Perhaps he has forgotten. That is about a secret arrangement being made about a security pact with Russia. What is that security arrangement?

(Interruption)

SARDAR SWARAN SINGH: I am very glad he has reminded me. It is an absolutely wrong suggestion for anybody to make that there is any pact, secret or otherwise, of a defence character with the Soviet Union or with any other country.

I have always said, and I would reiterate that we are prepared to get our equipment from any country, but we have no defence pact or security pact; we have no secret pact with any country.

MR. DEPUTY CHAIRMAN: I am putting amendment No 1 before the House. The question is:

1. "That at the end of the metion, the following be added, namely:

and having considered the same $\sqrt{}$ this House reiterates its adherence to the policy of non-alignment and peace, anti-colonialism and anti-imperialism, and recommends to the Government so further strengthen this policy and earry it forward.

The motion was adopted.

MR. DEPUTY CHAIRMAN: Amendment Nos. 2 to 8.

SHRI BHUPESH GUPTA: Sir. 1 want

MR. DEPUTY CHAIRMAN: No, no. Please say whether you withdraw them.

SHRI BHUPESH GUPTA: I have to say something . . . (*Interruption*) Don't shout. Then, I shall go on asking for division on everything.

MR. DEPUTY CHAIRMAN: You will make only brief comments as to why you are withdrawing.

SHRI BHUPESH GUPTA: These gentlemen are hungry. I can understand. I withdraw all the other amendments because . . .

SHRI NIREN GHOSH: We cannot allow, no.

SHR1 BHUPESH GUPTA: . . . they are commitments of the Government that they shall carry forward the policy of antiimperialism. anti-colonialism and the policy . . .

SHRI NIREN GHOSH: No. that will not do.

SHRI A. P. CHATTERJEE: Amendment No. 10 should be put to vote.

SHR1 NIREN GHOSH: Amendment No. 10 must be put to vote.

MR. DEPUTY CHAIRMAN: Only No. 10? You have no objection to the withdrawal of the other amendment?

SHRI NIREN GHOSH: We have.

SHRI A. P. CHATTERJEE: Absolutely.

SHRI BHUPESH GUPTA: I am afraid, Sir, that my Marxist friends are following revisionist trends in this matter,

MR. DEPUTY CHAIRMAN: Amendment Nos. 2 to 9. Is it the pleasure of the House to give permission for him to withdraw?

SEVERAL HON. MEMBERS: Yes.

SHRI NIREN GHOSH: No.

MR. DEPUTY CHAIRMAN: Mr. Niren Ghosh, what do you want to say?

SHRI NIREN GHOSH: I want amendment No. 6 to be put to vote.

MR. DEPUTY CHAIRMAN: What about Nos. 2 to 9? You said, only 10 you want to be put to vote.

SHR1 NIREN GHOSH: No. 6 should be put to vote.

MR. DEPUTY CHAIRMAN: What about Nos. 1 to 5?

SHRI BHUPESH GUPTA: I have the permission. I move that permission be given to withdraw all my amendments.

MR. DEPUTY CHAIRMAN: Even if there is a dissenting voice, I think the amendment cannot be withdrawn. Amendment Nos 2 to 5, you have no objection. Mr. Ghosh?

SHRI NIREN GHOSH: I want amendment No. 6 to be put to vote.

MR. DEPUTY CHAIRMAN: What about Nos. 2 to 5? Is there any objection to amendment Nos. 2 to 5 being withdrawn?

SHRI NIREN GHOSH: No.

*Amendment Nos. 2 to 5 were, by leave, withdrawn).

MR. DEPUTY CHAIRMAN: The question is:

6. "That at the end of the Motion, the following be added, namely:

'and having considered the same, this House notes with great anxiety and apprehension the increasing activities of the CIA in this country in pursuance of the cloak-and-dagger diplomacy of the United States.'"

The motion was negatived.

MR. DEPUTY CHAIRMAN: Amendment Nos. 7 to 9. There is no objection to withdraw them.

*(Amendment Nos. 7 to 9 were, by leave, withdrawn).

•For text of amendments, vide col. 115 and 116 supra. MR. DEPUTY CHAIRMAN: The ques-, tion is:

10. "That at the end of the motion, the following be added, namely:

'and having considered the same, this House expresses its disappointment that the Indian mission in Hanoi should not have yet been upgraded to the ambassadorial level.'

The motion was negatived.

MR. DEPUTY CHAIRMAN: Amendment Nos. 11 to 78.

SHRI NIREN GHOSH: No. 11 we press.

SHRI A. P. CHATTERJEE: No. 11 we press.

MR. DEPUTY CHAIRMAN: The question is:

11. "That at the end of the motion, the following be added, namely:

'and having considered the same, this (louse, while welcoming the establish ment of the Consulate-level relation with the German Democratic Republic, however, regrets that the lull diplomatic recognition to this first Socialist German State, which is striving for peace, and is friendly to India should have been denied.'

The motion was negatived.

*(Amciidment Nos. 12 to 81 were, by leave, withdrawn.)

MR. DEPUTY CHAIRMAN: The ques tion is:

82. "That at the end of the motion, the following be added, namely:

'and having considered the same, this House is of opinion that Government have failed to stick to the non-aligned policy under the pressure of superpowers and have failed to improve the image of India in international field." "

The motion was negatived.

MR. DEPUTY CHAIRMAN: The question is:

85. "That at the end of the motion, the following be added, namely:

'and having considered the same, this House is of opinion that Government have failed to develop closer relations with East and South-East Asian countries, which is very vital for the maintenance of peace in this region.'"

•For text of amendments, vide col. 116 to 127 supra.

The motion was negatived.

international situation

MR. DEPUTY CHAIRMAN: The question is:

84. " Ihat at the end of the motion, the following be added, namely:

'and having considered the same, this House is of opinion that Government have failed to create world opinion against intrusion of super powers into Indian Ocean, which is desirable from il\e security point of view.'"

Tftt motion was negatived.

MR. DEPUTY CHAIRMAN: The question is:

85. "That at the end of the Motion, the following be added, namely:

'and having considered the same, this House is of opinion that Government have failed to protest against USSR's action in not revising the map in the Soviet Encyclopaedia arid other govern ment publications which show the northwestern and north-eastern parts of India as Chinese territory.'"

The. motion was negatived.

MR. DEPUTY CHAIRMAN: The question is:

86. "That at the end of the Motion, the following be added, namely:

'and having considered the same, this House is of opinion that Government have failed to put sufficient pressure on the U.K. Government against its reported decision to supply arms to South Africa and to convene a conference of Commonwealth countries to prevent implementation of such action.'"

The motion teas negatived.

MR. DEPUTY CHAIRMAN: The question is:

87. "That at the end of the Motion, the following be added, namely:

'and having considered the same, this House is of opinion that Government have failed to take adequate steps to put pressure on the Government of U.K. to change its immigration policy.' "

The Motion was negatived.

MR. DEPUTY CHAIRMAN: The question is:

88. "That at the end of the Motion, the following be added, namely:

'and having considered the same, this House is of opinion that the Government have failed to raise their voice 253 Motion -e.

of protest whenever the question of human freedom arose as was evident at the time of the Czechoslovakia crisis because of the a: gression committed by USSR or at he time of invasion of Cambodia by (he USA and Vietcong forces in colitis on with North Vietnam and Communis China.'

The Motion was negatived.

MR. DEPUTY CHAIRMAN: Amendment Nos. 89 to 9

SHRI MULKA GOVINDA REDDY: Mr. Deputy Chairman, you cannot put amendments in this wa . You should put each amendment and a>* whether hon'ble Members are prepared to vote or not, but not in this bulk method.

MR. DEPUTY CHAIRMAN: It is not necessary. But if any Member wants that a particular amendment should be put before the House, I will do that.

The question is:

89. "That at the end of the Motion, the following b | added, namely:

'and having considered the same, this House is of o >inion that more independence and consideration of national interests are ret uired to restore the original image of our foreign policy.'

The Motion tots negatived.

MR. DEPUTY CHAIRMAN: The question is:

90. "That at the end of the Motion, tlic following :ie added, namely:

"and havin J considered the same, this House cxprc scs its concern at the diminishing national consensus behind our foreign policy.'

The Motion a is negatived.

MR. DEPUTY CHAIRMAN: Amend ment No. 91. Those in favour will please say Aye. SOME HOr>. MEMBERS: Aye.

MR. DEPU T CHAIRMAN: Thosi against will ple; ise say No.

SOME HON. MEMBERS: No. SHRI BHUP .SU GUPTA: Division, want division. ¥es, I want division. I wan to test how the Parliament stands by couni ing of heads with regard to amendmer No. 91. I,want division. I want division . . {Interruption) What? I want division eve if I voted for t. Sir, I want a clear dec sion. It is a r dicule ...

MR. DEPUTY CHAIRMAN. No, Mr. Bhupesh Gupta. Please listen. I asked the House to vote and I said, "Those in favour will please say Aye", and I think 1 said: "The Noes have it".

SHRI BHUPESH GUPTA: How?

international sttmlion

MR. DEPUTY CHAIRMAN: Are you challenging my decision?

SHRI BHUPESH GUPTA: I challenge. Yes, I challenge. I challenge.

MR. DEPUTY CHAIRMAN: Mr. Bhupesh Gupta, you have voted in favour. Please sit down.

SHRI BHUPE9H GUPTA: On a point of order.

MR. DEPUTY CHAIRMAN: Am I to understand that because you have voted in favour of this amendment, therefore, you are challenging it?

SHRI BHUPESH GUPTA: Sir, I will not divulge my voting. How I vote you ha\c ho business to ask,

SURI CHANDRA SHEKHAR (Uttar Pradesh): It is a matter of procedure. Even if he has voted against the amendment he has every right to say that the vote should be recorded. The vote should be recorded. He has every right to assert that the vote should be recorded. It is for the public knowledge.

SHRI BHUPESH GUPTA: Sir, on a point of order. It is a strange thing. It is because I submitted to your ruling? The moment you say that permission is not to be given, I at once get up . . .

MR. DEPUTY CHAIRMAN: That is regarding withdrawal only.

SHRI BHUPESH GUPTA: Where does it say? Division may be demanded by any Member irrespective of divulging or irres-pective of how the House said Yes or No. The Rule does not say that if a Member in his voice vote says a particular thing he is debarred from asking for division.

So, Sir, the rule is that any Member in the House can ask for a division. Therefore, I am asking for a division on this. You cannot violate the rule.

SHRI A. P. CHATTERJEE: I also ask for a division.

SHRI BHUPESH GUPTA: Irrespective of whether a Member says "Yes" or "No", he can ask for a division and I am exercising that right.

SHRIMATI YASHODA REDDY: Sir, on I a point of clarification. You have said I Noes have it." Supposing I ask for

[Shrimati Yashoda Reddy]

;i division, the question is, should I say "The Ayes have it" and ask for a division, or should I say "1 agree with your ruling" and ask lor a division? Either we disagree with your ruling and ask for a division or we agree with your ruling and ask for a division. Does Mr. Bhupesh Gupta say thai the Ayes have it and ask for a division?

SHRI MULKA GOVINDA REDDY: It is implied.

SHRIMATI YASHODA REDDY: It is implied that he says that the Ayes have it.

SHRI BHUPESH GUPTA: Sir. the rule is quite clear.

[Interruption)

SHRI M. N. KAUL: Sir, there is no doubl thai according to parliamentary practice, Mi. lihupesh Gupta can challenge the declaration of the Chair and thus have the Miles recorded.

IC a Member desires that, the votes should be recorded, he must challenge the opinion ol the Chair. This is the only means available to him to get the votes re-corded.

MR. DEPUTY CHAIRMAN: So far as the rules arc concerned, they say that a Member has to challenge . . .

SHRI MULKA GOVINDA REDDY: He is not challenging it. So he cannot demand a division. Only if he challenges it, he can ask for a division.

MR. DEPUTY CHAIRMAN: If he challenges it, he can ask for a division.

SHRI BHUPESH GUPTA: I want a division. I want registration of votes. It is my inherent right.

(Interruptions)

MR. DEPUTY CHAIRMAN: All right, as Mr. Bhupesh Gupta is challenging . . .

SHRI M. M. DHARIA (Maharashtra): Sir. before von give your ruling, I would like to say that the parliamentary practice should not be disturbed. Here the rule is vrrv clear. I am referring to rule 252(3).

"If the opinion of the Chairman as to the decision of a question is challenged. he may, if he thinks (it. ask the members who are for "Aye" and those for "No" respectively to rise in their places and, on a count being taken, he may declare the determination of the Council. In such a case, the names of the voters shall not be recorded." So. Sir, if the opinion of the Chair is challenged, he can ask those who are in favour of or against the question to stand.

1 hen if he thinks (it he can certainly order a division to Like place, not otherwise, therefore, Mr. Deputy Chairman, with due respect, I would say that this deal provision in the rules should not be forgotten.

international situation

SHRI BHUPESH GUPTA: This is not a righl way of interpreting the rules. It is quite clear that any Member can challenge it, and I have challenged it, the moment I asked for a division. As my friend. Mr. Kaul has said, it is immaterial lion \<iu vote. You have seen main divisions have taken place in this House after a massive "Yes" or "No". A division is required for the recording of votes. The whole rule has to be taken together.

MR. DEPUTY CHAIRMAN: I think the procedure that we ha\e so far been following in this House is that immediately

if am Member asks for a division, we allow a division. Uc do noi ask Members to stand up to ascertain the votes and then call for a division. 1 am mentioning this because Mr. Dharia lias pointed out that rule . . .

SHRI M. M. DHARIA: Yes, Mr. Deputy Chairman. I have pointed out to the rules though I do understand the convention. When there is a specific rule, it should be followed.

MI!. DEPUTY CHAIRMAN: You only looked at sub-rule (3). Please read sub-rule (4) also. Therefore, irrespective of the fact that Mr. Bhupesh Gupta might have voted this side, or that side, when he is challenging that the indication . . .

SHRI BHUPESH GUPTA: Yes. I am challenging it.

MR. DEPUTY CHAIRMAN: . . . that I had given that the Noes have it—he challenged that Noes are not having it— I think we have to have a division.

SHRIMATI YASHODA REDDY:

No. Sir. We would like to draw your attention to this fart. He did not say that the Ayes have it.

SHRI BHUPESH GUPTA: Irrespective of that, a vote has to be taken. I sav I want a division. The moment I sav that I want a division, von have to put it to a division.

SHRI S. N. MISHRA: No, no. There was no challenge. [ihink you should stick to vour ruling . . .

MR. DEPUTY CHAIRMAN: No, I have not given any ruling.

SHRI S. N. MISHRA: The challenge did not come at the right time and it does not constitute a challenge. It does not constitute a challenge.

SHRI G. A. APPAN (Tamil Nadu): Or a point of order, S r.

श्री द्यो**म् मेहता** आपने ही तो अपमेंडमेंट दिया है ।

श्री इशाम नन्दन मिश्राः हमन दिया है । ग्राप कल रखिये तो ≋म दिखा देंगे ।

(Interruptions)

SHRI CHANDR,1 SHEKHAR: I would request the honoui tble the Leader of the Opposition that he should not,lose his temper too often in tlis House. Such bullying tatties are not goik to cut any ice.

(Interruptions)

SHRI S. N. M1HRA: When he was saying something t l me 1 had to take note of it and respond to it. The Minister o{ Parliamentary Affairs, Mr. Om Mehta, was saying something 13 me and should I not respond to what 1 e said?

So, Mr. Deputy Chairman, if we go on like this, it will >e mid-night. The main point is .

SHRI CHANDR V SHEKHAR: Sir, I am on a point of

MR. DEPUTY CHAIRMAN: Mr. Mishra, let me h:ar him first.

SHRI S. N. MISHRA: But I have been on my legs. As said, the challenge has to come in a j irticular form and at a particular time. Then alone it constitutes a challenge. Hen it has not come in the required form, ft-at is, when you said the Noes have it, th: Noes have it, the Noes have it. After th it only the voting comes. So it does not co istitute a challenge. What 1 am submitting is that neither has the form been obsen ed nor the point of time has been adhered to. Therefore, we would like to have the text of your ruling at that time. The text must be made available to us and ihen alone we can judge this issue object! civ because you made certain remarks. Unless we get the text of your ruling, it would be difficult for us to judge a matter of procedure.

SHRI CHANDRA SHEKHAR: Mr. Deputy Chairn an, Sir, whatever may be the sequence, y*ur ruling is final. I support Shri Bhnpi'sh Gupta's contention for division in orde to expose the politics of camouflage. I ai i surprised that the Leader of the Opposition who claims to be a sincere and a very forthright politician is opposing the demand for division which, from any standard of decent democratic life and democratic functioning, should not be challenged at least by the Leader of the Opposition. The Leader of the Opposition who is conscious of his position has very conveniently forgotten that the demand for division is being opposed by him because he has one standard outside the House and another inside the House. The demand of Shri Bhupesh Gupta is supported by persons like me to expose his politics of double standard .

(Interruptions)

SHRI BHUPESH GUPTA: I am surprised that you are taking so much ol time over a matter like this. You never said that I did not challenge at the right moment. Sir, always a challenge is mad* after you say "Ayes have it" or "Noes have it". Only at that point one challenges, be cause one has to challenge something. 1 challenged your order. Therefore, you ha\e to ask for the division. My friend's argument that the challenge had not come at the right moment, is not correct.

(/?iterru/>iions)

SHRI S. D. MISRA: We want to see the proceedings of what you announced. Then only we will proceed ahead. Let us see the proceedings.

(Interruptions)

SHRI M. M. DHARIA: When you have given your ruling that you want to go according to rule 252(4)...

MR. DEPUTY CHAIRMAN: 252(3).

SHRI M. M. DHARIA: Then it cannot be challenged. So, you have to annouix* your decision immediately. . .

(Interruptions)

SHRI S. D. MISRA: It is they who are challenging the rule, not we. Let us know from the proceedings as to what was your ruling.

SHRI BHUPESH GUPTA: Please say something.

SHRI MULKA GOVINDA REDDY

(Mysore): Let us adjourn the House.

MR. DEPUTY CHAIRMAN: So far as I remember, when I put the question before the House and I said, "I think the Noes have it", there was an objection by Shri Bhupesh Gupta. He wanted division only.

SHRI S. N. MISHRA: Voting.

MR. DEPUTY CHAIRMAN: Voting means division; it means the same thing and by implication he wanted to challenge the decision that it is not proper indication of the voting of the House, and the decision of

[Mr. Deputy Chairman.]

the House may be a different thing. So, even the rouse may be a unterent thing, so, even though he did not use the words "I think the Ayes have it", and he said only "voting" or "division", it means that he did not accept the indication given by me and, there-fore, he wanted to have a division so that there could be a clear. . .

(Interruptions)

SHRI S. N. MISRA: Let us see the proceedings of the House, in case you say something and you change your decision.

(Interruptions)

SHRIMATI YASHODA REDDY: Sir. if vou have a new decision today, . . . (Interruptions) . . . I must tell you the challenge comes when the Members disagree with your decision and this time it has not been a challenge. I do not mind what they were saving. I am not afraid of being . . . (Inter-ruptions) exposed for my political views. If Shri Chandra Sekhar wants a voting, I agree. . . . (Interruptions). They are trying for an exposure. . .

But the point is that when an hon. Member says that he wanted a division, Sir, in my years of experience in Parliament, it has been that the hon. Member who asks for a decision was against the ruling o fthe Chair or had a feeling that the ruling of the Chair was incorrect. But, in this case it has been obviously a political move on the part of Shri Chandra Shekhar to use this . . . (Inter-ruptions). . . . It may be very unfair on the part of the Chair, it is wrong, to concede to a wrong convention. . . . (Interruptions). . . . Every day it is being done.

THE LEADER OF THE HOUSE (SHRI K. K. SHAH): Sir, may I point out to the Leader of the Opposition that the Chair asked Shri Bhupesh Gupta, "Do you chal-lenge my decision?" and he said, "Yes"?

(Interruptions)

SHRI S. D. MISRA: It is not for him to say. . . . (Interruptions).

SHRI S. N. MISHRA: Without having a look at the text, it will be difficult for us to

SHRI S. D. MISRA: Let us get the proceedings of the House and we will be satisfied, or we will vote tomorrow. . .

(Interruptions)

MR. DEPUTY CHAIRMAN: order, please. . . . (Interruptions). Of course, When I said immediately. "The Noes have it". he definitely said that he wanted a divi-

SOME HON. MEMBERS: No. no.

MR. DEPUTY CHAIRMAN : Voting or division means the same thing (Interruptions)

SHRI S. N. MISHRA: We are not going to leave it there. We will not leave at there.

SHRI S. D. MISRA: We want the proceedings and the tape-recording. . . .

(Interruptions)

international situation

MR. DEPUTY CHAIRMAN: Now, please When I gave the indication that the Noes have it, Shri Bhupesh Gupta said. "No. no", and he wanted to have a division again.

SOME HON. MEMBERS: No. . . . (Interruptions).

(Interruptions)

SHRI M. M. DHARIA: Sir, may I point out one thing to the House?

(Interruptions)

MR. DEPUTY CHAIRMAN: I do not want

(Interruptions)

SHRI M. M. DHARIA: Sir. with your permission. . . (Interruptions). Mr. Deputy Chairman, Sir, it is not necessary to say "division". According to the Rules, if the opinion of the Chairman is that the decision is challenged, then, immediately the Chair-man can take the decision of division. So you have expressed in the open House, "Are you challenging my ruling?". You have asked the question and there is no question of. . (Interruptions) saying "division", whether it is voting or division. It is absolutely not necessary. The Rules also do not say. So, you can take the ruling and let us proceed further. . .

(Interruptions)

MR. DEPUTY CHAIRMAN: All right, please. . .

(Interruptions)

SHRI BHUPESH GUPTA: Please say something.

SHRI S. D. MISRA: Sir, it is a legitimate request from us.

SHRI S. N. MISHRA: We may discuss it tomorrow, but what about the ruling? And that would be on the basis of the record.

(Interruptions)

MR. DEPUTY CHAIRMAN: When I said, "I think, the Noes have it", I do not think I said that the ruling is final. Shri Bhupesh Gupta immediately said that he wanted a division.

(Interruptions)

SHRI S.N. MISHRA: Why not have this much of patience? The tape recording is there.

SHRI S. D. MISRA: The tape-recording is there....

(Interruptions)

SHRI M. M. DHVRIA: When you have order S P.M.

SHRI BHUPESH GUPTA: In this matter any ruling we v ill accept. You are asking for the tape-rec< riling. In future, I shall get the tape-rerordi tg INI every point. Even novi I am challenging because you have not disposed of the am -ndment. The fact that you have not disposed of the amendment gives me the right o challenge even now.

SHRI CHANDRA SHEKHAR: Mr. Gupta is challenging in tile House and every lime it has happened and many a time the Chair e\en after giving a ruling has said: 'Now I think, it is being i lallengcd by a Member. So I order a division.' The hon. Member is here but because N' r. Mishra threatens not to cooperate, so tb; tape-recording is being asked for.

MR. DEPUTY CHAIRMAN: Nobody has said about it.

SHRI CHANDRA SHEKHAR: Even consulting the records of the reporter is wrong when the Member is present here and is asserting himself.

(In erruptions)

SHRI BHUPES1 GUPTA: I am challenging even now.

SHRI CHANDRA SHEKHAR: I am on my legs. My poini is that it is a dis-respect to the dignity of the Member concerned. When the Membe is challenging the ruling again and again t e Member is present here, it is a disrespect 10 Mr. Gupta. If a Member says the thi ig, whatever may be the record, he has ah ays the right to amend his previous stand. U ider the circumstances any consultation of re ord is out of place, against parliamentary p actice and against all canons of parlian entary practice.

SHRI BHUPESH GUPTA: We shall not allow anything t< be uttered without being challenged. I am making this demand. Allright bring the record. Suppose the record docs not say theoretically, but I Say I maintain it, who will prevail?

SARDAR SWARAN SINGH: If half an hour more was o be spent, I would have spoken for half ;in hour more. Now we have nther things to lo. The best thing is for you to do some hing.

SHRI G. A. APPAN: The rules are very clear as to when to call for a division. I have a small p< hit to make for your kind derision. Here when does the Chair say 'The Ayes have it' or 'The Noe.s have if? When tile voice- a-e very clear, when about 18(1 voices say 'es' and'spine say No', the Chair says 'The Ayes have it' as he hears the voices. If any Member challenges the verdict of the Chair . . .

MR. DEPUTY CHAIRMAN: I have understood your point.

SHRI G. A. APPAN: You have not caught it.

MR. DEPUTY CHAIRMAN: I have gone through the provision and I have understood it.

SHRI G. A. APPAN: If any Member challenges the verdict of the Chair, the second procedure for the Chair to follow is to ask the Members to stand in their seats. But this the Chair nas not loltowed. If in spite of the first two procedures any Member wants to challenge the verdict of the Chair, then the Chair shall order a "Division". But here the second procedure ha* not been followed at all.

MR. DEPUTY CHAIRMAN. I have got your point. Please sit down. We have had enough discussion on

(Tnteiruptions)

Please sit down, Mr. S. D. Misra.

श्री राम सह य (मध्य प्रवेश) : मेरा छर्ज करना यह है कि जब श्री भूपेश गुप्त ने "नौ" के साथ वोटिंग किया है "नौ" को ग्रपना डिधिलेयर किया है, तो वे कैसे चैलेन्ज कर सकते हैं।

MR. DEPUTY CHAIRMAN: I have understood the point raised by all the hon. Members here, and I am quite sure that I had not disposed of the point finally, and there was no voting result finally announced. And before announcing the final decision on the voting, Mr. Bhupesh Gupta had challenged the indication that I had given and now, as the hon. Member is demanding a "Division", I order a "Division".

SHRI S. N- MISHRA: As a protest against calling a "Division" in this case and in this manner we stage a walk-out.

(Some opposition groups then walked out of the House)

MR. DEPUTY CHAIRMAN: The question it:

91. "That at the end of the motion, the following be added, namely:

'and having considered the same, this House expresses its concern at the steady erosion of non-alignment in our foreign policy which has affected our independence of policy and [Mr. Deputy Chairman.]

The House divided.

MR. DEPUTY CHAIRMAN: Ayes-Nil; Noes-71. Alva, Shri Joachim. Ansari, Shri Hayatullah. Appan, Shri G. A. Arora, Shri Arjun. Bachchan, Dr. H. R. Baharul Islam. Shri, Basu, Shri Chitta. Bhatt, Shri Nand Kishore, Bobdey, Shri S. B. Brar, Sardar Narindar Singh. Chandra Shekhar, Shri. Chattopadhyaya, Dr. Debiprasad. Das, Shri Balram. Das, Shri Bipinpal. Dass, Shri Mahabir. Dharia, Shri M. M. Dikshit, Shri Umashankar. Goswami, Shri Sriman Prafulla. Gujral, Shri I. K. Gupta, Shri Bhupesh. Hasan, Prof. Saiyid Nurul. Hussain, Shri Sved. Kaul, Shri M. N Kaul, Shri M. K. Khan, Shri Akbar Ali, Kollur, Shri M. L. Krishan Kant, Shri. Kulkarni, Shri A. Sasha Kurup, Shri G. Sankara. Madani, Shri M. Asad. Mani, Shri A. D. Mangladevi Talwar, Dr. (Mrs.). Mani, Shri A. D. Maragatham Chandrasekhar, Shrimati, Mehta, Shri Om. Menta, Shri Can. Mirdha, Shri Ram Niwas. Mishra, Shri L. N. Mukherjee, Shri Pranab Kumar. Nandini Satpathy, Shrimati. Narayani Devi Manaklal, Shrimati Neki Ram, Shri. Panda, Shri Brahmananda. Panjhazari, Sardar Raghbir Singh. Patil, Shri P. S. Purabi Mukhopadhyay, Shrimati, Purakayastha, Shri Mahitosh. Puri, Shri Dev Datt.

Raju, Shri V. B. Ramaswamy, Shri K. S. Reddy, Shri K. V. Raghunatha. Roshan Lal, Shri. Rov, Shri Biren. Salig Ram, Dr. Sangma, Shri E. M. Shah, Shri K. K. Sharma, Shri Anant Prasad. Shukla, Shri Chakrapani. Shvamkumari Devi, Shrimati. Singh, Shri Bhupinder. Singh, Shri Bhupinder. Singh, Shri Jalpat. Singh, Shri Jalpat. Singh, Shri Jogendra. Singh, Shri S. K. L/B(N)13BSS---570--2-2-71--GIPS. Singh, Raja Shankar Pratap. Sinha, Shri Awadheshwar Prasad. Sinha, Shri Rejendra Pratap. Sisodia, Shri Swaisingh. Sukhdev Prasad, Shri. Tiwary, Pt. Bhawaniprasad. Tohra, Sardar Gurcharan Singh. Untoo, Shri Gulam Nabi. Vidyawati Chaturvedi, Shrimati. Yajee, Shri Sheel Bhadra.

The motion was negatived.

•[Amendments Nos. 92 to 94 were, by leave, withdrawn.]

MR. DEPUTY CHAIRMAN: The question is --

95. "That at the end of the motion, the following be added, namely:

'and having considered the same, this House is of opinion that the entire foreign policy betrays surrender on the part of the Government in many important matters to the Anglo-American imperialists and that the immediate essential first steps to be taken for coming out of the Anglo-American tutelage are—

(a) recognition of the Provisional Revolutionary Government of South Vietnam,

(b) upgrading to Ambassadorial level of the Indian diplomatic mission at Hanoi,

(c) diplomatic recognition of German Democratic Republic; and

(d) severance of relations with the British Commonwealth.''.

The motion was negatived.

MR. DEPUTY CHAIRMAN: The question is:

"That the present international situation and the policy of the Government of India in relation thereto be taken into consideration and having considered the same, this House reiterates its adherence to the policy of non-alignment and peace; anti-colonialism and anti-imperialism, and recommends to the Government to further strengthen this policy and carry it forward."

The motion, as amended, was adopted.

MR. DEPUTY CHAIRMAN: The House stands adjourned till 11.00 A.M. tomorrow.

The House adjourned at twelve minutes past eight of the clock till eleven of the clock on Thursday, the 27th August, 1970.

*For text and amendments, vide col. 129 supra.